

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES-II SECTION)**  
**RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING NO.24/81**  
**HELD ON 08.03.2016**

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: [nc2.dgft@nic.in](mailto:nc2.dgft@nic.in)
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 24/81 dated 08.03.2016 of Norms Committee-II for the year 2015-16 was held on 08.03.2016 under the Chairmanship of Shri Jaikant Singh, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

| Sl. No. | Name & Designation                    | Department |
|---------|---------------------------------------|------------|
| 1.      | Shri S.K. Jain, D.O.                  | DIPP       |
| 2.      | Shri K.S. Sodhi, Asstt. Director (ME) | MSME       |
| 3.      | Shri Baljit Singh, DDG                | DGFT       |
| 4.      | Shri Pradyumna Sahu, FTDO             | DGFT       |
| 5.      | Shri Vinod Kumar Kashyap, FTDO        | DGFT       |

Minutes of the Meeting No. 24/81 dated 08.03.2016 was confirmed by the members.

  
**जाकान्त सिंह / JAIKANT SINGH**  
 उपायुक्त निदेशक, विदेश व्यापार  
 Deputy Director General of Foreign Trade  
 विदेश व्यापार महाविभाग  
 Directorate General of Foreign Trade  
 वाणिज्य विभाग / Deptt. of Commerce  
 भारत सरकार / Govt. of India  
 उद्योग भवन, नई दिल्ली  
 Udyog Bhawan, New Delhi

  
**विनोद कुमार कश्यप**  
**VINOD KUMAR KASHYAP**  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महाविभाग  
 Directorate General of Foreign Trade  
 वाणिज्य विभाग / Deptt. of Commerce  
 उद्योग भवन, नई दिल्ली  
 Udyog Bhawan, New Delhi

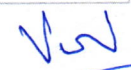
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| <b>Case No.:</b> 24/21/81-ALC2/2015                                                                                                                                 | <b>Party Name:</b> DYNAMIC CABLES PVT. LTD. | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| <b>HQ File</b><br>:01/81/050/00427/AM16/                                                                                                                            | <b>RLA File</b><br>:13/24/040/00035/AM12/   | <b>Lic.No/Date:</b> 1310038262<br>29.12.2011       | <b>Defer Date:</b><br>19.04.2016  |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                             |                                                    |                                   |

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| <b>Case No.:</b> 6/16/81-ALC2/2012                                                                                                                                                  | <b>Party Name:</b> CROMPTON GREAVES LIMITED, | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| <b>HQ File</b><br>:01/81/050/00313/AM13/                                                                                                                                            | <b>RLA File</b><br>:03/94/040/00129/AM13/    | <b>Lic.No/Date:</b> 0310709777<br>20.09.2012       | <b>Defer Date:</b><br>19.04.2016  |
| <b>Decision :</b> NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments.<br><br>The case stands deferred to 19.04.2016. |                                              |                                                    |                                   |

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| <b>Case No.:</b> 7/25/81-ALC2/2012                                                                                                                                                                                                       | <b>Party Name:</b> GRAVITA INDIA LTD.,    | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| <b>HQ File</b><br>:01/81/050/00458/AM13/                                                                                                                                                                                                 | <b>RLA File</b><br>:13/24/040/00047/AM13/ | <b>Lic.No/Date:</b> 1310041928<br>18.01.2013       | <b>Defer Date:</b><br>19.04.2016  |
| <b>Decision :</b> NC decided to send a letter to firm to submit information as per written comments of MSME vide U.O. No. TL-13024/30/2016-MMM&A-DCMSME dated 09.02.2016 (copy enclosed).<br><br>The case stands deferred to 19.04.2016. |                                           |                                                    |                                   |

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| <b>Case No.:</b> 30/21/81-ALC2/2015                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | <b>Party Name:</b> DYNAMIC CABLES PVT. LTD. | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Approved</b> |
| <b>HQ File</b><br>:01/81/050/00433/AM16/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | <b>RLA File</b><br>:13/24/040/00050/AM13/   | <b>Lic.No/Date:</b> 1310042209<br>20.02.2013       |                 |
| <b>Decision :</b> NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/4 dated 08/03/2016 as under:<br><br>1. Net weight of export item may be specified as 1529 Kgs.<br>2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 1286 Kgs. on net to net basis as claimed by the firm.<br>3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 242.95 Kgs. on net to net basis as claimed by the firm.<br>4. Import item at Sl. No. 3 may be allowed as per packing policy. |                                             |                                                    |                 |

  
**Uday Bhanu Singh**  
 Deputy Director General of Foreign Trade  
 Directorate General of Foreign Trade  
 Directorate General of Commerce  
 Ministry of Commerce  
 Government of India  
 Udyog Bhawan, New Delhi

  
**Vinod Kumar Kashyap**  
 Deputy Director General of Foreign Trade  
 Directorate General of Foreign Trade  
 Directorate General of Commerce  
 Ministry of Commerce  
 Government of India  
 Udyog Bhawan, New Delhi



RA may take suitable consequential action accordingly.

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| Case No.:34/24/81-ALC2/2013                                                                                                                                                                                                                                    | Party Name: PILOT INDUSTRIES LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status: Deferred       |
| HQ File :01/81/050/00422/AM14/                                                                                                                                                                                                                                 | RLA File :05/24/040/00474/AM13/   | Lic.No/Date:0510351299<br>11.04.2013       | Defer Date: 19.04.2016 |
| <p>5 <b>Decision :</b> NC noted that MSME Deficiency letter was issued to the firm on 12.02.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.</p> <p>The case stands deferred to 19.04.2016.</p> |                                   |                                            |                        |

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| Case No.:13/5/81-ALC2/2013                                                                                                                                                                                                                                                         | Party Name:MET TRADE (INDIA) LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status: Deferred       |
| HQ File :01/81/050/00115/AM14/                                                                                                                                                                                                                                                     | RLA File :05/24/040/00030/AM14/   | Lic.No/Date:0510353167<br>03.05.2013       | Defer Date: 19.04.2016 |
| <p>6 <b>Decision :</b> NC noted that MSME Deficiency letter was issued to the company on 22.12.2015 followed by reminder on 12.02.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company.</p> <p>The case stands deferred to 19.04.2016.</p> |                                   |                                            |                        |

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| Case No.:33/21/81-ALC2/2015                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Party Name:DYNAMIC CABLES PVT. LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Approved |
| HQ File :01/81/050/00436/AM16/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | RLA File :13/24/040/00004/AM14/     | Lic.No/Date:1310042910<br>03.05.2013       |          |
| <p>7 <b>Decision :</b> NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/7 dated 08/03/2016 as under:</p> <ol style="list-style-type: none"> <li>1. Net weight of export item may be specified as 8614 Kgs.</li> <li>2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 6219 Kgs. on net to net basis as claimed by the firm.</li> <li>3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 2397 Kgs. on net to net basis as claimed by the firm.</li> </ol> <p>RA may take suitable consequential action accordingly.</p> |                                     |                                            |          |

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| Case No.:26/21/81-ALC2/2015    | Party Name:DYNAMIC CABLES PVT. LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Approved |
| HQ File :01/81/050/00429/AM16/ | RLA File :13/24/040/00010/AM14/     | Lic.No/Date:1310043017<br>15.05.2013       |          |

*RS*

बलजीत सिंह/BALJIT SINGH  
उप निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
राष्ट्रिय सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

*VW*

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/8 dated 08/03/2016 as under:

1. Net weight of export item may be specified as 60298 Kgs.
2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 43518 Kgs. on net to net basis as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 16780 Kgs. on net to net basis as claimed by the firm.

RA may take suitable consequential action accordingly.

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| 9 | <b>Case No.:</b> 34/21/81-ALC2/2015                                                                                                                                 | Party Name:DYNAMIC CABLES PVT. LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File<br>:01/81/050/00437/AM16/                                                                                                                                   | RLA File<br>:13/24/040/00005/AM14/  | Lic.No/Date:1310043068<br>21.05.2013       | Defer Date:<br>19.04.2016         |
|   | <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                     |                                            |                                   |

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| 10 | <b>Case No.:</b> 13/18/81-ALC2/2015                                                                                                                                | Party Name:OIL COUNTRY TUBULAR LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00357/AM16/                                                                                                                                  | RLA File<br>:09/24/040/00157/AM14/     | Lic.No/Date:0910056761<br>15.07.2013       | Defer<br>Date:19.04.2016          |
|    | <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                        |                                            |                                   |

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| 11 | <b>Case No.:</b> 23/15/81-ALC2/2013                                                                                                                                                                                                                                       | Party Name: MET TRADE (INDIA) LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00238/AM14/                                                                                                                                                                                                                                         | RLA File<br>:05/24/040/00159/AM14/ | Lic.No/Date:0510361579<br>02.08.2013       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC noted that MSME Deficiency letter was issued to the company on 22.12.2015 followed by reminder on 12.02.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company.<br><br>The case stands deferred to 19.04.2016. |                                    |                                            |                                   |

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| 12 | <b>Case No.:</b> 25/21/81-ALC2/2015 | Party Name: DYNAMIC CABLES PVT. LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|----|-------------------------------------|--------------------------------------|--------------------------------------------|-----------------------------------|

  
बलजीत सिंह / BALJIT SINGH  
उप महासंचालक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महासंचालक  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महासंचालक  
Directorate General of Foreign Trade  
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| HQ File<br>:01/81/050/00428/AM16/ | RLA File<br>:13/24/040/00024/AM14/ | Lic.No/Date:1310044519<br>26.09.2013 | Defer<br>Date:19.04.2016 |
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**Decision :** NC observed that the application has been referred to DIPP. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 11/24/81-ALC2/2015 | Party Name:APAR INDUSTRIES LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Approved</b> |
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| HQ File<br>:01/81/050/00513/AM16/ | RLA File<br>:34/24/040/00155/AM14/ | Lic.No/Date:3410038158<br>08.10.2013 |  |
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**Decision :** NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/13 dated 08/03/2016 as under:

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1. Word "Ingot" may be suffixed with the description of import item at Sl. No. 1
2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 2511.75 MT as 1.02 Kgs./Kg. content in the export product.
3. Quantities of import items at Sl. No. 2 & 3 may be allowed as 21 MT & 18.375 MT respectively as 1.05 Kgs./Kg. content in the export product.

RA may take suitable consequential action accordingly.

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| <b>Case No.:</b> 73/24/81-ALC2/2013 | Party Name:MOTHERSON SUMI SYSTEMS LTD., | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:<br/>Deferred</b> |
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| HQ File<br>:01/81/050/00461/AM14/ | RLA File<br>:05/24/040/00295/AM14/ | Lic.No/Date:0510371064<br>14.11.2013 | Defer Date:<br>19.04.2016 |
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**Decision :** NC observed that the reply of the firm has been referred to C&PC for comments. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 11/9/81-ALC2/2015 | Party Name: LM WIND POWER BLADES (INDIA) PVT. LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:<br/>Deferred</b> |
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| HQ File<br>:01/81/050/00200/AM16/ | RLA File<br>:07/24/040/00255/AM14/ | Lic.No/Date:0710099873<br>22.11.2013 | Defer Date:<br>19.04.2016 |
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**Decision :** NC deliberated the comments furnished by C&PC vide O.M. No.46011/211/2005-PC.II(Pt. File) dated 01.02.2016 and felt that wastage of import items has not been indicated. NC decided to refer back the comments to C&PC for further examination and with a request to furnish comments alongwith item wise wastage. The statement need not contain duty scheme. Chairman also felt that number of inputs for a rotor blade seemed on higher side. The size/dimension of rotor blade (Export Product) should also be indicated.

15

*B.S.*  
बलजीत सिंह/BALJIT SINGH  
उप महादेशिक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
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उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

*V.K.*  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महाविभाग  
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उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

The case stands deferred to 19.04.2016.

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| 16 | <b>Case No.:6/24/81-ALC2/2013</b>                                                                                   | Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00394/AM14/                                                                                   | RLA File<br>:04/24/040/00192/AM14/              | Lic.No/Date:0410152322<br>27.11.2013       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC observed that the application has been referred to DoT. NC decided to wait for their comments. |                                                 |                                            |                                   |
|    | The case stands deferred to 19.04.2016.                                                                             |                                                 |                                            |                                   |

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| 17 | <b>Case No.:7/24/81-ALC2/2013</b>                                                                                   | Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00395/AM14/                                                                                   | RLA File<br>:04/24/040/00193/AM14/              | Lic.No/Date:0410152323<br>27.11.2013       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC observed that the application has been referred to DoT. NC decided to wait for their comments. |                                                 |                                            |                                   |
|    | The case stands deferred to 19.04.2016.                                                                             |                                                 |                                            |                                   |

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| 18 | <b>Case No.:30/24/81-ALC2/2013</b>                                                                                                                                                                         | Party Name:PILOT INDUSTRIES LTD.   | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00418/AM14/                                                                                                                                                                          | RLA File<br>:05/24/040/00327/AM14/ | Lic.No/Date:0510375028<br>31.12.2013       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC noted that MSME Deficiency letter was issued to the firm on 12.02.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite the reply. |                                    |                                            |                                   |
|    | The case stands deferred to 19.04.2016.                                                                                                                                                                    |                                    |                                            |                                   |

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| 19 | <b>Case No.:84/24/81-ALC2/2013</b>                                                                                   | Party Name:TATA BP SOLAR INDIA LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00472/AM14/                                                                                    | RLA File<br>:07/24/040/00395/AM14/  | Lic.No/Date:0710101901<br>04.02.2014       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC observed that the application has been referred to MNRE. NC decided to wait for their comments. |                                     |                                            |                                   |
|    | The case stands deferred to 19.04.2016.                                                                              |                                     |                                            |                                   |

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| 20 | <b>Case No.:85/24/81-ALC2/2013</b> | Party Name:TATA POWER SOLAR SYSTEMS LTD. | Meet No/Date:24/81-ALC2/2015 | <b>Status:</b><br><b>Deferred</b> |
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|                                                                                                                      |                                    | 08.03.2016                           |                           |
| HQ File<br>:01/81/050/00473/AM14/                                                                                    | RLA File<br>:07/24/040/00413/AM14/ | Lic.No/Date:0710102050<br>07.02.2014 | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to MNRE. NC decided to wait for their comments. |                                    |                                      |                           |
| The case stands deferred to 19.04.2016.                                                                              |                                    |                                      |                           |

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| <b>Case No.:</b> 14/3/81-ALC2/2014                                                                                  | Party Name:TEMPEL<br>PRECISION METAL<br>PRODUCTS INDIA PVT.<br>LTD., | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | <b>Status:</b> Deferred  |
| HQ File<br>:01/81/050/00111/AM15/                                                                                   | RLA File<br>:04/24/040/00272/AM14/                                   | Lic.No/Date:0410156295<br>17.03.2014           | Defer<br>Date:19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments. |                                                                      |                                                |                          |
| The case stands deferred to 19.04.2016.                                                                             |                                                                      |                                                |                          |

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| <b>Case No.:</b> 9/9/81-ALC2/2015                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Party Name: LM WIND POWER<br>BLADES (INDIA) PVT. LTD | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| HQ File<br>:01/81/050/00198/AM16/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | RLA File<br>:07/24/040/00472/AM14/                   | Lic.No/Date:0710102970<br>18.03.2014           | Defer Date:<br>19.04.2016         |
| <b>Decision :</b> NC deliberated the comments furnished by C&PC vide O.M. No.46011/211/2005-PC.II(Pt. File) dated 01.02.2016 and felt that wastage of import items has not been indicated. NC decided to refer back the comments to C&PC for further examination and with a request to furnish comments alongwith item wise wastage. The statement need not contain duty scheme. Chairman also felt that number of inputs for a rotor blade seemed on higher side. The size/dimension of rotor blade (Export Product) should also be indicated. |                                                      |                                                |                                   |
| The case stands deferred to 19.04.2016.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                      |                                                |                                   |

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| <b>Case No.:</b> 20/6/81-ALC2/2014                                                                                                                                                                                         | Party Name:ASSOCIATED<br>PIGMENTS LIMITED | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| HQ File<br>:01/81/050/00174/AM15/                                                                                                                                                                                          | RLA File<br>:02/24/040/00011/AM15/        | Lic.No/Date:0210202660<br>23.04.2014           | Defer Date:<br>19.04.2016         |
| <b>Decision :</b> NC noted that MSME Deficiency letter was issued to the company on 22.12.2015 followed by reminder on 12.02.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company. |                                           |                                                |                                   |
| The case stands deferred to 19.04.2016.                                                                                                                                                                                    |                                           |                                                |                                   |

बलजीत सिंह / BALJIT SINGH  
उप महासंचालक / Deputy Director  
विदेश व्यापार / Directorate General of Foreign Trade  
व्यापार विभाग / Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महासंचालक  
Directorate General of Foreign Trade  
व्यापार विभाग / Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

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| 24                                                                                                                                                                 | <b>Case No.:16/6/81-ALC2/2014</b> | Party Name:LS CABLE INDIA PRIVATE LIMITED, | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                                                                                    | HQ File<br>:01/81/050/00170/AM15/ | RLA File<br>:05/23/040/00004/AM15/         | Lic.No/Date:0510386026<br>08.05.2014       | Defer Date:<br>19.04.2016         |
| <b>Decision :</b> NC observed that the application has been referred to DoT. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                   |                                            |                                            |                                   |

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| 25                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | <b>Case No.:10/9/81-ALC2/2015</b> | Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | HQ File<br>:01/81/050/00199/AM16/ | RLA File<br>:07/24/040/00039/AM15/               | Lic.No/Date:0710104122<br>15.05.2014       | Defer Date:<br>19.04.2016         |
| <b>Decision :</b> NC deliberated the comments furnished by C&PC vide O.M. No.46011/211/2005-PC.II(Pt. File) dated 01.02.2016 and felt that wastage of import items has not been indicated. NC decided to refer back the comments to C&PC for further examination and with a request to furnish comments alongwith item wise wastage. The statement need not contain duty scheme. Chairman also felt that number of inputs for a rotor blade seemed on higher side. The size/dimension of rotor blade (Export Product) should also be indicated.<br><br>The case stands deferred to 19.04.2016. |                                   |                                                  |                                            |                                   |

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| 26                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | <b>Case No.:27/21/81-ALC2/2015</b> | Party Name:DYNAMIC CABLES PVT. LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Approved</b> |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQ File<br>:01/81/050/00430/AM16/  | RLA File<br>:13/24/040/00005/AM15/  | Lic.No/Date:1310047123<br>20.05.2014       |                 |
| <b>Decision :</b> NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/26 dated 08/03/2016 as under:<br><br>1. Net weight of export item may be specified as 23161 Kgs.<br>2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 17986 Kgs. on net to net basis as claimed by the firm.<br>3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 5175 Kgs. on net to net basis as claimed by the firm.<br><br>RA may take suitable consequential action accordingly. |                                    |                                     |                                            |                 |

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| 27 | <b>Case No.:14/18/81-ALC2/2015</b> | Party Name: OIL COUNTRY TUBULAR LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00358/AM16/  | RLA File<br>:09/24/040/00090/AM15/      | Lic.No/Date:0910060200<br>23.05.2014       | Defer Date:<br>19.04.2016         |

विकास विभाग/BAI  
उप-महानिदेशक  
विदेश व्यापार  
Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
विदेश व्यापार/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



**Decision :** NC decided to send a letter to firm to submit information as per written comments of DHI U.O. No.TSW(B)/3(23)/2008 dated 25.02.2016 (copy enclosed).

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 8/9/81-ALC2/2015        | <b>Party Name:</b> LM WIND POWER BLADES (INDIA) PVT. LTD | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| <b>HQ File</b><br>:01/81/050/00197/AM16/ | <b>RLA File</b><br>:07/24/040/00125/AM15/                | <b>Lic.No/Date:</b> 0710105630<br>10.07.2014       | <b>Defer Date:</b> 19.04.2016     |

**Decision :** NC deliberated the comments furnished by C&PC vide O.M. No.46011/211/2005-PC.II(Pt. File) dated 01.02.2016 and felt that wastage of import items has not been indicated. NC decided to refer back the comments to C&PC for further examination and with a request to furnish comments alongwith item wise wastage. The statement need not contain duty scheme. Chairman also felt that number of inputs for a rotor blade seemed on higher side. The size/dimension of rotor blade (Export Product) should also be indicated.

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 3/9/81-ALC2/2014        | <b>Party Name:</b> APAR INDUSTRIES LIMITED | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| <b>HQ File</b><br>:01/81/050/00257/AM15/ | <b>RLA File</b><br>:34/24/040/00095/AM15/  | <b>Lic.No/Date:</b> 3410040390<br>23.07.2014       | <b>Defer Date:</b> 19.04.2016     |

**Decision :** NC observed that copy of the application of the firm not received. NC decided to wait for the hard copy of the application from the RA, Vadodara.

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 7/9/81-ALC2/2015        | <b>Party Name:</b> LM WIND POWER BLADES (INDIA) PVT. LTD | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| <b>HQ File</b><br>:01/81/050/00196/AM16/ | <b>RLA File</b><br>:07/24/040/00166/AM15/                | <b>Lic.No/Date:</b> 0710106351<br>11.08.2014       | <b>Defer Date:</b> 19.04.2016     |

**Decision :** NC deliberated the comments furnished by C&PC vide O.M. No.46011/211/2005-PC.II(Pt. File) dated 01.02.2016 and felt that wastage of import items has not been indicated. NC decided to refer back the comments to C&PC for further examination and with a request to furnish comments alongwith item wise wastage. The statement need not contain duty scheme. Chairman also felt that number of inputs for a rotor blade seemed on higher side. The size/dimension of rotor blade (Export Product) should also be indicated.

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 3/21/81-ALC2/2015 | <b>Party Name:</b> APAR INDUSTRIES LIMITED | <b>Meet No/Date:</b> 24/81-ALC2/2015 | <b>Approved</b> |
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बलजीत सिंह / BALJIT SINGH  
उप महासंचालक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



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| HQ File<br>:01/81/050/00406/AM16/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | RLA File<br>:03/94/040/00158/AM15/ | Lic.No/Date:0310789637<br>24.09.2014 |                        |
| <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/34 dated 08/03/2016 as under:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                    |                                      |                        |
| 1. Net Weights of export products from Sl. No 1 to 14 may be specified as under:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                    |                                      |                        |
| Sl. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | Net Export weight (MT)             | Sl. No.                              | Net Export weight (MT) |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 102.5                              | 6                                    | 8.26                   |
| 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 77.42                              | 7                                    | 10.54                  |
| 3                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 132.75                             | 8                                    | 0.317                  |
| 4                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 3.7                                | 9                                    | 3.472                  |
| 5                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 4.6                                | 10                                   | 0.422                  |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                    | 11                                   | 35.671                 |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                    | 12                                   | 2.198                  |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                    | 13                                   | 93.18                  |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                    | 14                                   | 5.699                  |
| 2. Size of export item at Sl. No. 1 may be corrected as "1C x16/16+ 4x 0.5 Sq. mm".<br>3. Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as 55205.6 Kgs. for export products at Sl. No. 1 & 4 to 12, taking clue from Engineering Table No. 5.<br>4. Quantity of import item at Sl. No 2 viz. Aluminium Wire Rod may be allowed as applied for i.e. 271085.46 Kgs. for export products at Sl. No. 1 to 3, 13 & 14, taking clue from Engineering Table No. 5.<br>5. Quantities of import item at Sl. No.3 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 2 to 7 & 11 to 14, as claimed by the firm.<br>6. Quantities of import item at Sl. No.4 viz. PVC Resin may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1, 4 to 7 & 9 to 12, as claimed by the firm.<br>7. Quantities of import item at Sl. No. 5 viz. Plasticiser (DOP) may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1, 4 to 7 & 9 to 12, as claimed by the firm. |                                    |                                      |                        |
| RA may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                    |                                      |                        |

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| Case No.:20/15/81-ALC2/2014                                                                                                            | Party Name: SMART CARD IT SOLUTIONS LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
| HQ File<br>:01/81/050/00477/AM15/                                                                                                      | RLA File<br>:31/83/040/00160/AM15/       | Lic.No/Date:3110064957<br>09.10.2014       | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the reply of the firm has been referred to DietY for comments. NC decided to wait for the comments. |                                          |                                            |                           |
| The case stands deferred to 19.04.2016.                                                                                                |                                          |                                            |                           |

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| 33 Case No.:67/15/81- | Party Name: METENERE LTD. | Meet No/Date:24/81- | Approved |
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| HQ File<br>:01/81/050/00523/AM15/                                                                                   | RLA File<br>:11/24/040/00009/AM15/ | Lic.No/Date:1110028112<br>20.11.2014 | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to MoS. NC decided to wait for their comments. |                                    |                                      |                           |
| The case stands deferred to 19.04.2016.                                                                             |                                    |                                      |                           |

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| <b>Case No.:</b> 31/21/81-ALC2/2015                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Party Name: DYNAMIC CABLES PVT. LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Approved</b> |
| HQ File<br>:01/81/050/00434/AM16/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | RLA File<br>:13/24/040/00037/AM15/   | Lic.No/Date:1310047707<br>26.11.2014       |                 |
| <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/37 dated 08/03/2016 as under:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                      |                                            |                 |
| <ol style="list-style-type: none"> <li>1. Net weight of 733.525 MT &amp; 345.756 MT may be specified with quantities of export items at Sl. No. 1 &amp; 2 respectively.</li> <li>2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 405250 Kgs. on net to net basis in export item at Sl. No. 1 as claimed by the firm.</li> <li>3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 328275 Kgs. on net to net basis in export item at Sl. No. 1 as claimed by the firm.</li> <li>4. Quantity of import item at Sl. No 3 viz. Alumimium Ingots may be allowed as applied for i.e. 174144 Kgs. on net to net basis in export item at Sl. No. 2 as claimed by the firm.</li> <li>5. Quantity of import item at Sl. No. 4 viz. XLPE Compound may be allowed as applied for i.e. 171612 Kgs. on net to net basis in export item at Sl. No. 2 as claimed by the firm.</li> </ol> |                                      |                                            |                 |
| RA may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                      |                                            |                 |

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| <b>Case No.:</b> 12/18/81-ALC2/2014                                                                                                        | Party Name: ZENITH PRECISION PVT LTD ., | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status: Deferred</b> |
| HQ File<br>:01/81/050/00631/AM15/                                                                                                          | RLA File<br>:07/24/040/00347/AM15/      | Lic.No/Date:0710107288<br>24.12.2014       | Defer Date:19.04.2016   |
| <b>Decision :</b> NC noted that MSME deficiency letter may sent to firm to provide the export product drawing for examination of the case. |                                         |                                            |                         |
| The case stands deferred to 19.04.2016.                                                                                                    |                                         |                                            |                         |

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| <b>Case No.:</b> 22/18/81-ALC2/2014 | Party Name: NATIONAL STEEL AND AGRO INDUSTRIES LTD., | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status: Deferred</b> |
| HQ File                             | RLA File                                             | Lic.No/Date:5610004512                     | Defer Date:             |



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|---------------------------------------------------------------------------------------------------------------------|------------------------|------------|------------|
| :01/81/050/00641/AM15/                                                                                              | :56/24/040/00053/AM15/ | 06.01.2015 | 19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to MoS. NC decided to wait for their comments. |                        |            |            |
| The case stands deferred to 19.04.2016.                                                                             |                        |            |            |

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| <b>Case No.:</b> 55/18/81-ALC2/2014                                                                                 | <b>Party Name:</b> VINDHYA TELELINKS LTD., | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| HQ File<br>:01/81/050/00674/AM15/                                                                                   | RLA File<br>:11/24/040/00004/AM15/         | Lic.No/Date:1110028126<br>19.01.2015               | Defer Date:<br>19.04.2016         |
| <b>Decision :</b> NC observed that the application has been referred to DoT. NC decided to wait for their comments. |                                            |                                                    |                                   |
| The case stands deferred to 19.04.2016.                                                                             |                                            |                                                    |                                   |

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| <b>Case No.:</b> 4/24/81-ALC2/2015                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | <b>Party Name:</b> POLYCAB WIRES PVT.LTD. | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| HQ File<br>:01/81/050/00506/AM16/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File<br>:03/95/040/00882/AM15/        | Lic.No/Date:0310793173<br>21.01.2015               | Defer Date:<br>19.04.2016         |
| <b>Decision :</b> NC decided to send a letter to firm to submit following information as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/41 dated 08.03.2016 :                                                                                                                                                                                                                                                                                                                                                                                                                            |                                           |                                                    |                                   |
| <ol style="list-style-type: none"> <li>1. Size of conductors in cables alongwith quantities of cables in Kms, conductor size wise.</li> <li>2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.</li> <li>3. Net weight per KM of each Cable</li> <li>4. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.</li> <li>5. Total requirement of each raw material, export product wise, in a tabular form</li> </ol> |                                           |                                                    |                                   |
| The case stands deferred to 19.04.2016.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                           |                                                    |                                   |

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| <b>Case No.:</b> 56/18/81-ALC2/2014                                                                                                  | <b>Party Name:</b> JST STESALIT TRANSFORMERS PVT.LTD., | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| HQ File<br>:01/81/050/00675/AM15/                                                                                                    | RLA File<br>:22/24/040/00088/AM15/                     | Lic.No/Date:2210015181<br>30.01.2015               | Defer Date:<br>19.04.2016         |
| <b>Decision :</b> NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments. |                                                        |                                                    |                                   |
| The case stands deferred to 19.04.2016.                                                                                              |                                                        |                                                    |                                   |

बलजीत सिंह / BALJIT SINGH  
उप मंत्री (व्यपार) भारत सरकार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
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विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
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Udyog Bhawan New Delhi



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| 43 | <b>Case No.:</b> 44/18/81-ALC2/2014                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Party Name: LM WIND POWER BLADES (INDIA) PVT. LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00663/AM15/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | RLA File<br>:07/24/040/00362/AM15/                | Lic.No/Date:0710107543<br>02.02.2015       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC deliberated the comments furnished by C&PC vide O.M. No.46011/211/2005-PC.II(Pt. File) dated 01.02.2016 and felt that wastage of import items has not been indicated. NC decided to refer back the comments to C&PC for further examination and with a request to furnish comments alongwith item wise wastage. The statement need not contain duty scheme. Chairman also felt that number of inputs for a rotor blade seemed on higher side. The size/dimension of rotor blade (Export Product) should also be indicated. |                                                   |                                            |                                   |
|    | The case stands deferred to 19.04.2016.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                   |                                            |                                   |

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| 44 | <b>Case No.:</b> 1/24/81-ALC2/2015                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Party Name: TWENTY FIRST CENTURY WIRE RODS LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Approved</b> |
|    | HQ File<br>:01/81/050/00503/AM16/                                                                                                                                                                                                                                                                                                                                                                                                                                                                | RLA File<br>:03/95/040/00941/AM15/              | Lic.No/Date:0310793786<br>11.02.2015       |                 |
|    | <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/44 dated 08/03/2016 as under:                                                                                                                                                                                                                                                                                                                                   |                                                 |                                            |                 |
|    | <ol style="list-style-type: none"> <li>1. Words “ of relevant grade and thickness” may be suffixed with the description of import items at Sl. No. 1 &amp; 2.</li> <li>2. Import items at Sl. No. 1 &amp; 2 may be allowed in prime condition only and accordingly word “ Secondary” given in the description of import items may be omitted.</li> <li>3. Quantities of import items at Sl. No 1 &amp; 2 may be allowed as 97.825 MT &amp; 198.875 MT respectively as per SION C-526.</li> </ol> |                                                 |                                            |                 |
|    | RA may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                 |                                            |                 |

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| 45 | <b>Case No.:</b> 17/3/81-ALC2/2015                                                                                                                                | Party Name: GURU RAJENDRA METALLOYS INDIA PVT. LTD., | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Approved</b> |
|    | HQ File<br>:01/81/050/00090/AM16/                                                                                                                                 | RLA File<br>:08/24/040/00461/AM15/                   | Lic.No/Date:0810134782<br>12.03.2015       |                 |
|    | <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of MSME i.e. as per AA No.810135088 dated 23.04.2015 on repeat basis. |                                                      |                                            |                 |
|    | RA may take suitable consequential action accordingly.                                                                                                            |                                                      |                                            |                 |

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| 46 | <b>Case No.:</b> 5/24/81-ALC2/2015 | Party Name:PHOENIX INDUSTRIES PVT. LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
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बलजीत सिंह / BALJIT SINGH  
 Deputy Director General of Foreign Trade  
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| HQ File<br>:01/81/050/00507/AM16/ | RLA File<br>:03/95/040/01051/AM15/ | Lic.No/Date:0310795328<br>15.04.2015 | Defer Date:<br>19.04.2016 |
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**Decision :** NC observed that the application has been referred to MoS. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 32/21/81-ALC2/2015 | Party Name:DYNAMIC<br>CABLES PVT. LTD. | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
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| HQ File :01/81/050/00435/AM16/ | RLA File<br>:13/24/040/00059/AM15/ | Lic.No/Date:1310047839<br>17.04.2015 | Defer ate:<br>19.04.2016 |
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**Decision :** NC observed that the application has been referred to DIPP. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 1/3/81-ALC2/2015 | Party Name:HARSHINI EPC<br>PVT LTD | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
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| HQ File<br>:01/81/050/00074/AM16/ | RLA File<br>:09/24/040/00535/AM15/ | Lic.No/Date:0910061983<br>06.05.2015 | Defer Date:<br>19.04.2016 |
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**Decision :** NC observed that the application has been referred to DHI. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 11/18/81-ALC2/2015 | Party Name:DELPHI<br>CONNECTION SYSTEMS<br>INDIA PRIVATE LIMITED, | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
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| HQ File<br>:01/81/050/00355/AM16/ | RLA File<br>:10/24/040/00012/AM16/ | Lic.No/Date:1010059178<br>15.06.2015 | Defer<br>Date:19.04.2016 |
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**Decision :** NC noted that DHI Deficiency letter was issued to the firm on 12.02.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.

The case stands deferred to 19.04.2016.

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| <b>Case No.:</b> 25/9/81-ALC2/2015 | Party Name:TOSHIBA<br>TRANSMISSION &<br>DISTRIBUTION SYSTEMS | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
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| HQ File<br>:01/81/050/00214/AM16/ | RLA File<br>:09/24/040/00110/AM16/ | Lic.No/Date:0910062214<br>18.06.2015 | Defer Date:<br>19.04.2016 |
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**Decision :** NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments.

The case stands deferred to 19.04.2016.

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| 51 | <b>Case No.:</b> 7/18/81-ALC2/2015                                                                                                                                                                                                                    | <b>Party Name:</b> THERMO CABLES LIMITED  | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | <b>HQ File</b><br>:01/81/050/00351/AM16/                                                                                                                                                                                                              | <b>RLA File</b><br>:09/24/040/00085/AM16/ | <b>Lic.No/Date:</b> 0910062247<br>24.06.2015       | <b>Defer Date:</b><br>19.04.2016  |
|    | <b>Decision :</b> NC noted that DIPP Deficiency letter was issued to the firm on 27.02.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply.<br><br>The case stands deferred to 19.04.2016. |                                           |                                                    |                                   |

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| 52 | <b>Case No.:</b> 2/24/81-ALC2/2015                                                                                                                                  | <b>Party Name:</b> LARSEN & TOUBRO LIMITED | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | <b>HQ File</b><br>:01/81/050/00504/AM16/                                                                                                                            | <b>RLA File</b><br>:03/95/040/00850/AM15/  | <b>Lic.No/Date:</b> 0310796879<br>25.06.2015       | <b>Defer Date:</b><br>19.04.2016  |
|    | <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                            |                                                    |                                   |

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| 53 | <b>Case No.:</b> 3/24/81-ALC2/2015                                                                                                                                                                                                                                                                                     | <b>Party Name:</b> H. K. IMPEX PVT. LTD.  | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Closed</b> |
|    | <b>HQ File</b><br>:01/81/050/00505/AM16/                                                                                                                                                                                                                                                                               | <b>RLA File</b><br>:03/94/040/00129/AM16/ | <b>Lic.No/Date:</b> 0310797040<br>02.07.2015       |                                 |
|    | <b>Decision :</b> NC observed that RA, Mumbai vide letter No.03/94/040/00129/AM16/36 dated 02.07.2015 has stated that the subject AA has been issued to the company on Repeat Basis. Based on the RA's information, NC decided to <b>close</b> the case.<br><br>RA may take suitable consequential action accordingly. |                                           |                                                    |                                 |

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| 54 | <b>Case No.:</b> 8/18/81-ALC2/2015                                                                                                                                                                                                                                     | <b>Party Name:</b> GOLDSTONE INFRATECH LIMITED | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016 | <b>Approved</b> |
|    | <b>HQ File</b><br>:01/81/050/00352/AM16/                                                                                                                                                                                                                               | <b>RLA File</b><br>:09/24/040/00682/AM15/      | <b>Lic.No/Date:</b> 0910062339<br>15.07.2015       |                 |
|    | <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP vide their letter No. 7/182/2015-TSW/1/ dated 01.02.2016 with accountability clause (copy enclosed).<br><br>RA may take suitable consequential action accordingly. |                                                |                                                    |                 |

बलजीत सिंह/BALJIT SINGH  
उप महा निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
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भारत सरकार/Govt. of India  
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विनोद कुमार कश्यप  
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विदेश व्यापार विकास अधिकारी  
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| Case No.:12/24/81-ALC2/2015                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name: ARFIN INDIA LIMITED    | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Approved |
| HQ File<br>:01/81/050/00514/AM16/                                                                                                                                                                                                                                                                                                                                                                                                                                           | RLA File<br>:08/24/040/00120/AM16/ | Lic.No/Date:0810135693<br>20.07.2015       |          |
| <p>55 <b>Decision : Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP vide U.O.No.12/19/2016-TSW/55 dated 8.3.2016:</p> <p>Advance Authorisation may be ratified as under on repeat basis:</p> <p>1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.</p> <p>RA may take suitable consequential action accordingly.</p> |                                    |                                            |          |

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| Case No.:1/12/81-ALC2/2015                                                                                                                                                                                                                                                          | Party Name:DIANA METALS            | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
| HQ File<br>:01/81/050/00233/AM16/                                                                                                                                                                                                                                                   | RLA File<br>:04/24/040/00093/AM16/ | Lic.No/Date:0410160886<br>07.08.2015       | Defer Date:<br>19.04.2016 |
| <p>56 <b>Decision :</b> NC noted that MSME Deficiency letter was issued to the company on 22.12.2015 followed by reminder on 12.02.2016. Reply of the company is still awaited. NC decided to wait for the reply of the company.</p> <p>The case stands deferred to 19.04.2016.</p> |                                    |                                            |                           |

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| Case No.:1/21/81-ALC2/2015                                                                                                                                                   | Party Name: TRANSFORMERS & RECTIFIERS (INDIA) LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
| HQ File<br>:01/81/050/00404/AM16/                                                                                                                                            | RLA File<br>:08/24/040/00138/AM16/                | Lic.No/Date:0810135865<br>17.08.2015       | Defer Date:<br>19.04.2016 |
| <p>57 <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments.</p> <p>The case stands deferred to 19.04.2016.</p> |                                                   |                                            |                           |

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| Case No.:6/18/81-ALC2/2015                                                                                                                                                                                                                                                                                                                                  | Party Name:APAR INDUSTRIES LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Approved |
| HQ File<br>:01/81/050/00350/AM16/                                                                                                                                                                                                                                                                                                                           | RLA File<br>:34/24/040/00111/AM16/ | Lic.No/Date:3410041473<br>25.08.2015       |          |
| <p>58 <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/58 dated 08/03/2016 as under:</p> <p>Taking clue from SION C-1394, quantities of import items may be allowed as under:</p> <p>(i) Import item No.1 viz. Aluminium Ingot as 31.11 MT as 1.02 Kgs. /Kg. content in</p> |                                    |                                            |          |

the export product.

- (ii) Import item No.2 viz. Aluminium Ingot as 30.80 MT as 1.02 Kgs. /Kg. content in the export product.
- (iii) Import item No. 3 viz. Magnesium as applied for i.e. 0.168 MT as 1.10 Kgs. /Kg. content in the export product.
- (iv) Import item No.4 viz. Silicon as applied for i.e. 0.164 MT as 1.075 Kgs. /Kg. content in the export product.

RA may take suitable consequential action accordingly.

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| Case No.:5/18/81-ALC2/2015                                                                                                                              | Party Name:APAR INDUSTRIES LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Approved |
| HQ File :01/81/050/00349/AM16/                                                                                                                          | RLA File :34/24/040/00153/AM16/    | Lic.No/Date:3410041489<br>02.09.2015       |          |
| <b>Decision :</b> NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/59 dated 08/03/2016 as under: |                                    |                                            |          |
| 1. Quantity of import item may be allowed as applied for i.e. 2232.1 MT as 1.01 Kgs./Kg. content in the export product.                                 |                                    |                                            |          |
| RA may take suitable consequential action accordingly.                                                                                                  |                                    |                                            |          |

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| Case No.:35/24/81-ALC2/2015                                                                                                                                                                           | Party Name:TTP TECHNOLOGIES PRIVATE LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status: Deferred       |
| HQ File :01/81/050/00537/AM16/                                                                                                                                                                        | RLA File :07/24/040/00163/AM16/             | Lic.No/Date:0710108676<br>03.09.2015       | Defer Date: 19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments.                                                                                   |                                             |                                            |                        |
| The case stands deferred to 19.04.2016.                                                                                                                                                               |                                             |                                            |                        |
| Case No.:1/18/81-ALC2/2015                                                                                                                                                                            | Party Name:ALSTOM INDIA LIMITED,            | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status: Deferred       |
| HQ File :01/81/050/00345/AM16/                                                                                                                                                                        | RLA File :34/24/040/00162/AM16/             | Lic.No/Date:3410041508<br>14.09.2015       | Defer Date: 19.04.2016 |
| <b>Decision :</b> NC noted that DHI Deficiency letter was issued to the firm on 12.02.2016. As no reply from the firm has been received, NC decided to send a reminder to the firm to expedite reply. |                                             |                                            |                        |
| The case stands deferred to 19.04.2016.                                                                                                                                                               |                                             |                                            |                        |

बलजीत सिंह/BALJIT SINGH  
उप महादेशिक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महादेशालय  
Directorate General of Foreign Trade  
विदेश व्यापार विभाग/Deptt. of Foreign Trade  
योगेश्वर भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महादेशालय  
Directorate General of Foreign Trade  
याशिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|------------------------------------|--------------------------------------------|---------------------------|
| 62                                                                                                                                                                                    | Case No.:3/18/81-ALC2/2015        | Party Name:ALSTOM INDIA LIMITED,   | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                                                                                       | HQ File<br>:01/81/050/00347/AM16/ | RLA File<br>:34/24/040/00166/AM16/ | Lic.No/Date:3410041526<br>21.09.2015       | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                   |                                    |                                            |                           |

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| 63                                                                                                                                                                                                                                                          | Case No.:4/18/81-ALC2/2015        | Party Name:ASTA INDIA PRIVATE LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                                                                                                                                                             | HQ File<br>:01/81/050/00348/AM16/ | RLA File<br>:34/24/040/00156/AM16/    | Lic.No/Date:3410041556<br>24.09.2015       | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that application on the subject AA of the company has not yet been received. NC decided to send a reminder to RA, Vadodara to forward two sets of application at the earliest.<br><br>The case stands deferred to 19.04.2016. |                                   |                                       |                                            |                           |

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| 64                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | Case No.:12/18/81-ALC2/2015       | Party Name:VEER-O- METALS PVT .LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Approved |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQ File<br>:01/81/050/00356/AM16/ | RLA File<br>:07/24/040/00224/AM16/ | Lic.No/Date:0710108859<br>08.10.2015       |          |
| <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/64 dated 08/03/2016 as under: <ol style="list-style-type: none"> <li>1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.</li> <li>2. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 362.393 MT as 1.267 Kg./Kg. content in the export products after taking 1/3<sup>rd</sup> recovery from scrap.</li> <li>3. Net weight of import item at Sl. No. 2 may be specified as 27243 Kgs.</li> <li>4. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.</li> </ol> RA may take suitable consequential action accordingly. |                                   |                                    |                                            |          |

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|-----------------------------------------------------------------------------------------------------|-----------------------------------|------------------------------------|--------------------------------------------|----------|
| 65                                                                                                  | Case No.:22/21/81-ALC2/2015       | Party Name:APAR INDUSTRIES LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Approved |
|                                                                                                     | HQ File<br>:01/81/050/00425/AM16/ | RLA File<br>:03/94/040/00558/AM16/ | Lic.No/Date:0310799730<br>28.10.2015       |          |
| <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP |                                   |                                    |                                            |          |

बलजीत सिंह/BALJIT SINGH  
उप महा निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार, महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/ Govt. of India  
उद्योग भवन, नई दिल्ली  
Ministry of Industries, New Delhi

रमेश कुमार कश्यप  
RAMESH KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार, महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Ministry of Industries, New Delhi



vide U.O. No. 12/19/2016-TSW/65 dated 08/03/2016 as under:

1. Net Weights of export products from Sl. No 1 to 27 may be specified as under:

| Sl. No. | Net weight (MT) | Sl. No. | Net weight (MT) | Sl. No. | Net weight (MT) |
|---------|-----------------|---------|-----------------|---------|-----------------|
| 1       | 1.424           | 10      | 2.016           | 19      | 7.363           |
| 2       | 1.88            | 11      | 6.247           | 20      | 6.693           |
| 3       | 2.378           | 12      | 1.001           | 21      | 6.257           |
| 4       | 0.43            | 13      | 2.002           | 22      | 12.874          |
| 5       | 5.811           | 14      | 26.344          | 23      | 10.481          |
| 6       | 0.172           | 15      | 8.739           | 24      | 4.123           |
| 7       | 1.79            | 16      | 23.697          | 25      | 1.381           |
| 8       | 19.382          | 17      | 8.426           | 26      | 11.475          |
| 9       | 46.369          | 18      | 16.08           | 27      | 8.075           |

2. Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as 71671 Kgs. for export products at Sl. No. 1 to 8, 14, 15 & 17 to 27, taking clue from Engineering Tables No. 4 & 5.
3. Quantity of import item at Sl. No 2 viz. Primary Unalloyed Aluminium may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 9 to 13, 16 & 27.
4. Quantities of import item at Sl. No.3 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 3, 7 to 13, 16 to 18 & 27 , as claimed by the firm.
5. Quantities of import item at Sl. No.4 viz. PVC Resin may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 3, 5 to 8 & 17 to 27, as claimed by the firm.
6. Quantities of import item at Sl. No. 5 viz. Plasticiser (DOP) may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 3, 5 to 8 & 17 to 27, as claimed by the firm.
7. Quantities of import item at Sl. No.6 viz. G.I.Wire may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 3 & 17 to 27 , as claimed by the firm.

RA may take suitable consequential action accordingly.

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|-----------------------------------|-------------------------------------------|--------------------------------------------|----------|
| Case No.:23/21/81-ALC2/2015       | Party Name:A-1 FENCE PRODUCTS CO.PVT.LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Approved |
| HQ File<br>:01/81/050/00426/AM16/ | RLA File<br>:03/94/040/00601/AM16/        | Lic.No/Date:0310800027<br>04.11.2015       |          |

66

**Decision :** NC decided to **ratify** the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/66 dated 08/03/2016 as under:

Advance Authorisation may be ratified as under on repeat basis as per firm's Advance Authorization No. 0310759039 dated 25.11.2013 ratified in Norms Committee Meeting

**बलजीत सिंह/BALJIT SINGH**  
उप सहायक निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार, महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

**विनोद कुमार कश्यप**  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार, महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



dated 30/12/2014:

1. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No.1 & 2.
2. Quantity of import item at Sl. No. 1 may be allowed as 1.252 Kgs./Kg. content in the export item after taking 1/3<sup>rd</sup> recovery from scrap as claimed by the firm.
3. Quantity of import item at Sl. No. 2 may be allowed as 1.01 Kgs./Kg. content in the export item as claimed by the firm.

RA may take suitable consequential action accordingly.

|                                                                                                                                                                      |                                               |                                         |                        |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|-----------------------------------------|------------------------|
| Case No.:29/21/81-ALC2/2015                                                                                                                                          | Party Name:JSW STEEL COATED PRODUCTS LIMITED, | Meet No/Date:24/81-ALC2/2015 08.03.2016 | Status: Deferred       |
| HQ File :01/81/050/00432/AM16/                                                                                                                                       | RLA File :03/94/040/00602/AM16/               | Lic.No/Date:0310800028 04.11.2015       | Defer Date: 19.04.2016 |
| <b>Decision :</b> NC decided to send a letter to firm to submit information as per written comments of MoS vide U.O. No.2(26)/2015 dated 09.02.2016 (Copy enclosed). |                                               |                                         |                        |
| The case stands deferred to 19.04.2016.                                                                                                                              |                                               |                                         |                        |

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| Case No.:21/21/81-ALC2/2015    | Party Name:APAR INDUSTRIES LIMITED | Meet No/Date:24/81-ALC2/2015 08.03.2016 | Approved |
| HQ File :01/81/050/00424/AM16/ | RLA File :03/94/040/00603/AM16/    | Lic.No/Date:0310800214 10.11.2015       |          |

**Decision :** NC decided to **ratify** the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/68 dated 08/03/2016 as under:

1. Net Weights of export products from Sl. No 1 to 11 may be specified as under:

| Sl. No. | Net Export weight (MT) | Sl. No. | Net Export weight (MT) | Sl. No. | Net Export weight (MT) |
|---------|------------------------|---------|------------------------|---------|------------------------|
| 1       | 36.465                 | 5       | 2.667                  | 9       | 4.997                  |
| 2       | 339.955                | 6       | 0.213                  | 10      | 0.331                  |
| 3       | 41.847                 | 7       | 4.297                  | 11      | 2.361                  |
| 4       | 253.307                | 8       | 1.717                  |         |                        |

2. Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as applied for i.e. 354171.62 Kgs. for export products at Sl. No. 1 to 11, taking clue from Engineering Tables No. 4 & 5.
3. Quantities of import item at Sl. No.2 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 7 , as claimed by the firm.
4. Quantities of import item at Sl. No.3 viz. PVC Resin may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 5 & 8 to 11, as claimed by the firm.

5. Quantities of import item at Sl. No. 4 viz. Plasticiser (DOP) may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 5 & 8 to 11, as claimed by the firm.
6. Quantities of import item at Sl. No.5 viz. G.I.Wire may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 4 , as claimed by the firm.

RA may take suitable consequential action accordingly.

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| Case No.:4/21/81-ALC2/2015                                                                                                                                                                                                                                                                                                                                             | Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Approved |
| HQ File<br>:01/81/050/00407/AM16/                                                                                                                                                                                                                                                                                                                                      | RLA File<br>:04/24/040/00180/AM16/               | Lic.No/Date:0410161301<br>12.11.2015       |          |
| <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/69 dated 08/03/2016 as under:                                                                                                                                                                                                         |                                                  |                                            |          |
| 69                                                                                                                                                                                                                                                                                                                                                                     |                                                  |                                            |          |
| <ol style="list-style-type: none"> <li>1. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No. 1 &amp; 2.</li> <li>2. Quantity of import item at Sl. No. 1 may be allowed as 1.05 Kgs./Kg. content in export items.</li> <li>3. Quantities of import item at Sl. No. 2 may be allowed as 1.02 Kgs./Kg. content in export items.</li> </ol> |                                                  |                                            |          |
| RA may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                 |                                                  |                                            |          |

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| Case No.:30/24/81-ALC2/2015                                                                                                                                                                                                                                       | Party Name:LARSEN & TOUBRO LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Closed |
| HQ File<br>:01/81/050/00532/AM16/                                                                                                                                                                                                                                 | RLA File<br>:03/95/040/00444/AM16/ | Lic.No/Date:0310800344<br>20.11.2015       |        |
| 70                                                                                                                                                                                                                                                                |                                    |                                            |        |
| <b>Decision :</b> NC observed that RA, Mumbai vide letter No.03/95/40/444/AM16/223 dated 20.11.2015 has stated that the subject AA has been issued to the company on <b>Net to Net</b> Basis. Based on the RA's information, NC decided to <b>close</b> the case. |                                    |                                            |        |
| RA may take suitable consequential action accordingly.                                                                                                                                                                                                            |                                    |                                            |        |

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| Case No.:9/21/81-ALC2/2015                                                                                          | Party Name: JAYBEE LAMINATIONS PVT LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
| HQ File<br>:01/81/050/00412/AM16/                                                                                   | RLA File<br>:05/23/040/00363/AM16/     | Lic.No/Date:0510396451<br>27.11.2015       | Defer Date:<br>19.04.2016 |
| 71                                                                                                                  |                                        |                                            |                           |
| <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments. |                                        |                                            |                           |
| The case stands deferred to 19.04.2016.                                                                             |                                        |                                            |                           |

  
**BALJIT SINGH**  
 Deputy Director General of Foreign Trade  
 Directorate General of Foreign Trade  
 Ministry of Commerce  
 Government of India  
 Udyog Bhawan, New Delhi

  
**VINOD KUMAR KASHYAP**  
 Foreign Trade Development Officer  
 Directorate General of Foreign Trade  
 Ministry of Commerce  
 Government of India  
 Udyog Bhawan, New Delhi



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| 72                                                                                                                                                                                                                                                                                                                          | Case No.:6/24/81-ALC2/2015        | Party Name: PRESTRESS WIRE INDUSTRIES | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Closed |
|                                                                                                                                                                                                                                                                                                                             | HQ File<br>:01/81/050/00508/AM16/ | RLA File<br>:03/95/040/00542/AM16/    | Lic.No/Date:0310800442<br>27.11.2015       |        |
| <b>Decision :</b> NC observed that RA, Mumbai vide letter No.039504000542AM16/212 dated 27.11.2015 has stated that the subject AA has been issued to the company <b>on Repeat Basis</b> . Based on the RA's information, NC decided to <b>close</b> the case.<br><br>RA may take suitable consequential action accordingly. |                                   |                                       |                                            |        |

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| 73                                                                                                                                                                  | Case No.:32/24/81-ALC2/2015       | Party Name:MONTEX GLASS FIBRE IND PVT LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br><b>Deferred</b> |
|                                                                                                                                                                     | HQ File<br>:01/81/050/00534/AM16/ | RLA File<br>:03/95/040/00637/AM16/        | Lic.No/Date:0310800580<br>02.12.2015       | Defer Date:<br>19.04.2016  |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                   |                                           |                                            |                            |

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| 74                                                                                                                                                                                                       | Case No.:2/21/81-ALC2/2015        | Party Name:VEER-O- METALS PVT .LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br><b>Deferred</b> |
|                                                                                                                                                                                                          | HQ File<br>:01/81/050/00405/AM16/ | RLA File<br>:07/24/040/00311/AM16/ | Lic.No/Date:0710109153<br>09.12.2015       | Defer Date:<br>19.04.2016  |
| <b>Decision :</b> NC observed that hard copy of the application of the firm not received. NC decided to request RA, Bangalore to forward the application.<br><br>The case stands deferred to 19.04.2016. |                                   |                                    |                                            |                            |

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| 75                                                                                                                                                                   | Case No.:36/24/81-ALC2/2015       | Party Name:UM CABLES LTD.,         | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br><b>Deferred</b> |
|                                                                                                                                                                      | HQ File<br>:01/81/050/00538/AM16/ | RLA File<br>:03/95/040/00641/AM16/ | Lic.No/Date:0310800832<br>09.12.2015       | Defer Date:<br>19.04.2016  |
| <b>Decision :</b> NC observed that the application has been referred to DietY. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                   |                                    |                                            |                            |

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| 76 | Case No.:16/21/81-ALC2/2015 | Party Name:SOURIAU INDIA PRIVATE LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br><b>Deferred</b> |
|    | HQ File                     | RLA File                                 | Lic.No/Date:1010059339                     | Defer Date:                |

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| :01/81/050/00419/AM16/                                                                                                                                               | :10/24/040/00079/AM16/ | 10.12.2015 | 19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DietY. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                        |            |            |

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| 77                                                                                                                                                                  | <b>Case No.:</b> 31/24/81-ALC2/2015<br><br>HQ File :01/81/050/00533/AM16/ | <b>Party Name:</b> MAYFAIR INTERNATIONAL<br><br>RLA File :03/95/040/00677/AM16/ | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016<br><br><b>Lic.No/Date:</b> 0310800985<br>14.12.2015 | <b>Status:</b><br><b>Deferred</b><br><br><b>Defer Date:</b><br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                                                           |                                                                                 |                                                                                                        |                                                                           |

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| 78                                                                                                                                                                                                    | <b>Case No.:</b> 33/24/81-ALC2/2015<br><br>HQ File :01/81/050/00535/AM16/ | <b>Party Name:</b> PHOENIX FOILS PVT. LTD.<br><br>RLA File :03/95/040/00470/AM16/ | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016<br><br><b>Lic.No/Date:</b> 0310800978<br>14.12.2015 | <b>Status:</b><br><b>Deferred</b><br><br><b>Defer Date:</b><br>19.04.2016 |
| <b>Decision :</b> NC observed that hard copy of the application of the firm not received. NC decided to request RA, Mumbai to forward the application.<br><br>The case stands deferred to 19.04.2016. |                                                                           |                                                                                   |                                                                                                        |                                                                           |

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| 79                                                                                                                                                                  | <b>Case No.:</b> 17/24/81-ALC2/2015<br><br>HQ File :01/81/050/00519/AM16/ | <b>Party Name:</b> ANGLO STEEL PVT LTD,<br><br>RLA File :03/94/040/00734/AM16/ | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016<br><br><b>Lic.No/Date:</b> 0310801043<br>15.12.2015 | <b>Status:</b><br><b>Deferred</b><br><br><b>Defer Date:</b><br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to MSME. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                                                           |                                                                                |                                                                                                        |                                                                           |

|                                                                                                                      |                                                                           |                                                                                |                                                                                                        |                                                                           |
|----------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|--------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|
| 80                                                                                                                   | <b>Case No.:</b> 18/24/81-ALC2/2015<br><br>HQ File :01/81/050/00520/AM16/ | <b>Party Name:</b> ANGLO STEEL PVT LTD,<br><br>RLA File :03/94/040/00735/AM16/ | <b>Meet No/Date:</b> 24/81-ALC2/2015<br>08.03.2016<br><br><b>Lic.No/Date:</b> 0310801045<br>15.12.2015 | <b>Status:</b><br><b>Deferred</b><br><br><b>Defer Date:</b><br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to MSME. NC decided to wait for their comments. |                                                                           |                                                                                |                                                                                                        |                                                                           |



The case stands deferred to 19.04.2016.

|                                                                                                                                                                                                                                                                          |                                   |                                    |                                            |                           |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|------------------------------------|--------------------------------------------|---------------------------|
| 81                                                                                                                                                                                                                                                                       | Case No.:21/24/81-ALC2/2015       | Party Name:APAR INDUSTRIES LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                                                                                                                                                                          | HQ File<br>:01/81/050/00523/AM16/ | RLA File<br>:03/94/040/00700/AM16/ | Lic.No/Date:0310801047<br>15.12.2015       | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. However, representative of DIPP present in the meeting informed that only a copy of AA has been received by them. NC, therefore, decided to forward a complete set of application to them. |                                   |                                    |                                            |                           |
| The case stands deferred to 19.04.2016.                                                                                                                                                                                                                                  |                                   |                                    |                                            |                           |

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| 82                                                                                                                   | Case No.:24/24/81-ALC2/2015       | Party Name:ASSOCIATED CABLES PVT. LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                      | HQ File<br>:01/81/050/00526/AM16/ | RLA File<br>:03/94/040/00681/AM16/     | Lic.No/Date:0310801028<br>15.12.2015       | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments. |                                   |                                        |                                            |                           |
| The case stands deferred to 19.04.2016.                                                                              |                                   |                                        |                                            |                           |

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| 83                                                                                                                   | Case No.:16/24/81-ALC2/2015       | Party Name:ANGLO STEEL PVT LTD,    | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                      | HQ File<br>:01/81/050/00518/AM16/ | RLA File<br>:03/94/040/00731/AM16/ | Lic.No/Date:0310801123<br>16.12.2015       | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to MSME. NC decided to wait for their comments. |                                   |                                    |                                            |                           |
| The case stands deferred to 19.04.2016.                                                                              |                                   |                                    |                                            |                           |

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|----------------------------------------------------------------------------------------------------------------------|-----------------------------------|------------------------------------|--------------------------------------------|---------------------------|
| 84                                                                                                                   | Case No.:19/24/81-ALC2/2015       | Party Name:ANGLO STEEL PVT LTD,    | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                      | HQ File<br>:01/81/050/00521/AM16/ | RLA File<br>:03/94/040/00733/AM16/ | Lic.No/Date:0310801126<br>16.12.2015       | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to MSME. NC decided to wait for their comments. |                                   |                                    |                                            |                           |
| The case stands deferred to 19.04.2016.                                                                              |                                   |                                    |                                            |                           |

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| 85 | Case No.:20/24/81-ALC2/2015 | Party Name:ANGLO STEEL PVT LTD, | Meet No/Date:24/81-ALC2/2015 | Status:<br>Deferred |
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|                                                                                                                      |                                    | 08.03.2016                           |                           |
| HQ File<br>:01/81/050/00522/AM16/                                                                                    | RLA File<br>:03/94/040/00732/AM16/ | Lic.No/Date:0310801122<br>16.12.2015 | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to MSME. NC decided to wait for their comments. |                                    |                                      |                           |
| The case stands deferred to 19.04.2016.                                                                              |                                    |                                      |                           |

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| <b>Case No.:</b> 7/21/81-ALC2/2015 | Party Name:KEI INDUSTRIES LIMITED  | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Approved</b> |
| HQ File<br>:01/81/050/00410/AM16/  | RLA File<br>:05/23/040/00353/AM16/ | Lic.No/Date:0510396648<br>17.12.2015       |                 |

**Decision :** NC decided to **ratify** the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/86 dated 08/03/2016 as under:

1. Net weight of export products may be specified as under:

| Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) |
|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|
| 1       | 124.3                       | 20      | 369.1                       | 39      | 358.8                       | 58      | 1138.9                      |
| 2       | 151.6                       | 21      | 1002                        | 40      | 767                         | 59      | 1518.3                      |
| 3       | 153.7                       | 22      | 732.8                       | 41      | 1232.4                      | 60      | 2002.9                      |
| 4       | 191.9                       | 23      | 112.5                       | 42      | 11263.6                     | 61      | 2499.9                      |
| 5       | 891.5                       | 24      | 411.8                       | 43      | 3234                        | 62      | 3476.1                      |
| 6       | 1004.1                      | 25      | 2579                        | 44      | 11119.7                     | 63      | 4465.8                      |
| 7       | 1498.7                      | 26      | 2915.5                      | 45      | 18247.1                     | 64      | 6057.2                      |
| 8       | 2060.7                      | 27      | 3395.2                      | 46      | 149.3                       | 65      | 10727.3                     |
| 9       | 1780.2                      | 28      | 388.1                       | 47      | 233.2                       | 66      | 6754                        |
| 10      | 2450.5                      | 29      | 1401.8                      | 48      | 326.5                       | 67      | 4679                        |
| 11      | 249.8                       | 30      | 1962.7                      | 49      | 466.5                       | 68      | 12135.1                     |
| 12      | 262.3                       | 31      | 2491.3                      | 50      | 653                         | 69      | 297.3                       |
| 13      | 298.5                       | 32      | 2409.2                      | 51      | 868.5                       | 70      | 363.3                       |
| 14      | 765.9                       | 33      | 2828.4                      | 52      | 214.2                       | 71      | 850.9                       |
| 15      | 1456.1                      | 34      | 4210.8                      | 53      | 328.9                       | 72      | 1059.6                      |
| 16      | 1113.1                      | 35      | 1228.3                      | 54      | 435.7                       | 73      | 577.6                       |
| 17      | 1899.9                      | 36      | 1283.4                      | 55      | 616.9                       | 74      | 174.3                       |
| 18      | 282.6                       | 37      | 366                         | 56      | 826.8                       |         |                             |
| 19      | 227.2                       | 38      | 846.1                       | 57      | 827.5                       |         |                             |

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/Copper Cathode (99.99% purity) (Electrolytic grade )may be allowed as under:

- a) For Export products mentioned at Sl. No. 1 to 4,18 , 25, 27, 28, 69 to 74, as per

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Engineering Table 4.

- b) For Export products mentioned at Sl. No. 5 to 10 & 26 as 462.3 Kgs./Km, 437.9 Kgs./Km, 682.5 Kgs./Km, 1157 Kgs./Km, 819 Kgs./Km, 1388.4 Kgs./Km & 462.3 Kgs./Km respectively, taking clue from Engineering Table 4.
  - c) For Export products mentioned at Sl. No. 11, 23, 29 to 34, 45 to 62, 65 & 66, as per Engineering Table 5.
  - d) For Export products mentioned at Sl. No. 12 to 17, 19 to 22, 24, 35 to 41, 67, 68, as 1.01 Kgs./kg content in the Export products.
  - e) For Export products mentioned at Sl. No. 42, 43, 44, 63 & 64, as 3281.1 Kgs./Km, 1912.6 Kgs./Km, 8223.9 Kgs./Km, 2588.5 Kgs./Km, & 3513.3 Kgs./Km, respectively, taking clue from Engineering Table 5.
3. Word "Relevant" may be prefixed with the description of import item at Sl. No. 2 and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 45 & 65 to 68.
  4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 24 to 41, 45, 52 to 66, 68 to 74.
  5. Quantities of import item at Sl. No 4 viz. Relevant Plasticizer Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 24 to 41, 45, 52 to 66, 68 to 74.
  6. Quantities of import item at Sl. No 5 viz. Glass Mica Tape may be allowed as 1.02 kgs./kg content in the Export products at Sl. No. 1 to 18, 24 & 28.
  7. Quantities of import item at Sl. No 6 viz. Semi Conducting Water blocking Tape may be allowed as 1.02 kgs./kg content in the Export products at Sl. No. 42 to 44, 67 & 68.
  8. Quantities of import item at Sl. No 7 viz. Copper Tape ( E.C. Grade) may be allowed as 1.01 kgs./kg content in the Export product at Sl. No. 45.
  9. Quantities of import item at Sl. No 8 viz. Aluminum Wore Rod ( E.C. Grade) may be allowed as 2543.7 Kgs./km for export item at Sl. No 67 and as per Engineering Table 5 for export item at Sl. No. 68.
  10. Quantities of import item at Sl. No 9 viz. Nylon Compound or relevant grade may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 42 to 44.
  11. Quantity of import item at Sl. No. 10 i.e. Wooden Drum may be allowed as per packing policy.

RA may take suitable consequential action accordingly.

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|--------------------------------------------------------------------------------------------------------------|-----------------------------------------------------|------------------------------------------------|---------------------------|
| Case No.:8/24/81-ALC2/2015                                                                                   | Party Name:POSCO<br>MAHARASHTRA STEEL PVT.<br>LTD., | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
| HQ File<br>:01/81/050/00510/AM16/                                                                            | RLA File<br>:03/95/040/00692/AM16/                  | Lic.No/Date:0310801177<br>17.12.2015           | Defer Date:<br>19.04.2016 |
| Decision : NC observed that the application has been referred to MoS. NC decided to wait for their comments. |                                                     |                                                |                           |
| The case stands deferred to 19.04.2016.                                                                      |                                                     |                                                |                           |

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|-----------------------------------------------------------------------------------------------------------------------|-----------------------------------|------------------------------------------|------------------------------------------------|---------------------------|
| 88                                                                                                                    | Case No.:25/24/81-ALC2/2015       | Party Name:FCI OEN<br>CONNECTORS LIMITED | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                       | HQ File<br>:01/81/050/00527/AM16/ | RLA File<br>:10/24/040/00081/AM16/       | Lic.No/Date:1010059345<br>17.12.2015           | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DietY. NC decided to wait for their comments. |                                   |                                          |                                                |                           |
| The case stands deferred to 19.04.2016.                                                                               |                                   |                                          |                                                |                           |

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| 89                                                                                                                    | Case No.:28/24/81-ALC2/2015       | Party Name:FCI OEN<br>CONNECTORS LIMITED | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                       | HQ File<br>:01/81/050/00530/AM16/ | RLA File<br>:10/24/040/00083/AM16/       | Lic.No/Date:1010059344<br>17.12.2015           | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DietY. NC decided to wait for their comments. |                                   |                                          |                                                |                           |
| The case stands deferred to 19.04.2016.                                                                               |                                   |                                          |                                                |                           |

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| Case No.:13/21/81-<br>ALC2/2015                                                                                                                                 | Party Name:KEI INDUSTRIES<br>LIMITED | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | Approved                             |            |                                      |            |                                      |
| HQ File<br>:01/81/050/00416/AM16/                                                                                                                               | RLA File<br>:05/23/040/00320/AM16/   | Lic.No/Date:0510396662<br>18.12.2015           |                                      |            |                                      |            |                                      |
| <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/90 dated 08/03/2016 as under:  |                                      |                                                |                                      |            |                                      |            |                                      |
| 1. Net weight of export products may be specified as under:                                                                                                     |                                      |                                                |                                      |            |                                      |            |                                      |
| Sl.<br>No.                                                                                                                                                      | Net<br>Export<br>Weight<br>(Kgs./Km) | Sl.<br>No.                                     | Net<br>Export<br>Weight<br>(Kgs./Km) | Sl.<br>No. | Net<br>Export<br>Weight<br>(Kgs./Km) | Sl.<br>No. | Net<br>Export<br>Weight<br>(Kgs./Km) |
| 1                                                                                                                                                               | 368.8                                | 12                                             | 520.9                                | 23         | 1052.6                               | 34         | 1102.6                               |
| 2                                                                                                                                                               | 931.8                                | 13                                             | 1280.1                               | 24         | 1603                                 | 35         | 307.3                                |
| 3                                                                                                                                                               | 1521.1                               | 14                                             | 225.3                                | 25         | 556.9                                | 36         | 321.5                                |
| 4                                                                                                                                                               | 2422.5                               | 15                                             | 391.6                                | 26         | 1385.7                               | 37         | 493.7                                |
| 5                                                                                                                                                               | 1166.9                               | 16                                             | 446                                  | 27         | 299.6                                | 38         | 244.7                                |
| 6                                                                                                                                                               | 1950.1                               | 17                                             | 217.3                                | 28         | 445.7                                | 39         | 388.1                                |
| 7                                                                                                                                                               | 325                                  | 18                                             | 768                                  | 29         | 944.1                                | 40         | 265.4                                |
| 8                                                                                                                                                               | 945.1                                | 19                                             | 866.7                                | 30         | 1429.9                               | 41         | 1036.4                               |
| 9                                                                                                                                                               | 257.3                                | 20                                             | 1301.4                               | 31         | 331.4                                |            |                                      |
| 10                                                                                                                                                              | 347                                  | 21                                             | 251.4                                | 32         | 271.5                                |            |                                      |
| 11                                                                                                                                                              | 464.2                                | 22                                             | 933.4                                | 33         | 454.8                                |            |                                      |
| 2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/<br>Copper Cathode (99.99% purity) (Electrolytic grade )may be allowed as under: |                                      |                                                |                                      |            |                                      |            |                                      |



- a) For Export products mentioned at Sl. No. 1, 2, 7 to 10, as per Engineering Table 4.
- b) For Export products mentioned at Sl. No. 3 & 4 as 462.3 Kgs./Km & 924.6 Kgs./Km, respectively, taking clue from Engineering Table 4.
- c) For Export products mentioned at Sl. No. 5 & 6 as 369.8 Kgs./Km & 739.6 Kgs./Km, respectively, taking clue from Engineering Table 5.
- d) For Export products mentioned at Sl. No. 11 to 41, as 1.01 Kgs./kg content in the Export products.
3. Word "Relevant" may be prefixed with the description of import item at Sl. No. 2 and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 41.
4. Quantity of import item at Sl. No. 3 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 41 as claimed by the firm.
5. Quantities of import item at Sl. No 4 viz. Glass Mica Tape may be allowed as 1.02 kgs./kg content in the Export products at Sl. No. 7, 8, 21, 22 & 32 to 37.
6. Quantity of import item at Sl. No. 5 i.e. HDPE may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 1 to 41.
7. Quantity of import item at Sl. No. 6 i.e. Wooden Drum may be allowed as per packing policy.

RA may take suitable consequential action accordingly.

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| 91                                                                                                                    | Case No.:29/24/81-ALC2/2015    | Party Name:FCI OEN CONNECTORS LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                       | HQ File :01/81/050/00531/AM16/ | RLA File :10/24/040/00082/AM16/       | Lic.No/Date:1010059346<br>18.12.2015       | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DietY. NC decided to wait for their comments. |                                |                                       |                                            |                           |
| The case stands deferred to 19.04.2016.                                                                               |                                |                                       |                                            |                           |

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| 92                                                                                                                  | Case No.:7/24/81-ALC2/2015     | Party Name:PHOENIX FOILS PVT. LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred       |
|                                                                                                                     | HQ File :01/81/050/00509/AM16/ | RLA File :03/95/040/00648/AM16/    | Lic.No/Date:0310801276<br>22.12.2015       | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to MoS. NC decided to wait for their comments. |                                |                                    |                                            |                           |
| The case stands deferred to 19.04.2016.                                                                             |                                |                                    |                                            |                           |

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| 93 | Case No.:26/24/81-ALC2/2015 | Party Name:FCI OEN CONNECTORS LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | Status:<br>Deferred |
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| HQ File<br>:01/81/050/00528/AM16/                                                                                     | RLA File<br>:10/24/040/00089/AM16/ | Lic.No/Date:1010059352<br>30.12.2015 | Defer Date:<br>19.04.2016 |
| <b>Decision :</b> NC observed that the application has been referred to DietY. NC decided to wait for their comments. |                                    |                                      |                           |
| The case stands deferred to 19.04.2016.                                                                               |                                    |                                      |                           |

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| <b>Case No.:</b> 27/24/81-ALC2/2015                                                                                   | Party Name:FCI OEN<br>CONNECTORS LIMITED | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
| HQ File<br>:01/81/050/00529/AM16/                                                                                     | RLA File<br>:10/24/040/00087/AM16/       | Lic.No/Date:1010059351<br>30.12.2015           | Defer Date:<br>19.04.2016         |
| <b>Decision :</b> NC observed that the application has been referred to DietY. NC decided to wait for their comments. |                                          |                                                |                                   |
| The case stands deferred to 19.04.2016.                                                                               |                                          |                                                |                                   |

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| <b>Case No.:</b> 17/21/81-ALC2/2015                                                                                                                            | Party Name:KEI INDUSTRIES<br>LIMITED | Meet No/Date:24/81-<br>ALC2/2015<br>08.03.2016 | <b>Approved</b> |
| HQ File<br>:01/81/050/00420/AM16/                                                                                                                              | RLA File<br>:05/23/040/00383/AM16/   | Lic.No/Date:0510397160<br>31.12.2015           |                 |
| <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/95 dated 08/03/2016 as under: |                                      |                                                |                 |

1. Net weight of export products may be specified as under:

| Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) |
|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|
| 1       | 3197.1                      | 5       | 971.5                       | 9       | 1457.9                      | 13      | 3018.9                      |
| 2       | 1735.6                      | 6       | 1412.1                      | 10      | 6731.7                      | 14      | 4917.6                      |
| 3       | 2385.1                      | 7       | 2094.8                      | 11      | 3172.2                      |         |                             |
| 4       | 2385.1                      | 8       | 881.7                       | 12      | 4123.5                      |         |                             |

2. Quantities of import item at Sl. No 1 viz. Copper Tape/ Copper Foil (Electrolytic High Conductivity grade ) may be allowed as 1.01 Kgs./kg content in the export products at Sl. No. 6 to 14.
3. Word "Relevant" may be prefixed with the description of import item at Sl. No. 2 and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 14.
4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 14.
5. Quantities of import item at Sl. No 4 viz. Aluminium Wire Rod (Electrolytic grade) may be allowed as under:
  - (a) For Export products mentioned at Sl. No. 1 to 5 as 1523.6 Kgs./Km,

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904.7 Kgs./Km, 1293 Kgs./Km, 1293 Kgs./Km. & 607.7 Kgs./Km respectively taking clue from Engineering Table 5.

(b) For Export products mentioned at Sl. No. 6 to 14 as per Engineering Table 5.

RA may take suitable consequential action accordingly.

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|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|--------------------------------------------|-----------------------------------|
| 96 | <b>Case No.:</b> 9/24/81-ALC2/2015                                                                                                                                  | Party Name:LOYA PRE ENGINEERED BUILDINGS PVT. LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00511/AM16/                                                                                                                                   | RLA File<br>:03/95/040/00751/AM16/                 | Lic.No/Date:0310801529<br>04.01.2016       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                                    |                                            |                                   |

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|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------------------|
| 97 | <b>Case No.:</b> 23/24/81-ALC2/2015                                                                                                                                 | Party Name:APPLE INTERNATIONAL     | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00525/AM16/                                                                                                                                   | RLA File<br>:03/94/040/00724/AM16/ | Lic.No/Date:0310801624<br>07.01.2016       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                    |                                            |                                   |

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| 98 | <b>Case No.:</b> 14/24/81-ALC2/2015                                                                                                                                 | Party Name:VENTURE LIGHTING INDIA LTD. | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00516/AM16/                                                                                                                                   | RLA File<br>:34/24/040/00247/AM16/     | Lic.No/Date:3410041797<br>11.01.2016       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                        |                                            |                                   |

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| 99 | <b>Case No.:</b> 22/24/81-ALC2/2015                                                                                                                                 | Party Name:APAR INDUSTRIES LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File<br>:01/81/050/00524/AM16/                                                                                                                                   | RLA File<br>:03/94/040/00794/AM16/ | Lic.No/Date:0310801677<br>11.01.2016       | Defer Date:<br>19.04.2016         |
|    | <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                    |                                            |                                   |

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| 100 | <b>Case No.:</b> 37/24/81-ALC2/2015                                                                                                                                | Party Name:JAYBEE LAMINATIONS PVT LTD | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|     | HQ File<br>:01/81/050/00539/AM16/                                                                                                                                  | RLA File<br>:05/23/040/00431/AM16/    | Lic.No/Date:0510397312<br>15.01.2016       | Defer Date:<br>19.04.2016         |
|     | <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                       |                                            |                                   |

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|-----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------|--------------------------------------------|-----------------------------------|
| 101 | <b>Case No.:</b> 34/24/81-ALC2/2015                                                                                                                                 | Party Name:TATA PRECISION INDUSTRIES (INDIA) LTD., | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|     | HQ File<br>:01/81/050/00536/AM16/                                                                                                                                   | RLA File<br>:56/24/040/00050/AM16/                 | Lic.No/Date:5610004816<br>22.01.2016       | Defer Date:<br>19.04.2016         |
|     | <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                                    |                                            |                                   |

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| 102 | <b>Case No.:</b> 15/24/81-ALC2/2015                                                                                                                                | Party Name:VOITH HYDRO PRIVATE LIMITED | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|     | HQ File<br>:01/81/050/00517/AM16/                                                                                                                                  | RLA File<br>:05/24/040/00530/AM16/     | Lic.No/Date:0510397430<br>28.01.2016       | Defer Date:<br>19.04.2016         |
|     | <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                        |                                            |                                   |

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| 103 | <b>Case No.:</b> 13/24/81-ALC2/2015                                                                                                                                 | Party Name:JAIN METAL ROLLING MILLS, | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Status:</b><br><b>Deferred</b> |
|     | HQ File<br>:01/81/050/00515/AM16/                                                                                                                                   | RLA File<br>:04/24/040/00219/AM16/   | Lic.No/Date:0410161565<br>29.01.2016       | Defer Date:<br>19.04.2016         |
|     | <b>Decision :</b> NC observed that the application has been referred to MSME. NC decided to wait for their comments.<br><br>The case stands deferred to 19.04.2016. |                                      |                                            |                                   |

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| 104 | <b>Case No.:</b> 10/24/81-ALC2/2015 | Party Name:ARFIN INDIA LIMITED     | Meet No/Date:24/81-ALC2/2015<br>08.03.2016 | <b>Approved</b> |
|     | HQ File<br>:01/81/050/00512/AM16/   | RLA File<br>:08/24/040/00395/AM16/ | Lic.No/Date:0810137243<br>19.02.2016       |                 |

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**Decision :** NC decided to **ratify** the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/104 dated 08/03/2016 as under:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as applied for i.e. 330 MT as 1.10 Kgs./Kg. content in the export products.

RA may take suitable consequential action accordingly.

### Offline Agenda for Meeting No. 24/81 dated 08.03.2016

|                                                                                                                                                                                  |                                                                                                     |
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| Sl. No. 619                                                                                                                                                                      |                                                                                                     |
| Case No. AR-                                                                                                                                                                     | M/s. Powergear Limited                                                                              |
| Meeting No. 24/81                                                                                                                                                                | F. No. 01/81/50/798/AM07/DES-II                                                                     |
| Dated:- 08.03.2016                                                                                                                                                               | RA File No.07/24/040/00693/AM07/                                                                    |
| Subject:-                                                                                                                                                                        | Request for amendment in adhoc Norms in respect of Advance License No. 0710049603 dated 15.01.2007. |
| <b>Decision :</b> NC observed that additional information furnished by the firm has been referred to DHI for comments. NC decided to wait for their comments and defer the case. |                                                                                                     |
| The case stands deferred to 19.04.2016.                                                                                                                                          |                                                                                                     |

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| Sl. No. 620                                                                                                                          |                                                                                                    |
| Case No. AR-                                                                                                                         | M/s. Narayan Powertech Pvt. Ltd.                                                                   |
| Meeting No. 24/81                                                                                                                    | F. No. 01/81/50/1642/AM04/                                                                         |
| Dated:- 08.03.2016                                                                                                                   | RA File No.34/82/040/00191/AM04/                                                                   |
| Subject:-                                                                                                                            | Request for fixation of Norms in respect of Advance Authorisation No. 3410009867 dated 04.03.2004. |
| <b>Decision :</b> NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments. |                                                                                                    |
| The case stands deferred to 19.04.2016.                                                                                              |                                                                                                    |

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| Sl. No. 621                                                                                                                          |                                                                                                        |
| Case No. AR-                                                                                                                         | M/s. Crompton Greaves Limited                                                                          |
| Meeting No. 24/81                                                                                                                    | F. No. 01/81/50/00262/AM14/                                                                            |
| Dated:- 08.03.2016                                                                                                                   | RA File No. 03/94/040/01127/AM13                                                                       |
| Subject:-                                                                                                                            | Request for ratification of Norms in respect of Advance Authorisation No. 0310746162 dated 21.08.2013. |
| <b>Decision :</b> NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments. |                                                                                                        |
| The case stands deferred to 19.04.2016.                                                                                              |                                                                                                        |



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| Sl. No. 622                                                                                                                           |                                                                                            |
| Case No. AR-                                                                                                                          | M/s. MC Com Industries (India) Pvt. Limited                                                |
| Meeting No. 24/81                                                                                                                     | F. No. 01/81/50/416/AM14/DES-II                                                            |
| Dated:- 08.03.2016                                                                                                                    | RA File No. 03/95/040/000615/AM14                                                          |
| Subject:-                                                                                                                             | Ratification of norms in respect of Advance Authorization No. 0310756580 dated 01.11.2013. |
| <b>Decision :</b> NC observed that the reply of the firm has been referred to MSME for comments. NC decided to wait for the comments. |                                                                                            |
| The case stands deferred to 19.04.2016.                                                                                               |                                                                                            |

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| Sl. No. 623                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                                                                  |
| Case No. AR-                                                                                                                                                                                                                                                                                                                                                                                                                                                     | M/s. Mayfair International                                                                       |
| Meeting No. 24/81                                                                                                                                                                                                                                                                                                                                                                                                                                                | F. No. 01/81/050/481/AM12/DES-II                                                                 |
| Dated:- 08.03.2016                                                                                                                                                                                                                                                                                                                                                                                                                                               | RA File No. 03/95/040/000766/AM12                                                                |
| Subject:-                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Modification of norms fixed in respect of Advance Authorization No. 0310675713 dated 10.01.2012. |
| <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/623-A/R dated 08.03.2016 as under:                                                                                                                                                                                                                                                               |                                                                                                  |
| <ol style="list-style-type: none"> <li>1. Description of export product may be modified as “ Stainless Steel Plates/ Covers Tech Grade AISI410”</li> <li>2. Quantity of export product may be modified as 291 MT .</li> <li>3. Words “ of relevant thickness” ” may be suffixed with the description of import item.</li> <li>4. Quantity of import item may be allowed as 293.91 MT as 1.01 Kgs./Kg. content in export items as claimed by the firm.</li> </ol> |                                                                                                  |
| RA may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                                                                                                           |                                                                                                  |

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| Sl. No. 624                                                                                                                          |                                                                                                  |
| Case No. AR-                                                                                                                         | M/s. MPP Technologies Pvt. Limited                                                               |
| Meeting No. 24/81                                                                                                                    | F. No. 01/81/50/141/AM09/DES-II                                                                  |
| Dated:- 08.03.2016                                                                                                                   | RA File No. 07/24/040/00052/AM09                                                                 |
| Subject:-                                                                                                                            | Modification of norms fixed in respect of Advance Authorization No. 0710057471 dated 19.05.2008. |
| <b>Decision :</b> NC observed that the reply of the firm has been referred to DHI for comments. NC decided to wait for the comments. |                                                                                                  |
| The case stands deferred to 19.04.2016.                                                                                              |                                                                                                  |

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| Sl. No. 625  |                                                                          |
| Case No. AR- | M/s. Toshiba Transmission & Distribution Systems (India) Private Limited |

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| Meeting No. 24/81                                                                                                   | F. No. 01/81/050/0013/AM15/DES-II                                                                |
| Dated:- 08.03.2016                                                                                                  | RA File No. 09/24/040/00533/AM15                                                                 |
| Subject:-                                                                                                           | Modification of fixed norms in respect of Advance Authorization No. 0910061536 dated 16.01.2015. |
| <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments. |                                                                                                  |
| The case stands deferred to 19.04.2016.                                                                             |                                                                                                  |

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| Sl. No. 626                                                                                                         |                                                                                                                                                                                                                   |
| Case No. AR-                                                                                                        | M/s. Siemens Limited                                                                                                                                                                                              |
| Meeting No. 24/81                                                                                                   | F. No. 01/81/050/106/AM15 /DES-II                                                                                                                                                                                 |
| Dated:- 08.03.2016                                                                                                  | RA File No. 03/95/040/01013/AM14                                                                                                                                                                                  |
| Subject:-                                                                                                           | Request for clarification on how much quantity allowed by DHI vide their UO No. 3(84)/2014/TSW(B)/104 dated 03.02.2015 against the advance authorization no. 310664666 dated 14.11.2011 of M/s. Crompton Greaves. |
| <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments. |                                                                                                                                                                                                                   |
| The case stands deferred to 19.04.2016.                                                                             |                                                                                                                                                                                                                   |

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| Sl. No. 627                                                                                                                                                                                                                                                                                                                                                                  |                                                                                                                |
| Case No. AR-                                                                                                                                                                                                                                                                                                                                                                 | M/s. Trafigura India Private Limited                                                                           |
| Meeting No. 24/81                                                                                                                                                                                                                                                                                                                                                            | F. No. 01/81/050/00303/AM15/DES-II                                                                             |
| Dated:- 08.03.2016                                                                                                                                                                                                                                                                                                                                                           | RA File No. 03/95/040/00265/AM15                                                                               |
| Subject:-                                                                                                                                                                                                                                                                                                                                                                    | Modification/Amendment for ratified norms in respect of Advance Authorization No. 0310786269 dated 02.07.2014. |
| <b>Decision :</b> NC decided to <b>modify</b> the export description of above AA for the purpose of redemption, in line with decision taken in the cases of M/s Nicoment i.e. as per decision for AA No.310660730 dated 19.10.2011 and AA No.310662448 dated 31.10.2011 and contents of Nickel should be same in the export product as applied in the advance authorization. |                                                                                                                |
| RA may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                       |                                                                                                                |

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| Sl. No. 628                                                                                                                                                                                                                                                                                                                                                                  |                                                                                                                |
| Case No. AR-                                                                                                                                                                                                                                                                                                                                                                 | M/s. Trafigura India Private Limited                                                                           |
| Meeting No. 24/81                                                                                                                                                                                                                                                                                                                                                            | F. No. 01/81/050/00410/AM15/DES-II                                                                             |
| Dated:- 08.03.2016                                                                                                                                                                                                                                                                                                                                                           | RA File No. 03/95/040/00456/AM15                                                                               |
| Subject:-                                                                                                                                                                                                                                                                                                                                                                    | Modification/Amendment for ratified norms in respect of Advance Authorization No. 0310788619 dated 02.09.2014. |
| <b>Decision :</b> NC decided to <b>modify</b> the export description of above AA for the purpose of redemption, in line with decision taken in the cases of M/s Nicoment i.e. as per decision for AA No.310660730 dated 19.10.2011 and AA No.310662448 dated 31.10.2011 and contents of Nickel should be same in the export product as applied in the advance authorization. |                                                                                                                |

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RA may take suitable consequential action accordingly.

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| Sl. No. 629        |                                                                                                      |
| Case No. AR-       | M/s. Larsen & Toubro Limited                                                                         |
| Meeting No. 24/81  | F. No. 01/81/50/315/AM13/DES-II                                                                      |
| Dated:- 08.03.2016 | RA File No. 03/95/040/00442/AM13                                                                     |
| Subject:-          | Modification/amendment of fixed norms in respect of Advance License No. 0310710210 dated 24.09.2012. |

**Decision :** NC observed that the application has been referred to DIPP. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

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| Sl. No. 630        |                                                                                                            |
| Case No. AR-       | M/s. Met Trade (India) Limited                                                                             |
| Meeting No. 24/81  | F. No. 01/81/050/00219/AM13/DES.II                                                                         |
| Dated:- 08.03.2016 | RA File No. 05/24/040/00168/AM13/                                                                          |
| Subject:-          | Modification/amendment of fixed norms in respect of Advance Authorization No. 0510331816 dated 09.08.2012. |

**Decision :** NC observed that the application has been referred to MSME. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

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| Sl. No. 631        |                                                                                            |
| Case No. AR-       | M/s. MC Com Industries (India) Private Limited                                             |
| Meeting No. 24/81  | F. No. 01/81/050/00073/AM14/DES.II                                                         |
| Dated:- 08.03.2016 | RA File No. 03/95/040/01054/AM13/                                                          |
| Subject:-          | Ratification of norms in respect of Advance Authorization No. 0310729610 dated 26.03.2013. |

**Decision :** NC observed that the application has been referred to MSME. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

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| Sl. No. 632        |                                                                                        |
| Case No. AR-       | M/s. LM Wind Power Blades (India) Pvt. Limited                                         |
| Meeting No. 24/81  | F.No. 01/81/050/00080/AM16/                                                            |
| Dated:- 08.03.2016 | RA File No. 07/24/040/00435/AM15/                                                      |
| Subject:-          | Fixation of norms in respect of advance authorization no. 0710107924 dated 25.03.2015. |

**Decision :** NC observed that the application has been referred to C&PC. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

Sl. No. 633

|                    |                                                                                        |
|--------------------|----------------------------------------------------------------------------------------|
| Case No. AR-       | M/s. LM Wind Power Blades (India) Pvt. Limited                                         |
| Meeting No. 24/81  | F.No. 01/81/050/00092/AM16/                                                            |
| Dated:- 08.03.2016 | RA File No. 07/24/040/00441/AM15/                                                      |
| Subject:-          | Fixation of norms in respect of advance authorization no. 0710107923 dated 25.03.2015. |

**Decision :** NC observed that the application has been referred to C&PC. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

Sl. No. 634

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|--------------------|------------------------------------------------------------------------------------------------------------|
| Case No. AR-       | M/s. Manaksia Coated Metals and Industries Limited                                                         |
| Meeting No. 24/81  | F.No. 01/81/050/00044/AM16/                                                                                |
| Dated:- 08.03.2016 | RA File No. 02/24/040/00222/AM15/                                                                          |
| Subject:-          | Modification/amendment in fixed norms in respect of advance authorization no. 0210205598 dated 24.02.2015. |

**Decision :** NC decided to **modify** the norms of above AA for the purpose of redemption, as per written comments of MoS vide U.O. No. 2(11)/2015-TW dated 16.02.2016 (Copy enclosed).

RA may take suitable consequential action accordingly.

Sl. No. 635

|                    |                                                                                            |
|--------------------|--------------------------------------------------------------------------------------------|
| Case No. AR-       | M/s. DR Associates                                                                         |
| Meeting No. 24/81  | F. No. 01/81/050/00203/AM16/DES-II                                                         |
| Dated:- 08.03.2016 | RA File No. 04/24/040/00050/AM16                                                           |
| Subject:-          | Ratification of norms in respect of Advance Authorization No. 0410160774 dated 08.07.2015. |

**Decision :** NC decided to **ratify** the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/635-A/R dated 08.03.2016 as under:

1. Net weight of export items may be modified as 373.49 MT. .
2. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No. 1 to 28.
3. Quantities of import items at Sl. No. 1 to 20 may be allowed as 1.02 Kgs./Kg. content in export items.
4. Quantities of import items at Sl. No. 21 to 28 may be allowed as 1.03 Kgs./Kg. content in export items as claimed by the firm.

RA may take suitable consequential action accordingly.

Sl. No. 636

|              |                                  |
|--------------|----------------------------------|
| Case No. AR- | M/s. Dynamic Cables Pvt. Limited |
|--------------|----------------------------------|



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|--------------------|--------------------------------------------------------------------------------------------|
| Meeting No. 24/81  | F.No. 01/81/050/00164/AM15/                                                                |
| Dated:- 08.03.2016 | RA File No. 13/24/040/00059/AM14/                                                          |
| Subject:-          | Ratification of norms in respect of Advance Authorization No. 1310046635 dated 03.04.2014. |

**Decision :** NC decided to **ratify** the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/635-A/R dated 08.03.2016 as under:

1. Net weight of 247.17 MT, 14.904 MT & 2.712 MT may be specified with quantities of export items at Sl. No. 1, 2 & 3 respectively.
2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 210000 Kgs. on net to net basis in export item at Sl. No. 1 as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 37170 Kgs. on net to net basis in export item at Sl. No. 1 as claimed by the firm.
4. Quantity of import item at Sl. No 3 viz. Alumimium Ingots may be allowed as applied for i.e. 7912 Kgs. on net to net basis in export item at Sl. No. 2 as claimed by the firm.
5. Quantity of import item at Sl. No. 4 viz. XLPE Compound may be allowed as 2024 Kgs. on net to net basis in export item at Sl. No. 2 as claimed by the firm.
6. Quantity of import item at Sl. No 5 viz. Alumimium Ingots may be allowed as applied for i.e. 1608 Kgs. on net to net basis in export item at Sl. No. 3 as claimed by the firm.
7. Quantity of import item at Sl. No. 6 viz. XLPE Compound may be allowed as 432 Kgs. on net to net basis in export item at Sl. No. 3 as claimed by the firm.

RA may take suitable consequential action accordingly.

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|----------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|
| Sl. No. 637                                                                                                          |                                                                                            |
| Case No. AR-                                                                                                         | M/s. Anjani Technoplast Limited                                                            |
| Meeting No. 24/81                                                                                                    | F. No. 01/81/050/00161/AM16/                                                               |
| Dated:- 08.03.2016                                                                                                   | RA File No. 05/23/040/00052/AM16/                                                          |
| Subject:-                                                                                                            | Ratification of norms in respect of Advance Authorization No. 0510394297 dated 19.05.2015. |
| <b>Decision :</b> NC observed that the application has been referred to C&PC. NC decided to wait for their comments. |                                                                                            |
| The case stands deferred to 19.04.2016.                                                                              |                                                                                            |

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| Sl. No. 638                                                                                                                                                                        |                                                                                                                  |
| Case No. AR-                                                                                                                                                                       | M/s. Nikki India Fuel Systems Private Limited                                                                    |
| Meeting No. 24/81                                                                                                                                                                  | F.No. 01/81/162/275/AM.16/                                                                                       |
| Dated:- 08.03.2016                                                                                                                                                                 | MEPZ File No. A/2012/08/EOU-TN/                                                                                  |
| Subject:-                                                                                                                                                                          | Request for fixation of wastage norms under 100% EOU for manufacturing and export of Carburetor and their parts. |
| <b>Decision :</b> NC decided to <b>ratify</b> the norms of above AA for the purpose of redemption, as per written comments of MSME vide UO No. TL-13024/52/2016-MMM&A-DCMSME dated |                                                                                                                  |

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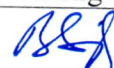
01.03.2016 (Copy enclosed).

RA may take suitable consequential action accordingly.

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|----------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|
| Sl. No. 639                                                                                                          |                                                                                                            |
| Case No. AR-                                                                                                         | M/s. Arfin India Limited                                                                                   |
| Meeting No. 24/81                                                                                                    | F.No. 01/81/050/00536/AM.15/                                                                               |
| Dated:- 08.03.2016                                                                                                   | RA File No. 08/24/040/00402/AM15/                                                                          |
| Subject:-                                                                                                            | Modification/amendment in fixed norms in respect of advance authorization no. 0810134521 dated 05.02.2015. |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments. |                                                                                                            |
| The case stands deferred to 19.04.2016.                                                                              |                                                                                                            |

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| Sl. No. 640                                                                                                                                                                                        |                                                                                                            |
| Case No. AR-                                                                                                                                                                                       | M/s. Arfin India Limited                                                                                   |
| Meeting No. 24/81                                                                                                                                                                                  | F.No. 01/81/050/00091/AM.16/                                                                               |
| Dated:- 08.03.2016                                                                                                                                                                                 | RA File No. 08/24/040/00468/AM15/                                                                          |
| Subject:-                                                                                                                                                                                          | Modification/amendment in fixed norms in respect of advance authorization no. 0810134859 dated 20.03.2015. |
| <b>Decision :</b> NC decided to <b>modify</b> the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/640-A/R dated 08.03.2016 as under: |                                                                                                            |
| Norms may be modified as under on repeat basis:                                                                                                                                                    |                                                                                                            |
| 1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.                                           |                                                                                                            |
| RA may take suitable consequential action accordingly.                                                                                                                                             |                                                                                                            |

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| Sl. No. 641                                                                                                                                                                                        |                                                                                                            |
| Case No. AR-                                                                                                                                                                                       | M/s. Arfin India Limited                                                                                   |
| Meeting No. 24/81                                                                                                                                                                                  | F.No. 01/81/050/00599/AM.15/                                                                               |
| Dated:- 08.03.2016                                                                                                                                                                                 | RA File No. 08/24/040/00333/AM15/                                                                          |
| Subject:-                                                                                                                                                                                          | Modification/amendment in fixed norms in respect of advance authorization no. 0810133985 dated 01.12.2014. |
| <b>Decision :</b> NC decided to <b>modify</b> the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/641-A/R dated 08.03.2016 as under: |                                                                                                            |
| Norms may be modified as under on repeat basis:                                                                                                                                                    |                                                                                                            |
| 1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may                                                                                                                 |                                                                                                            |

  
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be allowed as 660 MT as 1.10 Kgs./Kg. content in the export products.

RA may take suitable consequential action accordingly.

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|--------------------|------------------------------------------------------------------------------------------------------------|
| Sl. No. 642        |                                                                                                            |
| Case No. AR-       | M/s. Arfin India Limited                                                                                   |
| Meeting No. 24/81  | F.No. 01/81/050/00290/AM.15/                                                                               |
| Dated:- 08.03.2016 | RA File No. 08/24/040/00128/AM15/                                                                          |
| Subject:-          | Modification/amendment in fixed norms in respect of advance authorization no. 0810132475 dated 26.06.2014. |

**Decision :** NC decided to **modify** the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/642-A/R dated 08.03.2016 as under:

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 440 MT as 1.10 Kgs./Kg. content in the export products.

RA may take suitable consequential action accordingly.

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|--------------------|------------------------------------------------------------------------------------------------------------|
| Sl. No. 643        |                                                                                                            |
| Case No. AR-       | M/s. Arfin India Limited                                                                                   |
| Meeting No. 24/81  | F.No. 01/81/050/00647/AM.15/                                                                               |
| Dated:- 08.03.2016 | RA File No. 08/24/040/00416/AM15/                                                                          |
| Subject:-          | Modification/amendment in fixed norms in respect of advance authorization no. 0810134637 dated 19.02.2015. |

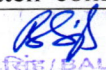
**Decision :** NC decided to **modify** the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/643-A/R dated 08.03.2016 as under:

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.

RA may take suitable consequential action accordingly.

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| Sl. No. 644                                                                                                                                                                                 |                                                                                                            |
| Case No. AR-                                                                                                                                                                                | M/s. Arfin India Limited                                                                                   |
| Meeting No. 24/81                                                                                                                                                                           | F.No. 01/81/050/00114/AM16/                                                                                |
| Dated:- 08.03.2016                                                                                                                                                                          | RA File No. 08/24/040/00029/AM16/                                                                          |
| Subject:-                                                                                                                                                                                   | Modification/amendment in fixed norms in respect of advance authorization no. 0810135238 dated 11.05.2015. |
| <b>Decision :</b> NC decided to <b>modify</b> the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/644-A/R dated 08.03.2016 as |                                                                                                            |

  
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under:

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.

RA may take suitable consequential action accordingly.

Sl. No. 645

|                    |                                                                                                            |
|--------------------|------------------------------------------------------------------------------------------------------------|
| Case No. AR-       | M/s. Arfin India Limited                                                                                   |
| Meeting No. 24/81  | F.No. 01/81/050/00155/AM16/                                                                                |
| Dated:- 08.03.2016 | RA File No. 08/24/040/00078/AM16/                                                                          |
| Subject:-          | Modification/amendment in fixed norms in respect of advance authorization no. 0810135502 dated 18.06.2015. |

**Decision :** NC decided to **modify** the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/645-A/R dated 08.03.2016 as under:

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.

RA may take suitable consequential action accordingly.

Sl. No. 646

|                    |                                                                                                            |
|--------------------|------------------------------------------------------------------------------------------------------------|
| Case No. AR-       | M/s. Arfin India Limited                                                                                   |
| Meeting No. 24/81  | F.No. 01/81/050/00453/AM15/                                                                                |
| Dated:- 08.03.2016 | RA File No. 08/24/040/00285/AM15/                                                                          |
| Subject:-          | Modification/amendment in fixed norms in respect of advance authorization no. 0810133658 dated 21.10.2014. |

**Decision :** NC decided to **modify** the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/646-A/R dated 08.03.2016 as under:

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 660 MT as 1.10 Kgs./Kg. content in the export products.

RA may take suitable consequential action accordingly.

Sl. No. 647

|                   |                                                                          |
|-------------------|--------------------------------------------------------------------------|
| Case No. AR-      | M/s. Toshiba Transmission & Distribution Systems (India) Private Limited |
| Meeting No. 24/81 | F.No. 01/81/050/00333/AM16/                                              |

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| Dated:- 08.03.2016                                                                                                  | RA File No. 09/24/040/00381/AM16/                                                                          |
| Subject:-                                                                                                           | Modification/amendment in fixed norms in respect of advance authorization no. 0910062658 dated 24.09.2015. |
| <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments. |                                                                                                            |
| The case stands deferred to 19.04.2016.                                                                             |                                                                                                            |

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| Sl. No. 648                                                                                                         |                                                                                                            |
| Case No. AR-                                                                                                        | M/s. Toshiba Transmission & Distribution Systems (India) Private Limited                                   |
| Meeting No. 24/81                                                                                                   | F.No. 01/81/050/00274/AM16/                                                                                |
| Dated:- 08.03.2016                                                                                                  | RA File No. 09/24/040/00210/AM16/                                                                          |
| Subject:-                                                                                                           | Modification/amendment in fixed norms in respect of advance authorization no. 0910062329 dated 13.07.2015. |
| <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments. |                                                                                                            |
| The case stands deferred to 19.04.2016.                                                                             |                                                                                                            |

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| Sl. No. 649                                                                                                         |                                                                                                            |
| Case No. AR-                                                                                                        | M/s. Toshiba Transmission & Distribution Systems (India) Private Limited                                   |
| Meeting No. 24/81                                                                                                   | F.No. 01/81/050/00252/AM16/                                                                                |
| Dated:- 08.03.2016                                                                                                  | RA File No. 09/24/040/00111/AM16/                                                                          |
| Subject:-                                                                                                           | Modification/amendment in fixed norms in respect of advance authorization no. 0910062140 dated 05.06.2015. |
| <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments. |                                                                                                            |
| The case stands deferred to 19.04.2016.                                                                             |                                                                                                            |

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| Sl. No. 650                                                                                                         |                                                                                                               |
| Case No. AR                                                                                                         | M/s. Asiatic Electrical & Switchgear Private Limited                                                          |
| Meeting No. 24/81                                                                                                   | File No. 01/81/050/00296/AM10/                                                                                |
| Dated:- 08.03.2016                                                                                                  | RA File No. 05/23/040/00092/AM10/                                                                             |
| Subject:                                                                                                            | Modification/Amendment of ratified norms in respect of Advance Authorization No. 0510252108 dated 09.11.2009. |
| <b>Decision :</b> NC observed that the application has been referred to DHI. NC decided to wait for their comments. |                                                                                                               |
| The case stands deferred to 19.04.2016.                                                                             |                                                                                                               |

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|-------------------|--------------------------------------------|
| Sl. No. 651       |                                            |
| Case No. AR       | M/s. High Energy Batteries (India) Limited |
| Meeting No. 24/81 | File No. 01/81/050/00272/AM16/             |

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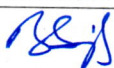


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| Dated:- 08.03.2016                                                                                                                                                                                                                                                                                                                    | RA File No. 04/24/040/00309/AM14/                                                                             |
| Subject:                                                                                                                                                                                                                                                                                                                              | Modification/Amendment of ratified norms in respect of Advance Authorization No. 0410160494 dated 11.05.2015. |
| <b>Decision :</b> NC decided to <b>modify</b> the norms of above AA for the purpose of redemption, as per written comments of DIPP vide U.O. No. 12/19/2016-TSW/651-A/R dated 08.03.2016 as under:                                                                                                                                    |                                                                                                               |
| <p>Norms may be modified as under:</p> <p>(i) Total net weight of export products at Sl. Nos. 1 &amp; 2 put together may be specified as 2060 Kgs.</p> <p>(ii) Total net weight of export products at Sl. Nos. 3 &amp; 4 put together may be specified as 5650 Kgs.</p> <p>RA may take suitable consequential action accordingly.</p> |                                                                                                               |

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| Sl. No. 652                                                                                                          |                                                                                                               |
| Case No. AR                                                                                                          | M/s. Eastern Copper Mfg. Co. Pvt. Limited                                                                     |
| Meeting No. 24/81                                                                                                    | File No. 01/81/050/00353/AM16/                                                                                |
| Dated:- 08.03.2016                                                                                                   | RA File No. 02/24/040/00130/AM16/                                                                             |
| Subject:                                                                                                             | Modification/Amendment of ratified norms in respect of Advance Authorization No. 0210206236 dated 15.10.2015. |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments. |                                                                                                               |
| The case stands deferred to 19.04.2016.                                                                              |                                                                                                               |

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| Sl. No. 653                                                                                                          |                                                                                            |
| Case No. AR                                                                                                          | M/s. Tema India Limited                                                                    |
| Meeting No. 24/81                                                                                                    | F.No. 01/81/50/466/AM05                                                                    |
| Dated:- 08.03.2016                                                                                                   | RA File No. 03/24/40/01255/AM05                                                            |
|                                                                                                                      | Ratification of norms in respect of Advance Authorization No. 0310288604 dated 27.08.2004. |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments. |                                                                                            |
| The case stands deferred to 19.04.2016.                                                                              |                                                                                            |

|                                                                                                                      |                                                                                                               |
|----------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------|
| Sl. No. 654                                                                                                          |                                                                                                               |
| Case No. AR                                                                                                          | M/s. Cee Dee Metal Alloys (P) Limited                                                                         |
| Meeting No. 24/81                                                                                                    | File No. 01/81/050/00636/AM15/                                                                                |
| Dated:- 08.03.2016                                                                                                   | RA File No. 07/24/040/00352/AM15/                                                                             |
| Subject:                                                                                                             | Modification/Amendment of ratified norms in respect of Advance Authorization No. 0710107380 dated 07.01.2015. |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments. |                                                                                                               |

  
 बलजीत सिंह / BALJIT SINGH  
 उपायुक्त, विदेश व्यापार  
 Deputy Director General of Foreign Trade  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 वाणिज्य विभाग / Deptt. of Commerce  
 भारत सरकार / Govt. of India  
 उद्योग भवन, नई दिल्ली  
 Udyog Bhawan, New Delhi

  
 विनोद कुमार कश्यप  
 VINOD KUMAR KASHYAP  
 विदेश व्यापार विकास अधिकारी  
 Foreign Trade Development Officer  
 विदेश व्यापार महानिदेशालय  
 Directorate General of Foreign Trade  
 वाणिज्य विभाग / Deptt. of Commerce  
 उद्योग भवन, नई दिल्ली  
 Udyog Bhawan, New Delhi



The case stands deferred to 19.04.2016.

Sl. No. 655

|                    |                                                                                                               |
|--------------------|---------------------------------------------------------------------------------------------------------------|
| Case No. AR        | M/s. Cee Dee Metal Alloys (P) Limited                                                                         |
| Meeting No. 24/81  | File No. 01/81/050/00145/AM16/                                                                                |
| Dated:- 08.03.2016 | RA File No. 07/24/040/00048/AM16/                                                                             |
| Subject:           | Modification/Amendment of ratified norms in respect of Advance Authorization No. 0710108283 dated 28.05.2015. |

**Decision :** NC observed that the application has been referred to MSME. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

Sl. No. 656

|                    |                                                                                            |
|--------------------|--------------------------------------------------------------------------------------------|
| Case No. AR        | M/s. Cee Dee Metal Alloys (P) Limited                                                      |
| Meeting No. 24/81  | File No. 01/81/050/00146/AM16/                                                             |
| Dated:- 08.03.2016 | RA File No. 07/24/040/00072/AM16/                                                          |
| Subject:           | Ratification of norms in respect of Advance Authorization No. 0710108322 dated 05.06.2015. |

**Decision :** NC observed that the application has been referred to MSME. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

Sl. No. 657

|                    |                                                                                            |
|--------------------|--------------------------------------------------------------------------------------------|
| Case No. AR        | M/s. K J V Alloys Conductors Pvt. Limited                                                  |
| Meeting No. 24/81  | File No. 01/81/050/00628/AM15/                                                             |
| Dated:- 08.03.2016 | RA File No. 50/24/040/00018/AM15/                                                          |
| Subject:           | Ratification of norms in respect of Advance Authorization No. 5010002182 dated 13.01.2015. |

**Decision :** NC observed that the application has been referred to DIPP. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

Sl. No. 658

|                    |                                                                                                     |
|--------------------|-----------------------------------------------------------------------------------------------------|
| Case No. AR        | M/s. Gargi Enterprises                                                                              |
| Meeting No. 24/81  | File No. 01/81/050/00137/AM09/                                                                      |
| Dated:- 08.03.2016 | RA File No. 07/24/040/00866/AM08/                                                                   |
| Subject:           | Modification of ratified norms in respect of Advance Authorization No. 0710056767 dated 02.04.2008. |

**Decision :** NC observed that the application has been referred to C&PC. NC decided to wait for their comments.

The case stands deferred to 19.04.2016.

बलजीत सिंह / BALJIT SINGH  
उप महानिदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



|                                                                                                                      |                                                                                            |
|----------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|
| Sl. No. 659                                                                                                          |                                                                                            |
| Case No. AR                                                                                                          | M/s. Shetron Limited                                                                       |
| Meeting No. 24/81                                                                                                    | File No. 01/81/050/00669/AM09/                                                             |
| Dated:- 08.03.2016                                                                                                   | RA File No. 07/24/040/00556/AM09/                                                          |
| Subject:                                                                                                             | Ratification of norms in respect of Advance Authorization No. 0710062327 dated 09.01.2009. |
| <b>Decision :</b> NC observed that the application has been referred to DIPP. NC decided to wait for their comments. |                                                                                            |
| The case stands deferred to 19.04.2016.                                                                              |                                                                                            |

|                                                                                                                     |                                                                                            |
|---------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------|
| Sl. No. 660                                                                                                         |                                                                                            |
| Case No. AR                                                                                                         | M/s. Asian Colour Coated Ispat Limited                                                     |
| Meeting No. 24/81                                                                                                   | File No. 01/81/050/00104/AM13/                                                             |
| Dated:- 08.03.2016                                                                                                  | RA File No. 05/23/040/00023/AM13/                                                          |
| Subject:                                                                                                            | Ratification of norms in respect of Advance Authorization No. 0510323627 dated 01.05.2012. |
| <b>Decision :</b> NC observed that the application has been referred to MoS. NC decided to wait for their comments. |                                                                                            |
| The case stands deferred to 19.04.2016.                                                                             |                                                                                            |

**Supplementary Agenda for Meeting No. 24/81 dated 08.03.2016**

|                                                                                                                                                                            |                                                                                                               |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------|
| Sl. No. 661                                                                                                                                                                |                                                                                                               |
| Case No. AR                                                                                                                                                                | M/s. Jain Metal Rolling Mills                                                                                 |
| Meeting No. 24/81                                                                                                                                                          | F. No. 01/81/050/00093/AM16/DES-II                                                                            |
| Dated:- 08.03.2016                                                                                                                                                         | RA File No. 04/24/040/00319/AM15/                                                                             |
| Subject:-                                                                                                                                                                  | Modification/amendment of ratified norms in respect of Advance Authorization No. 0410160382 dated 06.04.2015. |
| <b>Decision :</b> NC decided to <b>modify</b> the norms of the above AA as per written comments of MSME vide ID note . No. 30(162)/15-ME dated 01.03.2016 (copy enclosed). |                                                                                                               |
| RA may take suitable consequential action accordingly.                                                                                                                     |                                                                                                               |

Date: 30.03.2016  
Place: New Delhi

  
बलजीत सिंह/BALJIT SINGH  
उप महासंचालक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
(Vinod Kumar Kashyap)  
Foreign Trade Development Officer

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



3  
8.3.16

Government of India  
Office of the Development Commissioner  
Ministry of Micro Small & Medium Enterprises  
Mechanical Division

Subject: AA No 1310041928 dated 18.01.13 of M/s Gravita India Ltd.

The following needs to be clarified by the unit before norms can be fixed

- Percentage of lead in the import product.
- Detailed technical note on manufacturing process including the relevant flow sheet for Sno 2 of items of export
- Size and specification including grade, composition, range, thickness etc of the items proposed for import.
- Detailed calculation as to how the quantity of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawing for SNo 2 of items of export.
- Percentage of lead in Sno 2 of items of export.

This issues with the approval of Director (ME).



(KSSodhi)  
AD(ME)

Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi  
UO note no TL-13024/30/2016-MMM&A-DCMSME dated 09.02.16

188/1  
बलदेव सिंह/BALDEV SINGH  
उप-निदेशक, विदेश व्यापार  
Deputy Director General/Foreign Trade  
निदेशक, विदेश व्यापार  
Directorate General of Foreign Trade  
विदेश व्यापार, भारत सरकार  
Ministry of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

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विनोद कुमार काश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार, भारत सरकार  
Directorate General of Foreign Trade  
विदेश व्यापार, भारत सरकार  
Ministry of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

4  
8.3.16

NC Meeting dated 08/03/2016- Case No. 30/21/81 (M/s Dynamic Cables Pvt. Limited)  
(Advance Authorization No. 1310042209 dated 20.02.2013)

Advance authorization may be ratified as under:

1. Net weight of export item may be specified as 1529 Kgs.
2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 1286 Kgs. on net to net basis as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 242.95 Kgs. on net to net basis as claimed by the firm.
4. Import item at Sl. No. 3 may be allowed as per packing policy

Norms committee may take a view

8/3/16

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/4 dated 08/03/2016

RS

विदेश व्यापार महानिदेशालय  
उप-महानिदेशक (विदेश व्यापार)  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

VW

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

7  
8.3.16

NC Meeting dated 08/03/2016- Case No. 33/21/81 (M/s Dynamic Cables Pvt. Limited)  
(Advance Authorization No. 1310042910 dated 03.05.2013)

Advance authorization may be ratified as under:

1. Net weight of export item may be specified as 8614 Kgs.
2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 6219 Kgs. on net to net basis as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 2397 Kgs. on net to net basis as claimed by the firm.

Norms committee may take a view

8.3.16

(S. K. Jain)  
Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/7 dated 08/03/2016

RSJ

कल्याण सिंह / KALYAN SINGH  
उप महासंचालक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

VW  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग / Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



8  
8.3.16

Department of Industrial Policy & Promotion  
(TSW)

NC Meeting dated 08/03/2016- Case No. 26/21/81 (M/s Dynamic Cables Pvt. Limited)  
(Advance Authorization No. 1310043017 dated 15.05.2013)

Advance authorization may be ratified as under:

1. Net weight of export item may be specified as 60298 Kgs.
2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 43518 Kgs. on net to net basis as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 16780 Kgs. on net to net basis as claimed by the firm.

Norms committee may take a view

8.3.16  
(S. K. Jain)  
Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/8 dated 08/03/2016

BEJ

उद्योग विभाग  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
भारत सरकार/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

VW

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
प्राणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

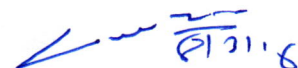
13  
8.3.16

NC Meeting dated 08/03/2016- Case No. 11/24/81 (M/s Apar Industries Limited)  
(Advance Authorization No. 3410038158 dated 08.10.2013)

Taking clue from SION C-2, Advance Authorisation may be ratified as under:

1. Word "Ingot" may be suffixed with the description of import item at Sl. No. 1
2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 2511.75 MT as 1.02 Kgs./Kg. content in the export product.
3. Quantities of import items at Sl. No. 2 & 3 may be allowed as 21 MT & 18.375 MT respectively as 1.05 Kgs./Kg. content in the export product.

Norms committee may take a view



(S. K. Jain)  
Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/13 dated 08/03/2016



सहायक निदेशक (आर.डी.ओ.)  
उप निदेशक (आर.डी.ओ.)  
उप निदेशक (आर.डी.ओ.)  
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उप निदेशक (आर.डी.ओ.)



अधीक्षक निदेशक (आर.डी.ओ.)  
अधीक्षक निदेशक (आर.डी.ओ.)  
अधीक्षक निदेशक (आर.डी.ओ.)  
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अधीक्षक निदेशक (आर.डी.ओ.)  
अधीक्षक निदेशक (आर.डी.ओ.)



F.No.01/81/50/532/AM15-DES.II  
DIRECTORATE GENERAL OF FOREIGN TRADE  
(DES-II SECTION)

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Udyog Bhawan, New Delhi.  
Dated: 07.03.2016

**OFFICE MEMORANDUM**

Subject:- Return of comments furnished by Department of C&PC in respect of 8 AAs of M/s LM Wind Power Blades (India) Pvt. Ltd, Bangalore.

The undersigned is directed to refer to Department of C&PC O.M. No.46011/211/2005-PC.II (Pt.File) dated 01.02.2016 furnishing therewith their comments in respect of following 8 AAs of M/s LM Wind Power Blades (India) Pvt. Ltd, Bangalore for consideration by the Norms Committee-II:

| S.No. | AA No.     | Date       |
|-------|------------|------------|
| 1.    | 0710106893 | 28.10.2014 |
| 2.    | 0710107176 | 12.12.2014 |
| 3.    | 0710107543 | 02.02.2015 |
| 4.    | 0710104122 | 15.05.2014 |
| 5.    | 0710102970 | 18.03.2014 |
| ✓ 6.  | 0710099873 | 22.11.2013 |
| 7.    | 0710105630 | 10.07.2014 |
| 8.    | 0710106351 | 11.08.2014 |

2. The Norms Committee in its meeting No.22/81, dated 09.02.2016 deliberated the comments furnished by the Department of C&PC in respect of AA No. 0710106893, dated 28.10.2014 and felt that wastage of import items has not been recommended by the Technical Authority. The NC decided to refer back the comments to the Department of C&PC for further examination and with a request to furnish comments along with item wise wastage. The statement need not contain Customs duty calculation. The Chairman also felt that the number of inputs for a rotor blade seemed on higher side. While furnishing comments the size/dimension of rotor blade (Export Product) should also be indicated. The Committee, therefore, decided to refer back the other 7 AAs of the party also to the Department of C&PC for reconsideration of their comments.

3. Department of C&PC is therefore, requested to revisit their comments on the above mentioned 8 AAs and furnish fresh comments taking into consideration of dimension/size of the blades and number of inputs required along with wastage allowed (item wise).

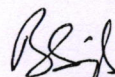
BE'S  
बालू सिंह/BALU SINGH  
उप निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
निदेशक, विदेश व्यापार  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

- 51 -

...2/-  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
निदेशक, विदेश व्यापार  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



This may be given top priority.

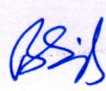
  
28/3/2016  
(Baljit Singh)  
DDG(NC-II)

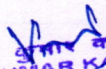
Tel.23061562 (Extn. 145)

Encls: As above

To

Shri O.P. Sharma,  
Joint Industrial Adviser,  
Department of Chemicals & Petro-Chemicals,  
Room No. 223, A-Wing,  
Shastri Bhawan, New Delhi.

  
बलजीत सिंह/BALJIT SINGH  
उप महाविदेशिक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महाविदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
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विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महाविदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



F.No.01/81/50/532/AM15-DES.II  
DIRECTORATE GENERAL OF FOREIGN TRADE  
(DES-II SECTION)

\*\*\*\*\*

Udyog Bhawan, New Delhi.  
Dated: 07.03.2016

**OFFICE MEMORANDUM**

Subject:- Return of comments furnished by Department of C&PC in respect of 8 AAs of M/s LM Wind Power Blades (India) Pvt. Ltd, Bangalore.

The undersigned is directed to refer to Department of C&PC O.M. No.46011/211/2005-PC.II (Pt.File) dated 01.02.2016 furnishing therewith their comments in respect of following 8 AAs of M/s LM Wind Power Blades (India) Pvt. Ltd, Bangalore for consideration by the Norms Committee-II:

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| 3.    | 0710107543 | 02.02.2015 |
| 4.    | 0710104122 | 15.05.2014 |
| 5.    | 0710102970 | 18.03.2014 |
| 6.    | 0710099873 | 22.11.2013 |
| 7.    | 0710105630 | 10.07.2014 |
| 8.    | 0710106351 | 11.08.2014 |

2. The Norms Committee in its meeting No.22/81, dated 09.02.2016 deliberated the comments furnished by the Department of C&PC in respect of AA No. 0710106893, dated 28.10.2014 and felt that wastage of import items has not been recommended by the Technical Authority. The NC decided to refer back the comments to the Department of C&PC for further examination and with a request to furnish comments along with item wise wastage. The statement need not contain Customs duty calculation. The Chairman also felt that the number of inputs for a rotor blade seemed on higher side. While furnishing comments the size/dimension of rotor blade (Export Product) should also be indicated. The Committee, therefore, decided to refer back the other 7 AAs of the party also to the Department of C&PC for reconsideration of their comments.

3. Department of C&PC is therefore, requested to revisit their comments on the above mentioned 8 AAs and furnish fresh comments taking into consideration of dimension/size of the blades and number of inputs required along with wastage allowed (item wise).

BALIIT SINGH  
उप महा निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महा निदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
110001

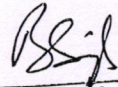
-53-

VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महा निदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



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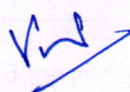
Encls: As above

  
8/8/2016  
(Baljit Singh)  
DDG(NC-II)  
Tel.23061562 (Extn. 145)

To

Shri O.P. Sharma,  
Joint Industrial Adviser,  
Department of Chemicals & Petro-Chemicals,  
Room No. 223, A-Wing,  
Shastri Bhawan, New Delhi.

  
बलजीत सिंह/BALJIT SINGH  
उप महाविदेशिक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महाविदेशालय  
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भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनाय कुमार कश्यप  
VINOD KUMAR KASHYAP  
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Udyog Bhawan, New Delhi



25  
8-3-16

F.No.01/81/50/532/AM15-DES.II  
DIRECTORATE GENERAL OF FOREIGN TRADE  
(DES-II SECTION)

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Udyog Bhawan, New Delhi.  
Dated: 07.03.2016

**OFFICE MEMORANDUM**

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बलजीत सिंह/BALJIT SINGH  
उप महा निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महा निदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

-55-

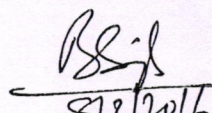
विनायक कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महा निदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

...2/-



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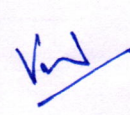
Encls: As above

  
(Baljit Singh)  
DDG(NC-II)  
Tel.23061562 (Extn. 145)

To

Shri O.P. Sharma,  
Joint Industrial Adviser,  
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उप महानिदेशक विदेश व्यापार  
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विनोद कुमार कश्यप  
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उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

26  
8.3.16

NC Meeting dated 08/03/2016- Case No. 27/21/81 (M/s Dynamic Cables Pvt. Limited)  
(Advance Authorization No. 1310047123 dated 20.05.2014)

Advance authorization may be ratified as under:

1. Net weight of export item may be specified as 23161 Kgs.
2. Quantity of import item at Sl. No 1 viz. Aluminium Ingots may be allowed as applied for i.e. 17986 Kgs. on net to net basis as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 5175 Kgs. on net to net basis as claimed by the firm.

Norms committee may take a view

813116

(S. K. Jain)  
Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/26 dated 08/03/2016

बलजीत सिंह / BALJIT SINGH  
उप महाविदेशीय व्यापार अधिकारी  
Deputy Director General of Foreign Trade  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India  
उद्योग भवन, नई दिल्ली  
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-57-

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
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उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Heavy Industry

27  
8.3.16

Udyog Bhavan

Ref: AA No 0910060200 M/s OCT Hyderabad.

The applicant may be asked to furnish the AA no of the past approval for similar EP for disposal under para 4.12 (VI) of HB of Procedure.



(K.K.Tiwari)

Industrial Adviser

Dy.DGFT,DES-II

TSW(B)/3(23)/2008

dated: 25.02.2016.

88/8

बलराम सिंह/BALRAM SINGH  
उप निदेशक जनरल विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
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भारत सरकार/Govt. of India,  
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-58-

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
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28  
8-3-16

F.No.01/81/50/532/AM15-DES.II  
DIRECTORATE GENERAL OF FOREIGN TRADE  
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Udyog Bhawan, New Delhi.  
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*[Handwritten signature]*

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UDYOG BHAWAN, NEW DELHI

-59-

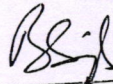
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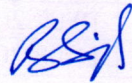
Encls : As above

  
21/8/2016  
(Baljit Singh)  
DDG(NC-II)

Tel.23061562 (Extn. 145)

To

Shri O.P. Sharma,  
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R.D. KUMAR KASHYAP  
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30  
8-3-16

F.No.01/81/50/532/AM15-DES.II  
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Udyog Bhawan, New Delhi.  
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-61-

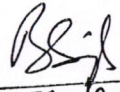
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Encls: As above

  
(Baljit Singh)  
DDG(NC-II)

Tel.23061562 (Extn. 145)

To

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बलजीत सिंह/BALJIT SINGH  
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Udyog Bhawan, New Delhi



**Department of Industrial Policy & Promotion  
(TSW)**

31  
8.3.16

**NC Meeting dated 08/03/2016 - Case No. 3/21/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310789637 dated 24.09.2014)**

Advance Authorisation may be ratified as under:

1. Net Weights of export products from Sl. No 1 to 14 may be specified as under:

| Sl. No. | Net weight (MT) | Sl. No. | Net weight (MT) | Sl. No. | Net weight (MT) |
|---------|-----------------|---------|-----------------|---------|-----------------|
| 1       | 102.5           | 6       | 8.26            | 11      | 35.671          |
| 2       | 77.42           | 7       | 10.54           | 12      | 2.198           |
| 3       | 132.75          | 8       | 0.317           | 13      | 93.18           |
| 4       | 3.7             | 9       | 3.472           | 14      | 5.699           |
| 5       | 4.6             | 10      | 0.422           |         |                 |

- Size of export item at Sl. No. 1 may be corrected as "1C x16/16+ 4x 0.5 Sq. mm".
- Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as 55205.6 Kgs. for export products at Sl. No. 1 & 4 to 12, taking clue from Engineering Table No. 5.
- Quantity of import item at Sl. No 2 viz. Aluminium Wire Rod may be allowed as applied for i.e. 271085.46 Kgs. for export products at Sl. No. 1 to 3, 13 & 14, taking clue from Engineering Table No. 5.
- Quantities of import item at Sl. No.3 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 2 to 7 & 11 to 14, as claimed by the firm.
- Quantities of import item at Sl. No.4 viz. PVC Resin may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1, 4 to 7 & 9 to 12, as claimed by the firm.
- Quantities of import item at Sl. No. 5 viz. Plasticiser (DOP) may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1, 4 to 7 & 9 to 12, as claimed by the firm.

Norms committee may take a view

(S. K. Jain)  
Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/31 dated 08/03/2016

**बलजीत सिंह/BALJIT SINGH**  
उप सहायक निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi

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**विनोद कुमार कश्यप**  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi







Subject: Advance License No 0510391516 dated 09.10.14 of M/s Metenere (India) Pvt Ltd.

Date: 03/07/16 05:37 PM  
From: Kanwalinder Sodhi <kanwalinder.sodhi@nic.in>

To: nc2.dgft@nic.in

Office of the development Commissioner

Micro small & medium Enterprises

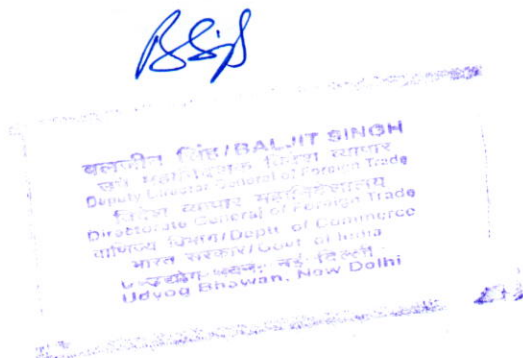
**MECHANICAL DIVISION**

Subject: Advance License No 0510391516 dated 09.10.14 of M/s Metenere (India) Pvt Ltd.

DGFT has forwarded application vide ID note no 01/81/50//AM15/DES-II/105 dated 14.11.2014 for fixation of adhoc input output norms.

Earlier NC has recommended import for same export/import product with 3% wastage against advance authorisation no 0510331816 dated 09.8.2012 and 0510311720 dated 09.12.2012. The ratification of the subject authorisation may be done with same wastage and qty of import may therefore be recommended as 1.03Kg/Kg content in export product.

This issues with approval of Director (ME).



(KSSodhi)

Asstt Director (ME)

Sh Hardhan Das, FTDO, DGFT, Udhvog Bhawan, New Delhi

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विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
व्यापार विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

O/p DC, MSME UO No 30(115)/2014-ME dated 20.11.14

BSF

बलजीत सिंह/BALJIT SINGH  
उप सचिव, विदेश व्यापार  
Deputy Director, General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
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विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

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Department of Industrial Policy & Promotion  
(TSW)

37  
8.3.16

NC Meeting dated 08/03/2016- Case No. 31/21/81 (M/s Dynamic Cables Pvt. Limited)  
(Advance Authorization No. 1310047707 dated 26.11.2014)

Advance authorization may be ratified as under:

1. Net weight of 733.525 MT & 345.756 MT may be specified with quantities of export items at Sl. No. 1 & 2 respectively.
2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 405250 Kgs. on net to net basis in export item at Sl. No. 1 as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 328275 Kgs. on net to net basis in export item at Sl. No. 1 as claimed by the firm.
4. Quantity of import item at Sl. No 3 viz. Alumimium Ingots may be allowed as applied for i.e. 174144 Kgs. on net to net basis in export item at Sl. No. 2 as claimed by the firm.
5. Quantity of import item at Sl. No. 4 viz. XLPE Compound may be allowed as applied for i.e. 171612 Kgs. on net to net basis in export item at Sl. No. 2 as claimed by the firm.

Norms committee may take a view

  
(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/37 dated 08/03/2016

  
बलजीत सिंह/SALJIT SINGH  
उप महा निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महा निदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
एन.एच. रोड, नई दिल्ली  
N.H. Road, New Delhi

-66-

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महा निदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
N.H. Road, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

41  
8.3.16

NC Meeting dated 08/03/2016- Case No. 4/24/81 (M/s Polycab Wires Pvt. Limited)  
(Advance Authorization No. 0310793173 dated 21.01.2015)

Firm may be asked to submit the following information:

1. Size of conductors in cables alongwith quantities of cables in Kms, conductor size wise.
2. Detailed calculations for the requirement of each raw material, export product wise supported by the Cross sectional diagram of the cable/Buyers data sheet.
3. Net weight per KM of each Cable
4. Material balancing viz. net content of each imported and indigenous input, export product wise, per KM of export product.
5. Total requirement of each raw material, export product wise, in a tabular form

Norms committee may take a view



(S. K. Jain)

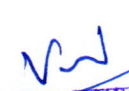
Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/41 dated 08/03/2016

  
बलजीत सिंह/BALJIT SINGH  
उप सहायक निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
महानिदेशक विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Mayapuri Bhawan, New Delhi

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विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
महानिदेशक विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Urdu Bhawan, New Delhi



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8-3-16

F.No.01/81/50/532/AM15-DES.II  
DIRECTORATE GENERAL OF FOREIGN TRADE  
(DES-II SECTION)

\*\*\*\*\*

Udyog Bhawan, New Delhi.  
Dated: 07.03.2016

**OFFICE MEMORANDUM**

Subject:- Return of comments furnished by Department of C&PC in respect of 8 AAs of M/s LM Wind Power Blades (India) Pvt. Ltd, Bangalore.

The undersigned is directed to refer to Department of C&PC O.M. No.46011/211/2005-PC.II (Pt.File) dated 01.02.2016 furnishing therewith their comments in respect of following 8 AAs of M/s LM Wind Power Blades (India) Pvt. Ltd, Bangalore for consideration by the Norms Committee-II:

| S.No. | AA No.     | Date       |
|-------|------------|------------|
| 1.    | 0710106893 | 28.10.2014 |
| 2.    | 0710107176 | 12.12.2014 |
| ✓ 3.  | 0710107543 | 02.02.2015 |
| 4.    | 0710104122 | 15.05.2014 |
| 5.    | 0710102970 | 18.03.2014 |
| 6.    | 0710099873 | 22.11.2013 |
| 7.    | 0710105630 | 10.07.2014 |
| 8.    | 0710106351 | 11.08.2014 |

2. The Norms Committee in its meeting No.22/81, dated 09.02.2016 deliberated the comments furnished by the Department of C&PC in respect of AA No. 0710106893, dated 28.10.2014 and felt that wastage of import items has not been recommended by the Technical Authority. The NC decided to refer back the comments to the Department of C&PC for further examination and with a request to furnish comments along with item wise wastage. The statement need not contain Customs duty calculation. The Chairman also felt that the number of inputs for a rotor blade seemed on higher side. While furnishing comments the size/dimension of rotor blade (Export Product) should also be indicated. The Committee, therefore, decided to refer back the other 7 AAs of the party also to the Department of C&PC for reconsideration of their comments.

3. Department of C&PC is therefore, requested to revisit their comments on the above mentioned 8 AAs and furnish fresh comments taking into consideration of dimension/size of the blades and number of inputs required along with wastage allowed (item wise).

*[Signature]*

बलजीत सिंह/BALJIT SINGH  
उप महा निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महा निदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

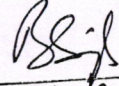
-68-

...2/-  
*[Signature]*  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महा निदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



This may be given top priority.

Encls: As above

  
8/8/2016  
(Baljit Singh)  
DDG(NC-II)

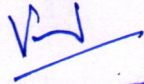
Tel.23061562 (Extn. 145)

To

Shri O.P. Sharma,  
Joint Industrial Adviser,  
Department of Chemicals & Petro-Chemicals,  
RoomNo. 223, A-Wing,  
Shastri Bhawan, New Delhi.



बलजीत सिंह/BALJIT SINGH  
उप महानिदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

44  
8.3.16

NC Meeting dated 08/03/2016- Case No. 1/24/81 (M/s Twenty First Century Wire Rods Limited) (Advance Authorization No. 0310793786 dated 11.02.2015)

Advance authorization may be ratified as under:

1. Words " of relevant grade and thickness" may be suffixed with the description of import items at Sl. No. 1 & 2.
2. Import items at Sl. No. 1 & 2 may be allowed in prime condition only and accordingly word " Secondary" given in the description of import items may be omitted.
3. Quantities of import items at Sl. No 1 & 2 may be allowed as 97.825 MT & 198.875 MT respectively as per SION C-526.

Norms committee may take a view



(S. K. Jain)  
Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/44 dated 08/03/2016

  
बलजीत सिंह / BALJIT SINGH  
उप महासचिव, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महासचिवालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महासचिवालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

Subject: AA no 0810134782 dtd 12.03.15 of M/s guru Rajendra metalloys India Pvt Ltd

Date: 03/07/16 05:47 PM From: Kanwalinder Sodhi <kanwalinder.sodhi@nic.in>

To: nc2.dgft@nic.in

45  
8-3-16

Dear sir

The norms may be fixed as per AA no 810135088 dated 23.04.15 on repeat basis.

Regards

k.S.Sodhi

B.S.

बलजीत सिंह/BALJIT SINGH  
उप सहायक निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
निदेशक विभाग/Foreign Trade  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

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8-3-2016

GOVERNMENT OF INDIA,  
MINISTRY OF COMMERCE AND INDUSTRY,  
O/O.ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE,  
NEW C.G.O. BLDG., NEW MARINE LINES, CHURCHGATE, MUMBAI-20.

File No. 03/ <sup>94</sup> ~~254~~ / 040 / 00 129 / AM 16/ <sub>36</sub>

DATE: 2/7/15

To  
The Director General of Foreign trade,  
New Delhi - 110 011.

Kind Attn: Shri *Parveen Sharma*

D.G.F.T.(NC- Z)

Sub: Grant of advance authorization on Repeat basis  
as per para 4.7.1 & 4.7.2 of HBP(VOL.I)2009-14.

Sir,

M/s. *H K Impex Pvt Ltd* Mumbai have been granted an  
advance Authorization No: *320799040* dated *2/7/15*. The copies of the  
application are not forwarded to the headquarters due to the following reasons.

1. The Advance Authorisation has been issued on Repeat basis in terms of  
Para 4.7 read with Para 4.7.1 & 4.7.2 of HBP(Vol.I) on the basis of decision of Norms  
Committee (copy enclosed) *01/81/050/00114/AM15*

3. The Advance authorisation has been issued for Pharma Products under  
Non-Infringing (NI) process as per para 4.7A(P.N. NO.29 DT. 14.2.2011)

Yours faithfully,

*G K Mishra*  
(K.P. Singh)

Asstt Director General of Foreign Trade Dev  
For Additional Director General of Foreign Trade

-72-

*Vinod Kumar Kashyap*  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi.

54  
8.3.2016

No.7/182/2015-TSW 118  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION  
(TSW Section)

**Subject:** Advance Authorization No.0910062339 dated 15-07-2015 for the export of Silicone Rubber Insulator - M/s Goldstone Infratech Ltd.

**Ref:** DGFT UO. No.01/81/50/352/AM-16/ DES-2

In this case the firm has submitted net content of each import item in export products. They have claimed 10% wastage for silicone rubber and their chemical except Elastosil Aux. Agent where they have claimed 5% wastage. The metal parts may be allowed net to net basis. Based on manufacturing process involved in the export product, the following norms are recommended:-

**Export products**

| S.No. | Item description                                                       | Quantity (Nos.) |
|-------|------------------------------------------------------------------------|-----------------|
| 1     | Silicone Rubber Insulators 765 Kv/120 KN composite Long Rod Insulators | 5100            |
| 2     | Silicone Rubber Insulators 765 Kv/210 KN composite Long Rod Insulators | 9996            |
| 3     | Silicone Rubber Insulators 400 Kv/120 KN composite Long Rod Insulators | 771             |
| 4     | Silicone Rubber Insulators 400 Kv/160 KN composite Long Rod Insulators | 1152            |

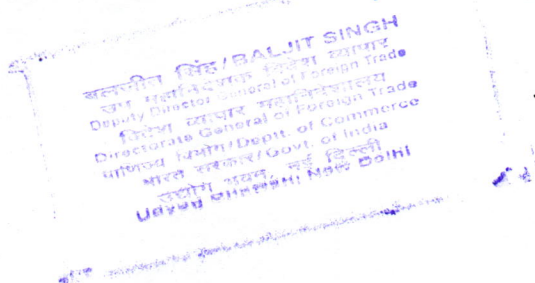
**Import Items:**

| S. No. | Item description                                             | Quantity recommended |
|--------|--------------------------------------------------------------|----------------------|
| 1.     | Elastosil- R401/40S Silicones in primary form                | 110145.750 Kg        |
| 2.     | Aluminium Hydroxide                                          | 110145.750 Kg        |
| 3.     | Elastosil Aux Mould Release Agent A Silicone in primary form | 8722.489 kg          |
| 4.     | Elastosil Aux G3243 primers                                  | 748.836 Kg           |
| 5.     | 120 kN Ball (Rib) Metal Item                                 | 6165.0 nos.          |
| 6.     | 120 kN Socket (Rib) Metal Item                               | 6165.0 nos.          |
| 7.     | 210 kN Ball (Rib) Metal Item                                 | 5598.0 nos.          |
| 8.     | 210 kN Socket (Rib) Metal Item                               | 5598.0 nos.          |
| 9.     | 160 kN Ball (Rib) Metal Item                                 | 1210.0 nos.          |
| 10.    | 160 kN Socket (Rib) Metal Item                               | 1210.0 nos.          |

*This has the approval of TA(B).*

*Nand Lal*  
(Nand Lal)  
Consultant  
28-01-2016

**Shri Pradyumna Sahu**  
FTDO, DES-II, DGFT.



-73-

*Vinod Kumar Kashyap*  
VINOD KUMAR KASHYAP  
Foreign Trade Development Officer  
Directorate General of Foreign Trade  
Ministry of Commerce, Govt. of India  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

55  
8.3.16

NC Meeting dated 08/03/2016- Case No. 12/24/81 (M/s Arfin India Limited) (Advance Authorization No. 0810135693 dated 20.07.2015)

Advance Authorisation may be ratified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.

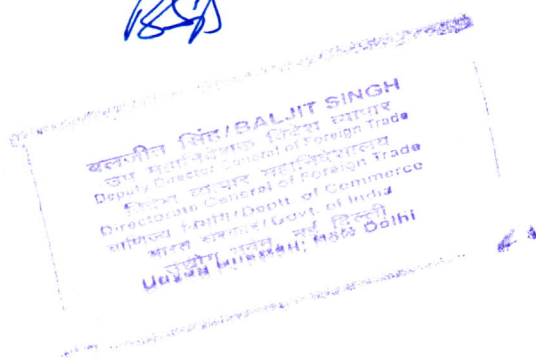
Norms committee may take a view

✓ 8/3/16

(S. K. Jain)  
Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/55 dated 08/03/2016



✓

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi

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8.3.16

**Department of Industrial Policy & Promotion  
(TSW)**

**NC Meeting dated 08/03/2016- Case No. 6/18/81 (M/s Apar Industries Limited) (Advance Authorization No. 3410041473 dated 25.08.2015)**

Advance authorization may be ratified as under:

Taking clue from SION C-1394, quantities of import items may be allowed as under:

- (i) Import item No.1 viz. Aluminium Ingot as 31.11 MT as 1.02 Kgs. /Kg. content in the export product.
- (ii) Import item No.2 viz. Aluminium Ingot as 30.80 MT as 1.02 Kgs. /Kg. content in the export product.
- (iii) Import item No. 3 viz. Magnesium as applied for i.e. 0.168 MT as 1.10 Kgs. /Kg. content in the export product.
- (iv) Import item No.4 viz. Silicon as applied for i.e. 0.164 MT as 1.075 Kgs. /Kg. content in the export product.

Norms committee may take a view

/s/ 8.3.16  
**(S. K. Jain)**  
**Development Officer**

**Norms Committee II**

DIPP No. 12/19/2016-TSW/58 dated 08/03/2016

R.S.  
बलजीत सिंह/BALJIT SINGH  
उप-सहसचिव विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

V.K.  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

59  
8.3.16

NC Meeting dated 08/03/2016- Case No. 5/18/81 (M/s Apar Industries Limited )  
(Advance Authorization No. 3410041489 dated 02.09.2015)

Advance Authorisation may be ratified as under:

1. Quantity of import item may be allowed as applied for i.e. 2232.1 MT as 1.01 Kgs./Kg. content in the export product.

Norms committee may take a view

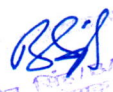
8.3.16

(S. K. Jain)

Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/59 dated 08/03/2016

  
विकास कुमार कश्यप  
उप-सहसचिव, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
भारत सरकार/Dept. of Commerce  
नई दिल्ली  
Havod Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
भारत सरकार/Dept. of Commerce  
नई दिल्ली  
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

64  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 12/18/81 (M/s Veer - O- Metals Pvt. Limited)  
(Advance Authorization No. 0710108859 dated 08.10.2015)

Advance Authorisation may be ratified as under on repeat basis:

1. Specific list of export items (Sheet metal Components) may be specified as per enclosed Annexure.
2. Words "of relevant thickness" may be suffixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 362.393 MT as 1.267 Kg./Kg. content in the export products after taking 1/3<sup>rd</sup> recovery from scrap.
3. Net weight of import item at Sl. No. 2 may be specified as 27243 Kgs.
4. Quantity of import item at Sl. No. 2 may be allowed on net to net basis with accountability clause.

Norms committee may take a view



(S. K. Jain)

Development Officer

**Norms Committee II**

DIPP No.12/19/2016-TSW/64 dated 08/03/2016

  
विनोद कुमार कश्यप  
Deputy Director General of Foreign Trade  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi



विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi



ANNEXURE-A FOR LETTER

| ANNEXURE A TO LETTER |                |                                               |                          |                     |                       |                      |                              |                              |                             |                                    |                                               |                                      |                             |                       |                               |                                 |                                      |                                         |                                                          |                                      |                                      |         |
|----------------------|----------------|-----------------------------------------------|--------------------------|---------------------|-----------------------|----------------------|------------------------------|------------------------------|-----------------------------|------------------------------------|-----------------------------------------------|--------------------------------------|-----------------------------|-----------------------|-------------------------------|---------------------------------|--------------------------------------|-----------------------------------------|----------------------------------------------------------|--------------------------------------|--------------------------------------|---------|
| Sl. #                | Part Name      | Description of the Components to Be Exported  | Grade of Sheets Required | Sheets Thickness as | Total Quantity in Nos | Gross Wt/part in Kgs | Net Wt After Sheeting in KGS | Net Wt After Punching in KGS | Net Wt After Forming in KGS | Wastage/Component in Kgs (Col 7-9) | Total Gross Raw Material Wt Required (in Kgs) | Total Net Wt Used in Kgs (Col 13-14) | Total Wt in Age (Col 13-14) | % age of Scrap in Nos | No of Rivets Used/Part in Nos | Total Rivets Weight/Part in KGS | Wt After Riveting (Col 10-18) in KGS | Total Rivets Required (Col 6*17) in Nos | Net Wt of Rivets in the export product (col 18*6) in KGS | Net Wt of Finished Goods/Part in KGS | Grand Total Net Weight of Export KGS |         |
| 1                    | 0M-10185C      | WELDMENT CHASSIS AP9865                       | GI COIL                  | 1.20 mm             | 300                   | 2,510                | 1.796                        | 1.833                        | 1.796                       | 0.714                              | 753.00                                        | 538.80                               | 214.20                      | 18                    | 0.144                         | 1.940                           | 1.960                                | 5400                                    | 43.2                                                     | 1.960                                | 588.00                               |         |
| 2                    | 0M-10184E      | WELDMENT CHASSIS AP9841                       | GI COIL                  | 1.20 mm             | 2100                  | 2,550                | 1.833                        | 1.696                        | 1.833                       | 0.717                              | 5355.00                                       | 3849.30                              | 1305.70                     | 28.12                 | 31                            | 0.248                           | 2.081                                | 2.101                                   | 65100                                                    | 520.8                                | 2.101                                | 4412.10 |
| 3                    | 0M-10185B      | WELDMENT CHASSIS AP9841                       | GI COIL                  | 1.20 mm             | 2700                  | 2,220                | 1.696                        |                              |                             | 0.524                              | 5994.00                                       | 4579.20                              | 1414.80                     | 23.60                 | 24                            | 0.192                           | 1.888                                | 1.908                                   | 64800                                                    | 518.4                                | 1.908                                | 5151.60 |
| 4                    | 0M-10186B      | WELDMENT CHASSIS AP9853                       | GI COIL                  | 1.20 mm             | 3100                  | 2,720                | 1.850                        |                              |                             | 0.870                              | 8432.00                                       | 5735.00                              | 2697.00                     | 31.99                 | 24                            | 0.192                           | 2.042                                | 2.062                                   | 74400                                                    | 595.2                                | 2.062                                | 6392.20 |
| 5                    | 0M-10187E      | WELDMENT CHASSIS AP9853                       | GI COIL                  | 1.20 mm             | 2900                  | 2,950                | 1.833                        |                              |                             | 1.117                              | 8555.00                                       | 5315.70                              | 3239.30                     | 37.86                 | 31                            | 0.248                           | 2.081                                | 2.101                                   | 89900                                                    | 719.2                                | 2.101                                | 6092.90 |
| 6                    | 870-15223C     | CHASSIS FRONT AP9861                          | GI COIL                  | 1.20 mm             | 2100                  | 2,900                | 1.760                        | 2.060                        | 1.760                       | 0.530                              | 4921.00                                       | 3914.00                              | 1007.00                     | 20.46                 | 31                            | 0.248                           | 2.208                                | 2.228                                   | 58900                                                    | 471.2                                | 2.228                                | 4423.20 |
| 7                    | 870-15224E     | CHASSIS FRONT AP9865                          | GI COIL                  | 1.20 mm             | 1900                  | 2,590                | 2.023                        |                              |                             | 0.477                              | 2500.00                                       | 2023.00                              | 477.00                      | 19.08                 | 31                            | 0.248                           | 2.271                                | 2.291                                   | 31000                                                    | 248                                  | 2.291                                | 2291.00 |
| 8                    | 870-15227E     | CHASSIS FRONT AP9859                          | GI COIL                  | 1.20 mm             | 1000                  | 2,380                | 1.840                        | 2.060                        | 1.840                       | 0.540                              | 2142.00                                       | 1656.00                              | 486.00                      | 22.69                 | 31                            | 0.248                           | 2.088                                | 2.108                                   | 31000                                                    | 248                                  | 2.108                                | 2108.00 |
| 9                    | 870-15227E-001 | CHASSIS FRONT AP9861                          | GI COIL                  | 1.20 mm             | 1000                  | 2,380                | 1.840                        |                              |                             | 0.540                              | 2380.00                                       | 1840.00                              | 540.00                      | 22.69                 | 31                            | 0.248                           | 2.088                                | 2.108                                   | 31000                                                    | 248                                  | 2.108                                | 2108.00 |
| 10                   | 870-15227E-002 | CHASSIS FRONT AP9861                          | GI COIL                  | 1.20 mm             | 3000                  | 1,180                | 0.806                        |                              |                             | 0.374                              | 3540.00                                       | 2418.00                              | 1122.00                     | 31.69                 | 11                            | 0.088                           | 0.894                                | 0.914                                   | 33000                                                    | 264                                  | 0.914                                | 2742.00 |
| 11                   | 870-15228C     | CHASSIS FRONT AP9858                          | GI COIL                  | 1.20 mm             | 1100                  | 1,500                | 1.101                        |                              |                             | 0.399                              | 1650.00                                       | 1211.10                              | 438.90                      | 26.60                 | 19                            | 0.152                           | 1.253                                | 1.273                                   | 20900                                                    | 167.2                                | 1.273                                | 1400.30 |
| 12                   | 870-15229B     | CHASSIS FRONT AP9858                          | GI COIL                  | 1.20 mm             | 2200                  | 1,170                | 0.895                        |                              |                             | 0.275                              | 2574.00                                       | 1949.00                              | 665.00                      | 23.50                 | 5                             | 0.040                           | 0.935                                | 0.955                                   | 11000                                                    | 88                                   | 0.955                                | 2101.00 |
| 13                   | 870-15230B     | COVER AP9858                                  | GI COIL                  | 1.20 mm             | 1000                  | 2,070                | 1.709                        |                              |                             | 0.361                              | 2070.00                                       | 1709.00                              | 361.00                      | 17.44                 | 3                             | 0.024                           | 1.233                                | 1.253                                   | 3000                                                     | 24                                   | 1.253                                | 1753.00 |
| 14                   | 870-15231C     | COVER AP9861/AP9881                           | GI COIL                  | 1.20 mm             | 1000                  | 0.150                | 0.882                        |                              |                             | 0.068                              | 3450.00                                       | 1886.00                              | 1564.00                     | 45.33                 | 7                             | 0.056                           | 0.536                                | 0.556                                   | 9800                                                     | 78.4                                 | 0.556                                | 764.40  |
| 15                   | 870-15233B     | BRACKET MOUNTING MOTHERBOARD RFDU             | GI COIL                  | 1.20 mm             | 1400                  | 0.805                | 0.470                        |                              |                             | 0.335                              | 1127.00                                       | 658.00                               | 469.00                      | 41.61                 | 7                             | 0.056                           | 0.470                                | 0.490                                   | 0                                                        | 0                                    | 0.490                                | 539.00  |
| 16                   | 870-15236A     | CORD CAP AP9861                               | GI COIL                  | 1.20 mm             | 1100                  | 0.800                | 0.470                        |                              |                             | 0.330                              | 880.00                                        | 517.00                               | 363.00                      | 41.25                 | 0                             | 0.000                           | 0.740                                | 0.760                                   | 0                                                        | 0                                    | 0.760                                | 2964.00 |
| 17                   | 870-15237A     | CORD CAP CDO AP9859                           | GI COIL                  | 1.20 mm             | 1100                  | 0.800                | 0.470                        |                              |                             | 0.360                              | 4290.00                                       | 2864.00                              | 1040.00                     | 32.73                 | 0                             | 0.000                           | 0.610                                | 0.630                                   | 0                                                        | 0                                    | 0.630                                | 837.90  |
| 18                   | 870-15237A     | BRACKET TOOLLESS UNIVERSAL RFDU               | GI COIL                  | 1.20 mm             | 39000                 | 1,100                | 0.610                        |                              |                             | 0.340                              | 1263.50                                       | 811.30                               | 452.20                      | 35.79                 | 0                             | 0.000                           | 0.610                                | 0.630                                   | 0                                                        | 0                                    | 0.630                                | 2013.62 |
| 19                   | 870-15252      | COVER AP9865                                  | GI COIL                  | 1.20 mm             | 1330                  | 0.950                | 1.470                        |                              |                             | 0.440                              | 2540.30                                       | 1955.10                              | 565.20                      | 23.04                 | 3                             | 0.024                           | 1.494                                | 1.514                                   | 3990                                                     | 31.92                                | 1.514                                | 2013.62 |
| 20                   | 870-15366A     | CORD CAP AP9865                               | GI COIL                  | 1.20 mm             | 1330                  | 1,910                | 0.819                        |                              |                             | 0.381                              | 1596.00                                       | 1089.27                              | 506.73                      | 31.75                 | 5                             | 0.040                           | 0.899                                | 0.919                                   | 6650                                                     | 53.2                                 | 0.919                                | 1169.07 |
| 21                   | 870-15367C     | COVER AP9865                                  | GI COIL                  | 1.20 mm             | 1330                  | 1,200                | 0.819                        |                              |                             | 0.400                              | 1560.00                                       | 1040.00                              | 520.00                      | 33.33                 | 0                             | 0.000                           | 0.800                                | 0.820                                   | 0                                                        | 0                                    | 0.820                                | 1066.00 |
| 22                   | 870-15369B     | COVER AP9858                                  | GI COIL                  | 1.20 mm             | 1300                  | 1,200                | 0.800                        |                              |                             | 0.400                              | 1560.00                                       | 1040.00                              | 520.00                      | 33.33                 | 0                             | 0.000                           | 0.800                                | 0.820                                   | 0                                                        | 0                                    | 0.820                                | 1066.00 |
| 23                   | 870-15370      | HOUSING BRAKER AP9845                         | GI COIL                  | 1.20 mm             | 4300                  | 0.070                | 0.050                        |                              |                             | 0.020                              | 301.00                                        | 215.00                               | 86.00                       | 28.57                 | 0                             | 0.000                           | 0.050                                | 0.070                                   | 0                                                        | 0                                    | 0.070                                | 301.00  |
| 24                   | 870-15381A     | CORD CAP AP9841                               | GI COIL                  | 1.20 mm             | 4300                  | 0.070                | 0.050                        |                              |                             | 0.015                              | 320.00                                        | 224.00                               | 96.00                       | 30.00                 | 0                             | 0.000                           | 0.035                                | 0.055                                   | 0                                                        | 0                                    | 0.055                                | 352.00  |
| 25                   | 870-15385A     | CORD CAP AP9841                               | GI COIL                  | 1.20 mm             | 6400                  | 0.050                | 0.035                        |                              |                             | 0.035                              | 165.00                                        | 60.00                                | 105.00                      | 63.64                 | 0                             | 0.000                           | 0.020                                | 0.040                                   | 0                                                        | 0                                    | 0.040                                | 120.00  |
| 26                   | 870-15386A     | CORD CAP AP9861                               | GI COIL                  | 1.20 mm             | 3000                  | 0.055                | 0.020                        |                              |                             | 0.460                              | 10731.00                                      | 8477.00                              | 2254.00                     | 21.00                 | 5                             | 0.040                           | 1.770                                | 1.790                                   | 24500                                                    | 196                                  | 1.790                                | 8771.00 |
| 27                   | 870-15387C     | COVER AP9841/AP9863                           | GI COIL                  | 1.20 mm             | 4900                  | 2,190                | 1.730                        |                              |                             | 0.495                              | 10728.00                                      | 8352.00                              | 2376.00                     | 22.15                 | 5                             | 0.040                           | 1.780                                | 1.800                                   | 24000                                                    | 192                                  | 1.800                                | 8640.00 |
| 28                   | 870-15388C     | COVER AP9859/AP9861/AP9881                    | GI COIL                  | 1.20 mm             | 4800                  | 2,235                | 1.740                        |                              |                             | 0.580                              | 10575.00                                      | 7965.00                              | 2610.00                     | 24.68                 | 5                             | 0.040                           | 1.810                                | 1.830                                   | 22500                                                    | 180                                  | 1.830                                | 8235.00 |
| 29                   | 870-15805C     | COVER AP9841/AP9863                           | GI COIL                  | 1.20 mm             | 4500                  | 2,350                | 1.770                        |                              |                             | 0.470                              | 8800.00                                       | 6920.00                              | 1880.00                     | 21.36                 | 5                             | 0.040                           | 1.770                                | 1.790                                   | 20000                                                    | 160                                  | 1.790                                | 7160.00 |
| 30                   | 870-15806C     | COVER AP9865                                  | GI COIL                  | 1.20 mm             | 4000                  | 2,200                | 1.730                        |                              |                             | 0.020                              | 1035.00                                       | 575.00                               | 460.00                      | 44.44                 | 8                             | 0.064                           | 0.089                                | 0.109                                   | 184000                                                   | 1472                                 | 0.109                                | 2507.00 |
| 31                   | 870-15235A     | BRACKET REMOVABLE MODULE RFDU                 | GI COIL                  | 1.20 mm             | 2000                  | 0.045                | 0.025                        |                              |                             | 0.241                              | 222.25                                        | 137.90                               | 84.35                       | 37.95                 | 4                             | 0.032                           | 0.426                                | 0.446                                   | 1400                                                     | 11.2                                 | 0.446                                | 156.10  |
| 32                   | 870-0738B      | CASE TOP 3 CKT BREAKER WITH INLET ROHS        | GI COIL                  | 1.20 mm             | 350                   | 0.635                | 0.394                        |                              |                             | 0.122                              | 117.00                                        | 62.10                                | 54.90                       | 46.92                 | 0                             | 0.000                           | 0.138                                | 0.158                                   | 0                                                        | 0                                    | 0.158                                | 71.10   |
| 33                   | 870-10048B     | CASE TOP 3 TWO POLE CIRCUIT BREAKER           | GI COIL                  | 1.20 mm             | 450                   | 0.260                | 0.138                        |                              |                             | 0.480                              | 525.00                                        | 381.00                               | 144.00                      | 27.43                 | 60                            | 0.480                           | 1.750                                | 1.770                                   | 18000                                                    | 144                                  | 1.770                                | 331.00  |
| 34                   | 870-10191B     | CHASSIS FRONT AP7968                          | GI COIL                  | 1.20 mm             | 300                   | 1,750                | 1.270                        |                              |                             | 0.420                              | 3630.00                                       | 2706.00                              | 924.00                      | 25.45                 | 20                            | 0.160                           | 1.390                                | 1.410                                   | 44000                                                    | 352                                  | 1.410                                | 3102.00 |
| 35                   | 870-10235D     | CHASSIS FRONT AP7553; ROHS                    | GI COIL                  | 1.20 mm             | 2200                  | 1,650                | 1.200                        |                              |                             | 0.560                              | 2800.00                                       | 1904.00                              | 896.00                      | 32.00                 | 29                            | 0.232                           | 1.422                                | 1.442                                   | 46400                                                    | 371.2                                | 1.442                                | 2307.20 |
| 36                   | 870-10238F     | CHASSIS FRONT AP7832; ROHS                    | GI COIL                  | 1.20 mm             | 1600                  | 1,750                | 1.190                        |                              |                             | 0.520                              | 810.00                                        | 576.00                               | 234.00                      | 28.89                 | 27                            | 0.216                           | 1.496                                | 1.516                                   | 12150                                                    | 97.2                                 | 1.516                                | 682.20  |
| 37                   | 870-10249B     | CHASSIS FRONT AP7568                          | GI COIL                  | 0.90 mm             | 450                   | 1,800                | 1.280                        |                              |                             | 0.640                              | 1110.00                                       | 78.00                                | 32.00                       | 29.09                 | 31                            | 0.248                           | 1.808                                | 1.828                                   | 1550                                                     | 12.4                                 | 1.828                                | 91.40   |
| 38                   | 870-12012A     | CHASSIS FRONT AP7526                          | GI COIL                  | 1.20 mm             | 50                    | 2,200                | 1.560                        |                              |                             | 0.420                              | 725.00                                        | 515.00                               | 210.00                      | 28.97                 | 0                             | 0.000                           | 1.030                                | 1.050                                   | 0                                                        | 0                                    | 1.050                                | 525.00  |
| 39                   | 870-12015A     | COVER HORIZ BLADE SERVER PDUS                 | GI COIL                  | 0.90 mm             | 500                   | 1,450                | 1.030                        |                              |                             | 0.420                              | 725.00                                        | 515.00                               | 210.00                      | 28.97                 | 0                             | 0.000                           | 1.030                                | 1.050                                   | 0                                                        | 0                                    | 1.050                                | 525.00  |
| 40                   | 870-1309A      | CHASSIS AP7802; ROHS                          | GI COIL                  | 1.20 mm             | 800                   | 1,200                | 0.899                        |                              |                             | 0.301                              | 960.00                                        | 719.20                               | 240.80                      | 25.08                 | 34                            | 0.272                           | 1.171                                | 1.191                                   | 27200                                                    | 217.6                                | 1.191                                | 952.80  |
| 41                   | 870-13310A     | CHASSIS AP7802; ROHS                          | GI COIL                  | 1.20 mm             | 600                   | 1,200                | 0.899                        |                              |                             | 0.301                              | 720.00                                        | 539.40                               | 180.60                      | 25.08                 | 32                            | 0.256                           | 1.155                                | 1.175                                   | 19200                                                    | 153.6                                | 1.175                                | 705.00  |
| 42                   | 870-13314A     | CHASSIS AP7822                                | GI COIL                  | 1.20 mm             | 400                   | 1,350                | 0.900                        |                              |                             | 0.450                              | 1080.00                                       | 720.00                               | 360.00                      | 33.33                 | 35                            | 0.280                           | 1.180                                | 1.200                                   | 28000                                                    | 224                                  | 1.200                                | 960.00  |
| 43                   | 870-1457F      | CHASSIS FRONT AP7557                          | GI COIL                  | 1.20 mm             | 200                   | 0.050                | 1.560                        |                              |                             | 0.490                              | 820.00                                        | 624.00                               | 196.00                      | 23.90                 | 25                            | 0.200                           | 1.760                                | 1.780                                   | 10000                                                    | 80                                   | 1.780                                | 712.00  |
| 44                   | 870-14644B     | CHASSIS FRONT AP7832                          | GI COIL                  | 1.20 mm             | 400                   | 2,050                | 1.037                        |                              |                             | 0.023                              | 12.00                                         | 7.40                                 | 4.60                        | 38.33                 | 24                            | 0.192                           | 0.229                                | 0.249                                   | 4800                                                     | 38.4                                 | 0.249                                | 49.80   |
| 45                   | 870-1472B      | CHASSIS CURRENT METER 1PH                     | GI COIL                  | 1.20 mm             | 200                   | 0.600                | 0.362                        |                              |                             | 0.238                              | 480.00                                        | 289.60                               | 190.40                      | 39.67                 | 24                            | 0.192                           | 0.554                                | 0.574                                   | 19200                                                    | 153.6                                | 0.574                                | 495.20  |
| 46                   | 870-1472B      | COVER CURRENT METER                           | GI COIL                  | 1.20 mm             | 850                   | 0.350                | 0.240                        |                              |                             | 0.110                              | 297.50                                        | 204.00                               | 93.50                       | 31.43                 | 6                             | 0.048                           | 0.288                                | 0.308                                   | 5100                                                     | 40.8                                 | 0.308                                | 261.80  |
| 47                   | 870-1472B      | CHASSIS CURRENT METER 3PH                     | GI COIL                  | 1.20 mm             | 500                   | 0.750                | 0.460                        |                              |                             | 0.290                              | 375.00                                        | 230.00                               | 145.00                      | 38.67                 | 0                             | 0.000                           | 0.460                                | 0.480                                   | 0                                                        | 0                                    | 0.480                                | 240.00  |
| 48                   | 870-3616       | CHASSIS AP9565 BLK PDU; ROHS                  | GI COIL                  | 0.90 mm             | 1100                  | 0.900                | 0.332                        |                              |                             | 0.168                              | 550.00                                        | 365.20                               | 184.80                      | 33.60                 | 16                            | 0.128                           | 0.460                                | 0.480                                   | 17600                                                    | 140.8                                | 0.480                                | 528.00  |
| 49                   | 870-3617       | CHASSIS AP9566 BLK PDU                        | GI COIL                  | 0.90 mm             | 1100                  | 0.500                | 0.432                        |                              |                             | 0.168                              | 550.00                                        | 365.20                               | 184.80                      | 33.60                 | 16                            | 0.128                           | 0.460                                | 0.480                                   | 17600                                                    | 140.8                                | 0.480                                | 528.00  |
| 50                   | 870-3899B      | COVER MASTER SWITCH 3 NEMA AP7900             | GI COIL                  | 0.90 mm             | 5500                  | 0.700                | 0.376                        |                              |                             | 0.224                              | 3850.00                                       | 2618.00                              | 1232.00                     | 32.00                 | 3                             | 0.024                           | 0.900                                | 0.920                                   | 16500                                                    | 132                                  | 0.920                                | 2860.00 |
| 51                   | 870-3900A      | ENCLOSURE BASE MASTER SWITCH 3 NEMA AP71 COIL | GI COIL                  | 0.90 mm             | 3000                  | 0.700                | 0.456                        |                              |                             | 0.244                              | 2100.00                                       | 1368.00                              | 732.00                      | 34.86                 | 12                            | 0.096                           | 0.552                                |                                         |                                                          |                                      |                                      |         |



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| Sl. # | Part Name  | Description of the Components to be Exports | Grade of Sheets Required | Sheets Thickness mm | Total Quantity in Nos | Gross Wt part in kgs | Net Wt After Shearing | Net Wt After Punching in KGS | Net Wt After Forming in KGS | Wastage/ Components (in Kgs) | Total Gross Raw Material Wt Required (in Kgs) | Total Net Wt Used in Kgs | Total Wt in Kgs (Col 13-14) | % age of Scrap | No of Rivets Used/ Part in Nos | Total Weight/ Part in KGS | Wt After Riveting (Col 10-18) in KGS | Wt After Powder Coating in KGS | Total Rivets Required (Col 6-17) in Nos | Net Wt of Rivets in the product (Col 18-9) in KGS | Net Wt of Finished Goods/ Part in KGS | Grand Total Net Weight of Export KGS |
|-------|------------|---------------------------------------------|--------------------------|---------------------|-----------------------|----------------------|-----------------------|------------------------------|-----------------------------|------------------------------|-----------------------------------------------|--------------------------|-----------------------------|----------------|--------------------------------|---------------------------|--------------------------------------|--------------------------------|-----------------------------------------|---------------------------------------------------|---------------------------------------|--------------------------------------|
| 52    | 870-5267   | BRACKET HORIZ AP7900; ROHS                  | GI COIL                  | 2.50 mm             | 12000                 | 0.140                |                       | 0.085                        |                             | 0.055                        | 1680.00                                       | 1020.00                  | 660.00                      | 39.29          | 0                              | 0.000                     | 0.085                                | 1.976                          | 180000                                  | 0                                                 | 0.105                                 | 1260.00                              |
| 53    | 870-5369   | CHASSIS REAR COVER VM SWITCHED PDU; ROHS    | GI COIL                  | 1.20 mm             | 10000                 | 2.850                |                       | 1.812                        |                             | 1.038                        | 2850.00                                       | 1812.00                  | 1038.00                     | 36.42          | 18                             | 0.144                     | 1.956                                | 1.976                          | 43000                                   | 1440                                              | 1.976                                 | 19760.00                             |
| 54    | 870-5369A  | ENCLOSURE BASE MASTER SWITCH AP7920; ROHS   | GI COIL                  | 0.90 mm             | 2500                  | 0.750                |                       | 0.454                        |                             | 0.296                        | 1875.00                                       | 1135.00                  | 740.00                      | 39.47          | 18                             | 0.144                     | 0.998                                | 0.618                          | 43000                                   | 360                                               | 0.618                                 | 1545.00                              |
| 55    | 870-5419   | SPACER DOUBLE D ISX PDU LONG                | GI COIL                  | 1.50 mm             | 9000                  | 0.060                |                       | 0.037                        |                             | 0.023                        | 540.00                                        | 333.00                   | 207.00                      | 38.33          | 16                             | 0.128                     | 0.165                                | 0.185                          | 114000                                  | 1152                                              | 0.185                                 | 1665.00                              |
| 56    | 870-5907A  | ENCLOSURE BASE MASTER SWITCH 3 AP7921; ROHS | GI COIL                  | 0.90 mm             | 2800                  | 0.650                |                       | 0.454                        |                             | 0.196                        | 1820.00                                       | 1271.20                  | 548.80                      | 30.15          | 12                             | 0.096                     | 0.550                                | 0.570                          | 33600                                   | 268.8                                             | 0.570                                 | 1596.00                              |
| 57    | 870-5943   | BRACKETS EXTENDER PDUS                      | GI COIL                  | 2.50 mm             | 600                   | 0.250                |                       | 0.150                        |                             | 0.100                        | 150.00                                        | 90.00                    | 60.00                       | 40.00          | 0                              | 0.000                     | 0.150                                | 0.170                          | 0                                       | 0                                                 | 0.170                                 | 102.00                               |
| 58    | 870-6755A  | CHASSIS AP5500 BLK PDU                      | GI COIL                  | 0.90 mm             | 350                   | 0.750                |                       | 0.520                        |                             | 0.230                        | 262.50                                        | 182.00                   | 80.50                       | 30.67          | 17                             | 0.136                     | 0.656                                | 0.676                          | 5950                                    | 47.6                                              | 0.676                                 | 236.60                               |
| 59    | 870-6941B  | CHASSIS EXTENDER PDU AP7582                 | GI COIL                  | 1.20 mm             | 200                   | 1.500                |                       | 1.070                        |                             | 0.430                        | 300.00                                        | 214.00                   | 86.00                       | 28.67          | 0                              | 0.000                     | 1.070                                | 1.090                          | 0                                       | 0                                                 | 1.090                                 | 218.00                               |
| 60    | 870-6949C  | CHASSIS AP7922; ROHS                        | GI COIL                  | 1.20 mm             | 200                   | 1.700                |                       | 1.260                        |                             | 0.440                        | 340.00                                        | 252.00                   | 88.00                       | 25.88          | 0                              | 0.000                     | 1.260                                | 1.280                          | 0                                       | 0                                                 | 1.280                                 | 256.00                               |
| 61    | 870-6991   | COVER AP7902 & AP7922; ROHS                 | GI COIL                  | 0.90 mm             | 200                   | 0.853                |                       | 0.590                        |                             | 0.263                        | 170.60                                        | 118.00                   | 52.60                       | 30.83          | 18                             | 0.144                     | 0.734                                | 0.754                          | 3600                                    | 28.8                                              | 0.754                                 | 150.80                               |
| 62    | 870-6993B  | CHASSIS FRONT AP7932                        | GI COIL                  | 1.20 mm             | 1400                  | 1.800                |                       | 1.360                        |                             | 0.440                        | 2520.00                                       | 1904.00                  | 616.00                      | 24.44          | 61                             | 0.488                     | 1.848                                | 1.868                          | 85400                                   | 683.2                                             | 1.868                                 | 2615.20                              |
| 63    | 870-6994A  | CASE TOP CIRCUIT BREAKERS VERT MS; ROHS     | GI COIL                  | 1.20 mm             | 6300                  | 0.200                |                       | 0.120                        |                             | 0.080                        | 1260.00                                       | 756.00                   | 504.00                      | 40.00          | 0                              | 0.000                     | 0.120                                | 0.140                          | 0                                       | 0                                                 | 0.140                                 | 882.00                               |
| 64    | 870-6994B  | CASE TOP CIRCUIT BREAKERS VERT MS; ROHS     | GI COIL                  | 1.20 mm             | 3000                  | 0.200                |                       | 0.120                        |                             | 0.080                        | 600.00                                        | 360.00                   | 240.00                      | 40.00          | 0                              | 0.000                     | 0.120                                | 0.140                          | 0                                       | 0                                                 | 0.140                                 | 420.00                               |
| 65    | 870-7026B  | CHASSIS AP5559 HORIZ PDU BLK                | GI COIL                  | 0.90 mm             | 1200                  | 0.550                |                       | 0.312                        |                             | 0.238                        | 660.00                                        | 374.40                   | 285.60                      | 43.27          | 16                             | 0.128                     | 0.440                                | 0.460                          | 19200                                   | 153.6                                             | 0.460                                 | 552.00                               |
| 66    | 870-7121D  | CHASSIS AP5562 BLK PDU; ROHS                | GI COIL                  | 0.90 mm             | 4000                  | 0.540                |                       | 0.316                        |                             | 0.224                        | 2160.00                                       | 1264.00                  | 896.00                      | 41.48          | 15                             | 0.120                     | 0.456                                | 0.476                          | 60000                                   | 480                                               | 0.476                                 | 1824.00                              |
| 67    | 870-7126C  | CHASSIS AP5560 BLK PDU                      | GI COIL                  | 0.90 mm             | 600                   | 0.450                |                       | 0.338                        |                             | 0.112                        | 270.00                                        | 202.80                   | 67.20                       | 24.89          | 15                             | 0.120                     | 0.458                                | 0.478                          | 9000                                    | 72                                                | 0.478                                 | 266.80                               |
| 68    | 870-7814A  | BRACKET 20 SWITCHED RACK PDU; ROHS          | GI COIL                  | 2.50 mm             | 10000                 | 0.400                |                       | 0.274                        |                             | 0.126                        | 4000.00                                       | 2740.00                  | 1260.00                     | 31.50          | 0                              | 0.000                     | 0.274                                | 0.294                          | 0                                       | 0                                                 | 0.294                                 | 2940.00                              |
| 69    | 870-7857B  | CHASSIS AP7930 ROHS                         | GI COIL                  | 1.20 mm             | 1600                  | 1.800                |                       | 1.300                        |                             | 0.500                        | 2880.00                                       | 2088.00                  | 800.00                      | 27.78          | 49                             | 0.392                     | 1.692                                | 1.712                          | 78400                                   | 627.2                                             | 1.712                                 | 2739.20                              |
| 70    | 870-7857B  | CHASSIS AP7930 ROHS                         | GI COIL                  | 1.20 mm             | 1800                  | 1.715                |                       | 1.272                        |                             | 0.443                        | 3087.00                                       | 2289.60                  | 797.40                      | 25.83          | 16                             | 0.128                     | 1.400                                | 1.420                          | 28800                                   | 230.4                                             | 1.420                                 | 2556.00                              |
| 71    | 870-7922C  | CHASSIS AP7931                              | GI COIL                  | 0.90 mm             | 1000                  | 1.600                |                       | 1.130                        |                             | 0.470                        | 1600.00                                       | 1130.00                  | 470.00                      | 29.38          | 46                             | 0.368                     | 1.498                                | 1.518                          | 46000                                   | 368                                               | 1.518                                 | 1518.00                              |
| 72    | 870-7923B  | COVER 1 PH VERT MASTERSWITCH/SHORT          | GI COIL                  | 1.20 mm             | 1000                  | 1.800                |                       | 1.294                        |                             | 0.506                        | 1800.00                                       | 1294.00                  | 506.00                      | 28.11          | 18                             | 0.144                     | 1.438                                | 1.458                          | 18000                                   | 144                                               | 1.458                                 | 1458.00                              |
| 73    | 870-8586A  | BRKT TOOLLESS MOUNT AP7959; ROHS            | GI COIL                  | 0.90 mm             | 7000                  | 0.400                |                       | 0.260                        |                             | 0.140                        | 2800.00                                       | 1820.00                  | 980.00                      | 35.00          | 0                              | 0.000                     | 0.260                                | 0.280                          | 0                                       | 0                                                 | 0.280                                 | 1960.00                              |
| 74    | 870-8586A  | BRKT TOOLLESS MOUNT AP7959; ROHS            | GI COIL                  | 0.90 mm             | 2600                  | 0.175                |                       | 0.108                        |                             | 0.075                        | 455.00                                        | 260.00                   | 195.00                      | 42.86          | 23                             | 0.184                     | 0.284                                | 0.304                          | 59800                                   | 478.4                                             | 0.304                                 | 790.40                               |
| 75    | 870-8586A  | BRKT VERT MOUNT 1" OUT AP7959 ROHS          | GI COIL                  | 2.50 mm             | 14000                 | 0.170                |                       | 0.108                        |                             | 0.062                        | 2980.00                                       | 1512.00                  | 868.00                      | 36.47          | 0                              | 0.000                     | 0.108                                | 0.128                          | 0                                       | 0                                                 | 0.128                                 | 1792.00                              |
| 76    | 870-8587B  | BRKT VERT/HORIZ MOUNT AP7959 ROHS           | GI COIL                  | 1.20 mm             | 14000                 | 0.035                |                       | 0.020                        |                             | 0.015                        | 490.00                                        | 280.00                   | 210.00                      | 42.86          | 0                              | 0.000                     | 0.020                                | 0.040                          | 0                                       | 0                                                 | 0.040                                 | 560.00                               |
| 77    | 870-0027B  | COVER ENCLOSURE AP7960; ROHS                | GI COIL                  | 0.99 mm             | 2300                  | 0.650                |                       | 0.500                        |                             | 0.150                        | 1495.00                                       | 1150.00                  | 345.00                      | 23.08          | 33                             | 0.264                     | 0.764                                | 0.784                          | 75900                                   | 607.2                                             | 0.784                                 | 1803.20                              |
| 78    | 870-0759B  | CHASSIS FRONT AP7969 ROHS                   | GI COIL                  | 1.20mm              | 500                   | 1.810                |                       | 1.280                        |                             | 0.530                        | 905.00                                        | 640.00                   | 265.00                      | 29.28          | 3                              | 0.074                     | 1.304                                | 1.324                          | 1300                                    | 102                                               | 1.324                                 | 662.00                               |
| 79    | 870-1480A  | ENCLOSURE RN INBOX APPLIANCE                | GI COIL                  | 1.20mm              | 1600                  | 0.750                |                       | 1.060                        |                             | 0.290                        | 1200.00                                       | 736.00                   | 464.00                      | 38.67          | 8                              | 0.064                     | 0.524                                | 0.544                          | 12800                                   | 102.4                                             | 0.544                                 | 870.40                               |
| 80    | 870-0024   | COVER AP7962; ROHS                          | GI COIL                  | 1.20mm              | 2800                  | 1.050                |                       | 0.620                        |                             | 0.430                        | 2940.00                                       | 1746.00                  | 1204.00                     | 40.95          | 15                             | 0.120                     | 0.740                                | 0.760                          | 42000                                   | 336                                               | 0.760                                 | 2128.00                              |
| 81    | 870-1023A  | CHASSIS FRONT AP7941; ROHS                  | GI COIL                  | 1.20mm              | 1500                  | 1.450                |                       | 1.164                        |                             | 0.286                        | 2175.00                                       | 1746.00                  | 429.00                      | 19.72          | 19                             | 0.152                     | 1.316                                | 1.336                          | 28500                                   | 228                                               | 1.336                                 | 2004.00                              |
| 82    | 870-1027D  | CHASSIS FRONT AP7953; ROHS                  | GI COIL                  | 1.20mm              | 200                   | 1.820                |                       | 1.230                        |                             | 0.590                        | 364.00                                        | 246.00                   | 118.00                      | 32.42          | 29                             | 0.232                     | 1.462                                | 1.482                          | 5800                                    | 46.4                                              | 1.482                                 | 296.40                               |
| 83    | 870-11735  | CHASSIS COVER ISX PDU LONG                  | GI COIL                  | 1.20mm              | 350                   | 2.470                |                       | 1.960                        |                             | 0.510                        | 864.50                                        | 686.00                   | 178.50                      | 20.65          | 4                              | 0.032                     | 1.992                                | 2.012                          | 1400                                    | 11.2                                              | 2.012                                 | 704.20                               |
| 84    | 870-1331A  | CHASSIS AP7961; ROHS                        | GI COIL                  | 1.20mm              | 1000                  | 1.650                |                       | 1.359                        |                             | 0.291                        | 1650.00                                       | 1359.00                  | 291.00                      | 17.64          | 39                             | 0.312                     | 1.671                                | 1.691                          | 39000                                   | 312                                               | 1.691                                 | 1691.00                              |
| 85    | 870-14440  | CORD CAP 750 DIA X .660 FLAT                | GI COIL                  | 1.20mm              | 1250                  | 0.080                |                       | 0.030                        |                             | 0.050                        | 100.00                                        | 37.50                    | 62.50                       | 62.50          | 0                              | 0.000                     | 0.030                                | 0.050                          | 0                                       | 0                                                 | 0.050                                 | 62.50                                |
| 86    | 870-14442  | END CAP VERTICAL RACK PDU                   | GI COIL                  | 1.20mm              | 1250                  | 0.064                |                       | 0.034                        |                             | 0.030                        | 80.00                                         | 42.50                    | 37.50                       | 46.88          | 15                             | 0.120                     | 0.154                                | 0.174                          | 18750                                   | 150                                               | 0.174                                 | 217.50                               |
| 87    | 870-14731  | BRACKET MOUNTING CURRENT METER              | GI COIL                  | 2.0mm               | 1500                  | 0.075                |                       | 0.018                        |                             | 0.057                        | 112.50                                        | 27.00                    | 85.50                       | 76.00          | 0                              | 0.000                     | 0.018                                | 0.038                          | 0                                       | 0                                                 | 0.038                                 | 57.00                                |
| 88    | 870-1480A  | COVER RM INBOX APPLIANCE                    | GI COIL                  | 1.20mm              | 1500                  | 0.650                |                       | 0.422                        |                             | 0.228                        | 975.00                                        | 633.00                   | 342.00                      | 35.08          | 0                              | 0.000                     | 0.422                                | 0.442                          | 0                                       | 0                                                 | 0.442                                 | 663.00                               |
| 89    | 870-1521D  | CHASSIS FRONT AP7981                        | GI COIL                  | 1.20mm              | 750                   | 2.700                |                       | 2.100                        |                             | 0.600                        | 2025.00                                       | 1575.00                  | 450.00                      | 22.22          | 0                              | 0.000                     | 2.100                                | 2.120                          | 0                                       | 0                                                 | 2.120                                 | 1590.00                              |
| 90    | 870-15659  | SPACER FOR AP7953/ AP7953/ AP7953           | GI COIL                  | 1.20mm              | 3800                  | 0.080                |                       | 0.008                        |                             | 0.022                        | 114.00                                        | 30.40                    | 83.60                       | 73.33          | 8                              | 0.064                     | 0.072                                | 0.092                          | 30400                                   | 243.2                                             | 0.092                                 | 349.60                               |
| 91    | 870-15681  | CHASSIS AP7911A                             | GI COIL                  | 1.20mm              | 1200                  | 2.200                |                       | 1.738                        |                             | 0.462                        | 2640.00                                       | 2085.60                  | 554.40                      | 21.00          | 15                             | 0.120                     | 1.858                                | 1.878                          | 18000                                   | 144                                               | 1.878                                 | 2253.60                              |
| 92    | 870-15682  | COVER AP7911A                               | GI COIL                  | 0.9 mm              | 1200                  | 1.430                |                       | 1.070                        |                             | 0.360                        | 1776.00                                       | 1284.00                  | 492.00                      | 25.17          | 15                             | 0.120                     | 1.190                                | 1.210                          | 18000                                   | 144                                               | 1.210                                 | 1452.00                              |
| 93    | 870-5314B  | CHASSIS FRNT PNL ISX 120V/ 3PH ROHS         | GI COIL                  | 1.20mm              | 350                   | 1.850                |                       | 1.400                        |                             | 0.450                        | 647.50                                        | 490.00                   | 157.50                      | 24.32          | 15                             | 0.120                     | 1.520                                | 1.540                          | 5250                                    | 42                                                | 1.540                                 | 539.00                               |
| 94    | 870-5315C  | CHASSIS FRNT OPEN-ENDED ISX 120V/ 3PH       | GI COIL                  | 1.20mm              | 600                   | 2.100                |                       | 1.080                        |                             | 0.940                        | 1212.00                                       | 648.00                   | 564.00                      | 46.53          | 26                             | 0.208                     | 1.288                                | 1.308                          | 15600                                   | 124.8                                             | 1.308                                 | 784.80                               |
| 95    | 870-5318   | CHASSIS BACK PNL ISX LONG; ROHS             | GI COIL                  | 1.20mm              | 4000                  | 2.100                |                       | 1.050                        |                             | 0.050                        | 8400.00                                       | 8200.00                  | 200.00                      | 2.38           | 8                              | 0.064                     | 2.114                                | 2.134                          | 32000                                   | 256                                               | 2.134                                 | 8336.00                              |
| 96    | 870-7933   | CHASSIS FRNT PNL AP7551; ROHS               | GI COIL                  | 1.20mm              | 650                   | 1.820                |                       | 1.210                        |                             | 0.610                        | 1365.00                                       | 907.50                   | 457.50                      | 33.52          | 19                             | 0.152                     | 1.372                                | 1.392                          | 12350                                   | 98.8                                              | 1.392                                 | 904.80                               |
| 97    | 870-7934   | CHASSIS FRNT PNL AP7552; ROHS               | GI COIL                  | 1.20mm              | 750                   | 1.820                |                       | 1.210                        |                             | 0.156                        | 4950.00                                       | 3400.00                  | 1550.00                     | 31.45          | 0                              | 0.000                     | 0.340                                | 0.360                          | 0                                       | 0                                                 | 0.360                                 | 1008.00                              |
| 98    | 870-9409   | ASSEMBLY RIVETED CORD RETAINER LU RPDU      | GI COIL                  | 1.50 mm             | 10000                 | 0.496                |                       | 0.314                        |                             | 0.186                        | 4750.00                                       | 2983.00                  | 1767.00                     | 37.20          | 0                              | 0.000                     | 0.314                                | 0.334                          | 0                                       | 0                                                 | 0.334                                 | 317.00                               |
| 99    | 870-9410   | ASSEMBLY RIVETED SHORT CORD RETAINER OU     | GI COIL                  | 1.50 mm             | 9500                  | 0.500                |                       | 0.383                        |                             | 0.328                        | 13509.00                                      | 7277.00                  | 6232.00                     | 46.13          | 0                              | 0.000                     | 0.383                                | 0.403                          | 0                                       | 0                                                 | 0.403                                 | 7657.00                              |
| 100   | 870-12018  | SPACER DOUBLE D SWITCHED RACK PDU 30A 2P    | GI COIL                  | 1.50 mm             | 3470                  | 0.026                |                       | 0.010                        |                             | 0.016                        | 90.22                                         | 34.70                    | 55.52                       | 61.54          | 0                              | 0.000                     | 0.010                                | 0.030                          | 0                                       | 0                                                 | 0.030                                 | 104.10                               |
| 101   | 870-12018  | CHASSIS FRONT AP7516                        | GI COIL                  | 1.20mm              | 400                   | 1.800                |                       | 1.480                        |                             | 0.320                        | 720.00                                        | 592.00                   | 128.00                      | 17.78          | 0                              | 0.000                     | 1.480                                | 1.500                          | 0                                       | 0                                                 | 1.500                                 | 600.00                               |
| 102   | 870-12018  | CHASSIS FRONT AP7556                        | GI COIL                  | 1.20mm              | 3470                  | 1.800                |                       | 1.480                        |                             | 0.720                        | 910.00                                        | 550.00                   | 360.00                      | 39.56          | 0                              | 0.000                     | 1.100                                | 1.120                          | 0                                       | 0                                                 | 1.120                                 | 560.00                               |
| 103   | 870-12018  | CHASSIS FRONT AP7556A                       | GI COIL                  | 1.20 mm             | 500                   | 1.820                |                       | 1.100                        |                             | 0.400                        | 783.00                                        | 423.00                   | 360.00                      | 45.98          | 0                              | 0.000                     | 0.470                                | 0.490                          | 0                                       | 0                                                 | 0.490                                 | 441.00                               |
| 104   | 870-12018A | CHASSIS FRONT AP7556A                       | GI COIL                  | 0.90 mm             | 900                   | 0.870                |                       | 0.470                        |                             |                              |                                               |                          |                             |                |                                |                           |                                      |                                |                                         |                                                   |                                       |                                      |
| 105   | 870-13308  | CHASSIS AP7900                              |                          |                     |                       |                      |                       |                              |                             |                              |                                               |                          |                             |                |                                |                           |                                      |                                |                                         |                                                   |                                       |                                      |



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| Sl. No. | Part Name  | Description of the Components to be Exported | Grade of Sheets Required | Sheets Thickness as | Total Quantity in Nos | Gross Wt in Kgs | Net Wt After Shearing | Net Wt After Punching in KGS | Net Wt After Forming in KGS | Wastage/Contingency (Col 7-9) | Total Gross Raw Material Wt Required (in Kgs) | Total Net Wt Used in Kgs | Total Wastage in Kgs (Col 13-14) | % age of Scrap | No of Rivets Used/Part in Nos | Total Riveting Weight/Part in KGS | Wt After Riveting (Col 10-11) in KGS | Wt After Powder Coating in KGS | Total Rivets Required (Col 6-7) in Nos | Net Wt of Rivets in the export product (col 18-19) in KGS | Net Wt of Finished Goods/Part in KGS | Grand Total Net Weight of Export KGS |
|---------|------------|----------------------------------------------|--------------------------|---------------------|-----------------------|-----------------|-----------------------|------------------------------|-----------------------------|-------------------------------|-----------------------------------------------|--------------------------|----------------------------------|----------------|-------------------------------|-----------------------------------|--------------------------------------|--------------------------------|----------------------------------------|-----------------------------------------------------------|--------------------------------------|--------------------------------------|
| 106     | 870-1485A  | COVER RM SENSOR POD 150                      | GI COIL                  | 0.90 mm             | 1100                  | 0.450           |                       | 0.200                        |                             | 0.250                         | 495.00                                        | 220.00                   | 275.00                           | 55.56          |                               |                                   | 0.000                                | 0.220                          | 0                                      | 0                                                         | 0.220                                | 242.00                               |
| 107     | 870-5308A  | CHASSIS FRONT NEMA VM SWITCHED PDU; ROHS     | GI COIL                  | 1.20 mm             | 800                   | 1.820           |                       | 1.180                        |                             | 0.640                         | 1454.00                                       | 944.00                   | 512.00                           | 35.16          |                               |                                   | 0.000                                | 1.180                          | 1,200                                  | 0                                                         | 1,200                                | 960.00                               |
| 108     | 870-5316C  | CHASSIS FRONT OPEN-ENDED ISX 120V 1PH        | GI COIL                  | 1.20 mm             | 900                   | 1.920           |                       | 1.260                        |                             | 0.660                         | 1728.00                                       | 1134.00                  | 594.00                           | 34.38          |                               |                                   | 0.000                                | 1.260                          | 1,280                                  | 0                                                         | 1,280                                | 1152.00                              |
| 109     | 870-15987  | COVER AP9571A                                | GI COIL                  | 0.90 mm             | 2800                  | 0.600           |                       | 0.430                        |                             | 0.170                         | 1680.00                                       | 1204.00                  | 476.00                           | 28.33          |                               |                                   | 0.000                                | 0.430                          | 0.450                                  | 0                                                         | 0.450                                | 1260.00                              |
| 110     | 0M-1082IG  | SUB ASY BOX RELAY BOARD TEV 400/600 KVA      | GI COIL                  | 1.50 mm             | 100                   | 7.400           |                       | 6.360                        |                             | 1.020                         | 740.00                                        | 630.00                   | 102.00                           | 13.78          | 20                            | 0.160                             | 6.540                                | 6.560                          | 2000                                   | 16                                                        | 6.560                                | 656.00                               |
| 111     | 0M-1084G   | ASY CONTROL BOX SYMMETRA MW                  | GI COIL                  | 1.50 mm             | 100                   | 8.900           |                       | 8.180                        |                             | 0.720                         | 890.00                                        | 818.00                   | 72.00                            | 8.09           | 66                            | 0.528                             | 8.708                                | 8.738                          | 6600                                   | 52.8                                                      | 8.728                                | 872.80                               |
| 112     | 0M-8863    | WELDMENT CORD CAP 1.187 DIA X 1.000 FLAT     | GI COIL                  | 1.20 mm             | 100                   | 0.120           |                       | 0.070                        |                             | 0.050                         | 48.00                                         | 28.00                    | 20.00                            | 41.67          | 0                             | 0.000                             | 0.070                                | 0.090                          | 0                                      | 0.090                                                     | 36.00                                |                                      |
| 113     | 870-0708   | CHASSIS FRONT AP7569 ROHS                    | GI COIL                  | 1.20 mm             | 400                   | 1.560           |                       | 1.070                        |                             | 0.380                         | 156.00                                        | 118.00                   | 38.00                            | 24.36          | 22                            | 0.176                             | 1.356                                | 1.376                          | 2200                                   | 17.6                                                      | 1.376                                | 137.60                               |
| 114     | 870-0769   | DOGHOUSE FOR TERM BLOCK BLADE SERVER PH      | GI COIL                  | 0.90 mm             | 100                   | 0.450           |                       | 0.030                        |                             | 0.420                         | 45.00                                         | 3.00                     | 42.00                            | 93.33          |                               | 0.000                             | 0.030                                | 0.050                          | 0                                      | 0.050                                                     | 5.00                                 |                                      |
| 115     | 870-0776   | BRACKET CORD RETENTION; APPROX 13 LG         | GI COIL                  | 1.50 mm             | 150                   | 0.500           |                       | 0.246                        |                             | 0.254                         | 75.00                                         | 36.90                    | 38.10                            | 50.80          |                               | 0.000                             | 0.246                                | 0.266                          | 0                                      | 0.266                                                     | 39.90                                |                                      |
| 116     | 870-0777   | BRACKET CORD RETENTION; APPROX 31 1/2 LG     | GI COIL                  | 1.50 mm             | 100                   | 0.71            |                       | 0.43                         |                             | 0.280                         | 71.00                                         | 43.00                    | 28.00                            | 39.44          |                               | 0.000                             | 0.430                                | 0.450                          | 0                                      | 0.450                                                     | 45.00                                |                                      |
| 117     | 870-10007C | CHASSIS AP7831                               | GI COIL                  | 1.20 mm             | 100                   | 1.580           |                       | 1.210                        |                             | 0.370                         | 158.00                                        | 121.00                   | 37.00                            | 23.42          | 25                            | 0.200                             | 1.410                                | 1.430                          | 2500                                   | 20                                                        | 1.430                                | 143.00                               |
| 118     | 870-10080D | CHASSIS AP7853; ROHS                         | GI COIL                  | 1.20 mm             | 100                   | 1.580           |                       | 1.210                        |                             | 0.370                         | 158.00                                        | 121.00                   | 37.00                            | 23.42          | 31                            | 0.248                             | 1.458                                | 1.478                          | 3100                                   | 24.8                                                      | 1.478                                | 147.80                               |
| 119     | 870-10010B | CHASSIS AP7854; ROHS                         | GI COIL                  | 1.20 mm             | 100                   | 1.310           |                       | 1.080                        |                             | 0.230                         | 131.00                                        | 108.00                   | 23.00                            | 17.56          | 31                            | 0.248                             | 1.258                                | 1.278                          | 3100                                   | 24.8                                                      | 1.278                                | 127.80                               |
| 120     | 870-13561A | TERM BLOCK COVER SRP400RMHW                  | GI COIL                  | 1.50 mm             | 200                   | 0.120           |                       | 0.080                        |                             | 0.040                         | 24.00                                         | 16.00                    | 8.00                             | 33.33          | 0                             | 0.000                             | 0.080                                | 0.100                          | 0                                      | 0.100                                                     | 20.00                                |                                      |
| 121     | 870-13571A | CHASSIS DEEP SECTION AP8453                  | GI COIL                  | 1.20 mm             | 2400                  | 0.920           |                       | 0.730                        |                             | 0.190                         | 2308.00                                       | 1752.00                  | 456.00                           | 20.65          | 12                            | 0.096                             | 0.826                                | 0.846                          | 28800                                  | 230.4                                                     | 0.846                                | 2030.40                              |
| 122     | 870-13572A | CHASSIS DEEP SECTION AP8441                  | GI COIL                  | 1.20 mm             | 2400                  | 0.920           |                       | 0.730                        |                             | 0.190                         | 2308.00                                       | 1752.00                  | 456.00                           | 20.65          | 12                            | 0.096                             | 0.826                                | 0.846                          | 28800                                  | 230.4                                                     | 0.846                                | 2030.40                              |
| 123     | 870-13582A | BRACKET POWER SUPPLY PCB                     | GI COIL                  | 1.20 mm             | 2400                  | 0.920           |                       | 0.730                        |                             | 0.190                         | 2308.00                                       | 1752.00                  | 456.00                           | 20.65          | 12                            | 0.096                             | 0.826                                | 0.846                          | 28800                                  | 230.4                                                     | 0.846                                | 2030.40                              |
| 124     | 870-16072A | BRACKET CORD RETENTION ADI BASE DELL PDU     | GI COIL                  | 1.20 mm             | 2250                  | 0.340           |                       | 0.238                        |                             | 0.120                         | 540.00                                        | 270.00                   | 270.00                           | 50.00          | 0                             | 0.000                             | 0.120                                | 0.150                          | 0                                      | 0.150                                                     | 975.00                               |                                      |
| 125     | 870-16073A | BRACKET CORD RETENTION ADI BLU DELL PDU      | GI COIL                  | 1.20 mm             | 6500                  | 0.210           |                       | 0.880                        |                             | 0.320                         | 7800.00                                       | 9720.00                  | 2080.00                          | 26.67          | 0                             | 0.000                             | 0.880                                | 0.900                          | 0                                      | 0.900                                                     | 5805.00                              |                                      |
| 126     | 870-21539  | CASE TOP CIRCUIT BREAKERS VERT               | GI COIL                  | 1.20 mm             | 1500                  | 0.290           |                       | 0.130                        |                             | 0.080                         | 1365.00                                       | 845.00                   | 520.00                           | 38.10          | 0                             | 0.000                             | 0.130                                | 0.150                          | 0                                      | 0.150                                                     | 975.00                               |                                      |
| 127     | 870-5307A  | CHASSIS FRONT IEC VM SWITCHED PDU; ROHS      | GI COIL                  | 1.20 mm             | 650                   | 1.820           |                       | 1.130                        |                             | 0.690                         | 1183.00                                       | 734.50                   | 448.50                           | 37.91          | 0                             | 0.000                             | 0.130                                | 0.150                          | 0                                      | 0.150                                                     | 300.00                               |                                      |
| 128     | 870-5310A  | CHASSIS FRONT IEC VM SWITCHED PDU; ROHS      | GI COIL                  | 1.20 mm             | 500                   | 1.820           |                       | 1.160                        |                             | 0.660                         | 910.00                                        | 580.00                   | 330.00                           | 36.26          |                               | 0.000                             | 0.1160                               | 1.180                          | 0                                      | 1.180                                                     | 590.00                               |                                      |
| 129     | 870-5311A  | CHASSIS FRONT PNL ISX 230V 1PH TYPE B; ROHS  | GI COIL                  | 1.20 mm             | 300                   | 1.828           |                       | 1.194                        |                             | 0.634                         | 639.80                                        | 417.90                   | 221.90                           | 34.68          |                               | 0.000                             | 0.1194                               | 1.214                          | 0                                      | 1.214                                                     | 425.80                               |                                      |
| 130     | 870-5312B  | CHASSIS FRONT PNL ISX 208V 1PH ROHS          | GI COIL                  | 1.20 mm             | 350                   | 1.820           |                       | 1.270                        |                             | 0.550                         | 657.00                                        | 444.50                   | 192.50                           | 30.22          |                               | 0.000                             | 0.1270                               | 1.290                          | 0                                      | 1.290                                                     | 451.50                               |                                      |
| 131     | 870-5313B  | CHASSIS FRONT PNL ISX 208V 1PH ROHS          | GI COIL                  | 1.20 mm             | 350                   | 1.820           |                       | 1.270                        |                             | 0.550                         | 657.00                                        | 444.50                   | 192.50                           | 30.22          |                               | 0.000                             | 0.1270                               | 1.290                          | 0                                      | 1.290                                                     | 451.50                               |                                      |
| 132     | 870-5944B  | CHASSIS EXTENDER PDU W/ 3A LKNG OUTPUT       | GI COIL                  | 1.20 mm             | 350                   | 1.300           |                       | 0.880                        |                             | 0.420                         | 420.00                                        | 308.00                   | 112.00                           | 26.67          | 23                            | 0.184                             | 1.064                                | 1.084                          | 8050                                   | 64.4                                                      | 1.084                                | 379.40                               |
| 133     | 870-5946A  | COVER BACK EXTENDER PDU                      | GI COIL                  | 0.90 mm             | 250                   | 0.360           |                       | 0.330                        |                             | 0.290                         | 140.00                                        | 85.00                    | 57.50                            | 41.07          | 0                             | 0.000                             | 0.330                                | 0.350                          | 0                                      | 0.350                                                     | 87.50                                |                                      |
| 134     | 870-5962   | CHASSIS FRONT PNL ISX 100V 1PH; ROHS         | GI COIL                  | 1.20 mm             | 200                   | 1.490           |                       | 1.160                        |                             | 0.330                         | 290.00                                        | 232.00                   | 58.00                            | 20.00          |                               | 0.000                             | 0.1160                               | 1.180                          | 0                                      | 1.180                                                     | 236.00                               |                                      |
| 135     | 870-5980   | BRACKET MTG ISX PDU UNIVERSAL; ROHS          | GI COIL                  | 1.50 mm             | 1500                  | 0.210           |                       | 0.130                        |                             | 0.080                         | 3150.00                                       | 1950.00                  | 1200.00                          | 38.10          |                               | 0.000                             | 0.130                                | 0.150                          | 0                                      | 0.150                                                     | 2250.00                              |                                      |
| 136     | 870-6549E  | PLATE MOUNTING FOR BONDING CHOK              | GI COIL                  | 2.50 mm             | 50                    | 4.300           |                       | 3.580                        |                             | 0.620                         | 210.00                                        | 179.00                   | 31.00                            | 14.76          | 13                            | 0.104                             | 3.684                                | 3.704                          | 650                                    | 5.2                                                       | 3.704                                | 185.20                               |
| 137     | 870-6559C  | PLATE UNCOVERING DC UNIT BY NAM/ENEA         | GI COIL                  | 2.00 mm             | 50                    | 5.300           |                       | 4.780                        |                             | 0.520                         | 265.00                                        | 239.00                   | 26.00                            | 9.81           | 5                             | 0.040                             | 4.820                                | 4.840                          | 250                                    | 2                                                         | 4.840                                | 242.00                               |
| 138     | 870-6599A  | CHASSIS EXTNDOR PDU W/ 3A LCKNG OUTPUT       | GI COIL                  | 1.20 mm             | 200                   | 1.200           |                       | 0.850                        |                             | 0.350                         | 240.00                                        | 170.00                   | 70.00                            | 29.17          | 23                            | 0.184                             | 1.054                                | 1.054                          | 4600                                   | 36.8                                                      | 1.054                                | 210.80                               |
| 139     | 870-7831D  | CHASSIS AP7950                               | GI COIL                  | 1.20 mm             | 250                   | 1.600           |                       | 1.160                        |                             | 0.440                         | 400.00                                        | 290.00                   | 110.00                           | 27.50          |                               | 0.000                             | 0.1160                               | 1.180                          | 0                                      | 1.180                                                     | 295.00                               |                                      |
| 140     | 870-7930B  | CHASSIS FRONT PNL AP7330; ROHS               | GI COIL                  | 1.20 mm             | 650                   | 2.020           |                       | 1.300                        |                             | 0.720                         | 1313.00                                       | 845.00                   | 468.00                           | 35.64          |                               | 0.000                             | 1.300                                | 1.320                          | 0                                      | 1.320                                                     | 858.00                               |                                      |
| 141     | 870-7931   | CHASSIS FRONT PNL AP7330; ROHS               | GI COIL                  | 1.20 mm             | 350                   | 2.020           |                       | 1.280                        |                             | 0.740                         | 707.00                                        | 448.00                   | 259.00                           | 36.63          |                               | 0.000                             | 1.280                                | 1.300                          | 0                                      | 1.300                                                     | 455.00                               |                                      |
| 142     | 870-7932   | CHASSIS FRONT PNL AP7546; ROHS               | GI COIL                  | 1.20 mm             | 400                   | 2.020           |                       | 1.340                        |                             | 0.680                         | 808.00                                        | 536.00                   | 272.00                           | 33.66          |                               | 0.000                             | 1.340                                | 1.360                          | 0                                      | 1.360                                                     | 544.00                               |                                      |
| 143     | 870-7935B  | CHASSIS FRONT PNL AP7562; ROHS               | GI COIL                  | 1.20 mm             | 450                   | 2.020           |                       | 1.320                        |                             | 0.700                         | 909.00                                        | 594.00                   | 315.00                           | 34.65          |                               | 0.000                             | 1.320                                | 1.340                          | 0                                      | 1.340                                                     | 603.00                               |                                      |
| 144     | 870-7936B  | CHASSIS FRONT PNL AP7563; ROHS               | GI COIL                  | 1.20 mm             | 250                   | 2.020           |                       | 1.360                        |                             | 0.660                         | 505.00                                        | 340.00                   | 165.00                           | 32.67          |                               | 0.000                             | 1.360                                | 1.380                          | 0                                      | 1.380                                                     | 345.00                               |                                      |
| 145     | 870-7937   | CHASSIS FRONT PNL AP7564                     | GI COIL                  | 1.20 mm             | 250                   | 2.020           |                       | 1.230                        |                             | 0.790                         | 505.00                                        | 307.50                   | 197.50                           | 39.11          |                               | 0.000                             | 1.230                                | 1.250                          | 0                                      | 1.250                                                     | 312.50                               |                                      |
| 146     | 870-7941A  | CHASSIS EXTENDER PDU W/ 16A C19; ROHS        | GI COIL                  | 1.20 mm             | 100                   | 0.800           |                       | 0.650                        |                             | 0.150                         | 80.00                                         | 65.00                    | 15.00                            | 18.75          | 16                            | 0.128                             | 0.778                                | 0.798                          | 1600                                   | 12.8                                                      | 0.798                                | 79.80                                |
| 147     | 870-8016   | PLATE HOLDER FOR COM                         | GI COIL                  | 1.50 mm             | 150                   | 0.149           |                       | 0.080                        |                             | 0.060                         | 22.35                                         | 12.00                    | 10.35                            | 46.31          | 0                             | 0.000                             | 0.080                                | 0.100                          | 0                                      | 0.100                                                     | 15.00                                |                                      |
| 148     | 870-80726  | SPACER STRAIN RELIEF AP7382                  | GI COIL                  | 1.50 mm             | 200                   | 0.070           |                       | 0.030                        |                             | 0.040                         | 14.00                                         | 6.00                     | 8.00                             | 57.14          | 0                             | 0.000                             | 0.030                                | 0.050                          | 0                                      | 0.050                                                     | 10.00                                |                                      |
| 149     | 870-8512   | COVER 35 EX CHASSIS/ MON CHASS               | GI COIL                  | 0.90 mm             | 150                   | 0.540           |                       | 0.232                        |                             | 0.308                         | 81.00                                         | 34.80                    | 46.20                            | 57.04          |                               | 0.000                             | 0.232                                | 0.252                          | 0                                      | 0.252                                                     | 37.80                                |                                      |
| 150     | 0M-10944   | CHASSIS FRONT WELDMENT AP8666                | GI COIL                  | 1.20 mm             | 750                   | 2.600           |                       | 2.180                        |                             | 0.420                         | 1995.00                                       | 1635.00                  | 315.00                           | 16.15          | 21                            | 0.168                             | 2.348                                | 2.368                          | 15750                                  | 126                                                       | 2.368                                | 1770.00                              |
| 151     | 0M-10945   | CHASSIS FRONT WELDMENT AP8667                | GI COIL                  | 1.20 mm             | 650                   | 2.600           |                       | 2.180                        |                             | 0.420                         | 1690.00                                       | 1417.00                  | 273.00                           | 16.15          | 21                            | 0.168                             | 2.348                                | 2.368                          | 13650                                  | 109.2                                                     | 2.368                                | 1539.20                              |
| 152     | 0M-10946   | CHASSIS FRONT WELDMENT AP8668                | GI COIL                  | 1.20 mm             | 950                   | 2.600           |                       | 2.180                        |                             | 0.420                         | 2470.00                                       | 2071.00                  | 399.00                           | 16.15          | 21                            | 0.168                             | 2.348                                | 2.368                          | 19950                                  | 159.6                                                     | 2.368                                | 2249.60                              |
| 153     | 0M-10947   | CHASSIS FRONT WELDMENT AP8669                | GI COIL                  | 1.20 mm             | 650                   | 2.600           |                       | 2.180                        |                             | 0.420                         | 1690.00                                       | 1417.00                  | 273.00                           | 16.15          | 21                            | 0.168                             | 2.348                                | 2.368                          | 13650                                  | 109.2                                                     | 2.368                                | 1539.20                              |
| 154     | 0M-11179   | WELDMENT CHASSIS AP841X629                   | GI COIL                  | 1.20 mm             | 400                   | 2.600           |                       | 2.180                        |                             | 0.420                         | 1040.00                                       | 872.00                   | 168.00                           | 16.15          | 21                            | 0.168                             | 2.348                                | 2.368                          | 8400                                   | 67.2                                                      | 2.368                                | 947.20                               |
| 155     | 0M-410790  | ASSY BRKT TERM BLOCK 1 IN 4 OUT WAVE 2.5     | GI COIL                  | 1.20 mm             | 4200                  | 0.230           |                       | 0.110                        |                             | 0.120                         | 966.00                                        | 462.00                   | 504.00                           | 52.17          | 0                             | 0.000                             | 0.110                                | 0.130                          | 0                                      | 0.130                                                     | 546.00                               |                                      |
| 156     | 0M-410790  | ASSY BRKT TERM BLOCK 1 IN 4 OUT WAVE 2.5     | GI COIL                  | 1.20 mm             | 4200                  | 0.230           |                       | 0.110                        |                             | 0.120                         | 966.00                                        | 462.00                   | 504.00                           | 52.17          | 0                             | 0.000                             | 0.110                                | 0.130                          | 0                                      | 0.130                                                     | 546.00                               |                                      |
| 157     | 0M-410841  | ASSY WELDMENT CHASSIS AP863X629              | GI COIL                  | 1.20 mm             | 400                   | 2.300           |                       | 2.080                        |                             | 0.220                         | 920.00                                        | 832.00                   | 88.00                            | 9.57           | 46                            | 0.368                             | 2.448                                | 2.468                          | 18400                                  | 147.2                                                     | 2.468                                | 867.20                               |
| 158     | 0M-410958  | ASSY CHASSIS FRONT WELDMENT AP8666           | GI COIL                  | 1.20 mm             | 2100                  | 2.300           |                       | 2.080                        |                             | 0.220                         | 4830.00                                       | 4168.00                  | 462.00                           | 9.57           | 17                            | 0.136                             | 2.216                                | 2.236                          | 14400                                  | 285.6                                                     | 2.236                                | 4695.60                              |
| 159     | 870-11042  | RADIATOR BOX FOR NEXT GEN RPDU WAVE 2.5      | GI COIL                  | 1.20 mm             | 3200                  | 0.280           |                       | 0.120                        |                             | 0.160                         | 896.00                                        | 384.00                   | 512.00                           | 57.14          | 0                             | 0.000                             | 0.120                                | 0.140                          | 0                                      | 0.140                                                     | 448.00                               |                                      |

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बलजी कुमार शर्मा  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
अखिल



| Sl. # | Part Name  | Description of the Components to be Exported | Grade of Sheets Required | Sheets Thickness | Total Quantity in Nos | Gross Wt part in kgs | Net Wt After Punching in KGS | Net Wt After Forming in KGS | Wastage/Component in (in Kgs) | Total Gross Raw Material Wt Required (in Kgs) | Total Net Wt Used in Kgs | Total Wastage in Kgs (Cal 15-14) | % age of Scrap | No of Rivets Used in Parts | Total Rivets Weight/Part in KGS | Wt After Rivetting (Cal 10-18) in KGS | Wt After Rivetting (Cal 6-17) in KGS | Net Wt of Rivets in the product (cal 18-6) in KGS | Net Wt of Rivets in the product (cal 18-6) in KGS | Grand Total Net Weight of Export KGS |         |        |
|-------|------------|----------------------------------------------|--------------------------|------------------|-----------------------|----------------------|------------------------------|-----------------------------|-------------------------------|-----------------------------------------------|--------------------------|----------------------------------|----------------|----------------------------|---------------------------------|---------------------------------------|--------------------------------------|---------------------------------------------------|---------------------------------------------------|--------------------------------------|---------|--------|
| 160   | 870-15355A | COVER AP6661                                 | GI COIL                  | 1.20 mm          | 590                   | 1.800                | 1.650                        |                             | 0.150                         | 1062.00                                       | 972.50                   | 88.50                            | 8.33           | 5                          | 0.040                           | 1.690                                 | 1.710                                | 2950                                              | 23.6                                              | 1710                                 | 1008.90 |        |
| 161   | 870-15368  | CHASSIS FRONT AP6661                         | GI COIL                  | 1.20 mm          | 1000                  | 2.100                | 1.880                        |                             | 0.220                         | 2100.00                                       | 1880.00                  | 220.00                           | 10.48          | 25                         | 0.200                           | 2.080                                 | 2.100                                | 25000                                             | 200                                               | 2100                                 | 2100.00 |        |
| 162   | 870-15373A | COVER AP6661                                 | GI COIL                  | 1.20 mm          | 1600                  | 1.900                | 1.780                        |                             | 0.120                         | 3040.00                                       | 2848.00                  | 192.00                           | 6.32           | 3                          | 0.074                           | 1.804                                 | 1.824                                | 4800                                              | 38.4                                              | 1824                                 | 2918.40 |        |
| 163   | 870-15379A | CORR CAP AP6661                              | GI COIL                  | 1.20 mm          | 950                   | 0.130                | 0.060                        |                             | 0.070                         | 123.50                                        | 57.00                    | 66.50                            | 53.85          | 0                          | 0.000                           | 0.060                                 | 0.080                                | 0                                                 | 0                                                 | 0.080                                | 76.00   |        |
| 164   | 870-15380B | CORR CAP AP6661                              | GI COIL                  | 1.20 mm          | 2500                  | 0.160                | 0.080                        |                             | 0.080                         | 400.00                                        | 200.00                   | 200.00                           | 50.00          | 0                          | 0.000                           | 0.080                                 | 0.100                                | 0                                                 | 0                                                 | 0.100                                | 250.00  |        |
| 165   | 870-15762  | COVER HARDWARE MPO NGPDU                     | GI COIL                  | 1.20 mm          | 1100                  | 0.100                | 0.060                        |                             | 0.040                         | 110.00                                        | 66.00                    | 44.00                            | 40.00          | 0                          | 0.000                           | 0.060                                 | 0.080                                | 0                                                 | 0                                                 | 0.080                                | 88.00   |        |
| 166   | 870-16573  | POWERCORD COVER NEXT GEN PDU AP6666          | GI COIL                  | 1.20 mm          | 1500                  | 0.120                | 0.070                        |                             | 0.050                         | 180.00                                        | 105.00                   | 75.00                            | 41.67          | 4                          | 0.032                           | 0.102                                 | 0.122                                | 6000                                              | 48                                                | 0.122                                | 183.00  |        |
| 167   | 870-16574  | CHASSIS BACK NEXT GEN PDU AP6666             | GI COIL                  | 1.20 mm          | 1500                  | 1.900                | 1.760                        |                             | 0.140                         | 2850.00                                       | 2640.00                  | 210.00                           | 7.37           | 5                          | 0.040                           | 1.800                                 | 1.820                                | 7900                                              | 60                                                | 1.820                                | 2790.00 |        |
| 168   | 870-17041  | COVER HALF HEIGHT PDU                        | GI COIL                  | 1.20 mm          | 200                   | 1.780                | 1.430                        |                             | 0.350                         | 356.00                                        | 286.00                   | 70.00                            | 19.66          | 5                          | 0.040                           | 1.470                                 | 1.490                                | 1000                                              | 8                                                 | 1.490                                | 298.00  |        |
| 169   | 870-17072  | CHASSIS FRONT AP 6661X611                    | GI COIL                  | 1.20 mm          | 200                   | 1.900                | 1.760                        |                             | 0.140                         | 380.00                                        | 352.00                   | 28.00                            | 7.37           | 17                         | 0.136                           | 1.896                                 | 1.916                                | 3400                                              | 27.2                                              | 1.916                                | 383.20  |        |
| 170   | 870-17092  | CHASSIS BACK NEXT GEN PDU AP6668             | GI COIL                  | 1.20 mm          | 2100                  | 1.780                | 1.580                        |                             | 0.200                         | 3738.00                                       | 3318.00                  | 420.00                           | 11.24          | 5                          | 0.040                           | 1.620                                 | 1.640                                | 10500                                             | 84                                                | 1.640                                | 3444.00 |        |
| 171   | 870-17229  | COVER AP6661X629                             | GI COIL                  | 1.20 mm          | 1300                  | 1.670                | 1.430                        |                             | 0.240                         | 2171.00                                       | 1859.00                  | 312.00                           | 14.37          | 5                          | 0.040                           | 1.470                                 | 1.490                                | 6500                                              | 52                                                | 1.490                                | 1937.00 |        |
| 172   | 870-17233  | BRACKET MOUNT MOTHERBOARD SOFTLAYER          | GI COIL                  | 0.90 mm          | 1300                  | 0.200                | 0.110                        |                             | 0.120                         | 345.00                                        | 165.00                   | 180.00                           | 52.17          | 6                          | 0.048                           | 0.158                                 | 0.178                                | 9000                                              | 72                                                | 0.178                                | 267.00  |        |
| 173   | 870-17234  | CORR CAP AP6661X629                          | GI COIL                  | 1.20 mm          | 1500                  | 0.090                | 0.066                        |                             | 0.024                         | 135.00                                        | 99.00                    | 36.00                            | 26.67          | 0                          | 0.000                           | 0.066                                 | 0.086                                | 0                                                 | 0                                                 | 0.086                                | 129.00  |        |
| 174   | 870-21502  | CHASSIS AP7823 ROHS                          | GI COIL                  | 1.20 mm          | 200                   | 1.450                | 0.870                        |                             | 0.580                         | 290.00                                        | 216.00                   | 74.00                            | 25.52          | 48                         | 0.384                           | 1.464                                 | 1.484                                | 9000                                              | 76.8                                              | 1.484                                | 296.80  |        |
| 175   | 870-21583  | SHELF SEISMIC LOCK 1                         | GI COIL                  | 2.00 mm          | 200                   | 0.900                | 0.870                        |                             | 0.030                         | 180.00                                        | 174.00                   | 6.00                             | 3.33           | 4                          | 0.032                           | 0.902                                 | 0.922                                | 800                                               | 6.4                                               | 0.922                                | 184.40  |        |
| 176   | 870-21584  | SHELF SEISMIC LOCK 2                         | GI COIL                  | 2.00 mm          | 200                   | 0.900                | 0.870                        |                             | 0.030                         | 180.00                                        | 174.00                   | 6.00                             | 3.33           | 4                          | 0.032                           | 0.902                                 | 0.922                                | 800                                               | 6.4                                               | 0.922                                | 184.40  |        |
| 177   | 870-22084  | CHASSIS OUT LET AP 785X660                   | GI COIL                  | 1.20 mm          | 200                   | 1.600                | 1.430                        |                             | 0.170                         | 320.00                                        | 286.00                   | 34.00                            | 10.63          | 11                         | 0.088                           | 1.518                                 | 1.538                                | 2200                                              | 17.6                                              | 1.538                                | 307.60  |        |
| 178   | 870-22252  | CHASSIS OUT LET AP 755X660                   | GI COIL                  | 1.20 mm          | 200                   | 1.600                | 1.430                        |                             | 0.170                         | 320.00                                        | 286.00                   | 34.00                            | 10.63          | 9                          | 0.072                           | 1.502                                 | 1.522                                | 1800                                              | 14.4                                              | 1.522                                | 304.40  |        |
| 179   | 870-40699  | CHASSIS BACK NEXT GEN PDU AP6688             | GI COIL                  | 1.20 mm          | 2000                  | 1.800                | 1.320                        |                             | 0.480                         | 3600.00                                       | 2640.00                  | 960.00                           | 26.67          | 5                          | 0.040                           | 1.360                                 | 1.380                                | 10000                                             | 80                                                | 1.380                                | 2760.00 |        |
| 180   | 870-40708  | BRACKET REMOVABLE DISPLAY NG WAVE 5          | GI COIL                  | 1.20 mm          | 3000                  | 0.450                | 0.320                        |                             | 0.130                         | 1350.00                                       | 990.00                   | 360.00                           | 28.89          | 8                          | 0.064                           | 0.384                                 | 0.404                                | 24000                                             | 192                                               | 0.404                                | 1212.00 |        |
| 181   | 870-40856  | COVER POWERCORD RPDU AP6688                  | GI COIL                  | 1.20 mm          | 2500                  | 0.100                | 0.020                        |                             | 0.080                         | 250.00                                        | 90.00                    | 200.00                           | 80.00          | 4                          | 0.032                           | 0.052                                 | 0.072                                | 10000                                             | 80                                                | 0.072                                | 180.00  |        |
| 182   | 0M-10159C  | CHASSIS ASSEMBLY SRP3000RHHW                 | GI COIL                  | 1.20 mm          | 100                   | 1.900                | 1.600                        |                             | 0.300                         | 190.00                                        | 160.00                   | 30.00                            | 15.79          | 18                         | 0.144                           | 1.744                                 | 1.764                                | 1800                                              | 14.4                                              | 1.764                                | 176.40  |        |
| 183   | 0M-816188  | CHASSIS FRONT WELDMENT AP6687                | GI COIL                  | 1.20 mm          | 300                   | 2.800                | 2.200                        |                             | 0.600                         | 780.00                                        | 660.00                   | 120.00                           | 15.38          | 27                         | 0.216                           | 2.416                                 | 2.436                                | 8100                                              | 64.8                                              | 2.436                                | 730.80  |        |
| 184   | 0M-816502  | WELDMENT CHASSIS AP6632                      | GI COIL                  | 1.20 mm          | 100                   | 2.600                | 2.200                        |                             | 0.400                         | 260.00                                        | 220.00                   | 40.00                            | 15.38          | 44                         | 0.352                           | 2.552                                 | 2.572                                | 4400                                              | 35.2                                              | 2.572                                | 257.20  |        |
| 185   | 0M-816503  | WELDMENT CHASSIS AP6632                      | GI COIL                  | 1.20 mm          | 200                   | 2.900                | 2.500                        |                             | 0.400                         | 590.00                                        | 500.00                   | 90.00                            | 13.79          | 41                         | 0.328                           | 2.828                                 | 2.848                                | 8200                                              | 65.6                                              | 2.848                                | 569.60  |        |
| 186   | 0M-816518  | WELDMENT CHASSIS AP6670                      | GI COIL                  | 1.20 mm          | 100                   | 2.900                | 2.500                        |                             | 0.400                         | 290.00                                        | 250.00                   | 40.00                            | 13.79          | 21                         | 0.168                           | 2.668                                 | 2.688                                | 2100                                              | 16.8                                              | 2.688                                | 268.80  |        |
| 187   | 0M-816521  | WELDMENT CHASSIS AP6682                      | GI COIL                  | 1.20 mm          | 200                   | 2.800                | 2.400                        |                             | 0.400                         | 560.00                                        | 480.00                   | 80.00                            | 14.81          | 19                         | 0.152                           | 2.552                                 | 2.572                                | 3800                                              | 30.4                                              | 2.572                                | 514.40  |        |
| 188   | 0M-816691  | WELDMENT CHASSIS AP6632                      | GI COIL                  | 1.20 mm          | 100                   | 2.700                | 2.300                        |                             | 0.400                         | 270.00                                        | 230.00                   | 40.00                            | 14.81          | 13                         | 0.104                           | 2.404                                 | 2.424                                | 1300                                              | 10.4                                              | 2.424                                | 242.40  |        |
| 189   | 870-10045B | CHASSIS FRONT AP7668                         | GI COIL                  | 1.20 mm          | 2500                  | 2.100                | 1.730                        |                             | 0.370                         | 5250.00                                       | 4325.00                  | 925.00                           | 17.62          | 37                         | 0.296                           | 2.026                                 | 2.046                                | 92500                                             | 740                                               | 2.046                                | 5115.00 |        |
| 190   | 870-10112A | CHASSIS AP799J ROHS                          | GI COIL                  | 1.20 mm          | 100                   | 2.000                | 1.610                        |                             | 0.390                         | 200.00                                        | 161.00                   | 39.00                            | 19.50          | 11                         | 0.088                           | 1.698                                 | 1.718                                | 1100                                              | 8.8                                               | 1.718                                | 171.80  |        |
| 191   | 870-10233E | CHASSIS FRONT AP7332 ROHS                    | GI COIL                  | 1.20 mm          | 300                   | 2.000                | 1.610                        |                             | 0.390                         | 600.00                                        | 483.00                   | 117.00                           | 19.50          | 11                         | 0.088                           | 1.698                                 | 1.718                                | 3300                                              | 26.4                                              | 1.718                                | 515.40  |        |
| 192   | 870-12016  | COVER VERTICAL BLADE PDUS                    | GI COIL                  | 1.20 mm          | 100                   | 1.180                | 0.970                        |                             | 0.210                         | 118.00                                        | 97.00                    | 21.00                            | 17.80          | 0                          | 0.000                           | 0.970                                 | 0.990                                | 0                                                 | 0                                                 | 0.990                                | 99.00   |        |
| 193   | 870-12017  | BKRT HORZ MOUNT 1U DEPTH                     | GI COIL                  | 1.20 mm          | 2500                  | 0.350                | 0.230                        |                             | 0.120                         | 875.00                                        | 500.00                   | 375.00                           | 42.86          | 0                          | 0.000                           | 0.230                                 | 0.250                                | 0                                                 | 0                                                 | 0.250                                | 500.00  |        |
| 194   | 870-12143  | EAR MTC 1U CABLE ROUTING POD EMU3            | GI COIL                  | 1.20 mm          | 900                   | 0.400                | 0.300                        |                             | 0.100                         | 360.00                                        | 270.00                   | 90.00                            | 25.00          | 0                          | 0.000                           | 0.300                                 | 0.320                                | 0                                                 | 0                                                 | 0.320                                | 288.00  |        |
| 195   | 870-12143  | EAR MTC 1U CABLE ROUTING POD EMU3            | GI COIL                  | 1.20 mm          | 100                   | 1.400                | 1.040                        |                             | 0.360                         | 140.00                                        | 104.00                   | 36.00                            | 25.71          | 0                          | 0.000                           | 1.040                                 | 1.060                                | 0                                                 | 0                                                 | 1.060                                | 106.00  |        |
| 196   | 870-12271A | SERVER                                       | GI COIL                  | 1.20 mm          | 100                   | 1.600                | 1.340                        |                             | 0.260                         | 160.00                                        | 134.00                   | 26.00                            | 16.25          | 27                         | 0.216                           | 1.556                                 | 1.576                                | 2700                                              | 21.6                                              | 1.576                                | 157.60  |        |
| 197   | 870-12273B | CHASSIS FRONT AP767A                         | GI COIL                  | 1.20 mm          | 100                   | 1.600                | 1.340                        |                             | 0.260                         | 160.00                                        | 134.00                   | 26.00                            | 16.25          | 27                         | 0.216                           | 1.556                                 | 1.576                                | 2700                                              | 21.6                                              | 1.576                                | 157.60  |        |
| 198   | 870-12276  | SPACER INTERNAL 6 CT PCB                     | GI COIL                  | 1.2 mm           | 100                   | 0.300                | 0.060                        |                             | 0.140                         | 20.00                                         | 6.00                     | 14.00                            | 70.00          | 0                          | 0.000                           | 0.060                                 | 0.080                                | 0                                                 | 0                                                 | 0.080                                | 8.00    |        |
| 199   | 870-12277  | SPACER INTERNAL 10CT PCB                     | GI COIL                  | 1.2 mm           | 100                   | 0.300                | 0.060                        |                             | 0.140                         | 20.00                                         | 6.00                     | 14.00                            | 70.00          | 0                          | 0.000                           | 0.060                                 | 0.080                                | 0                                                 | 0                                                 | 0.080                                | 8.00    |        |
| 200   | 870-13044A | RETAINER                                     | GI COIL                  | 2.5 mm           | 400                   | 0.600                | 0.450                        |                             | 0.150                         | 240.00                                        | 180.00                   | 60.00                            | 25.00          | 0                          | 0.000                           | 0.450                                 | 0.470                                | 0                                                 | 0                                                 | 0.470                                | 180.00  |        |
| 201   | 870-13312  | CHASSIS AP7820 ROHS                          | GI COIL                  | 0.9 mm           | 200                   | 1.200                | 0.760                        |                             | 0.440                         | 240.00                                        | 152.00                   | 88.00                            | 36.67          | 11                         | 0.088                           | 0.848                                 | 0.868                                | 2200                                              | 17.6                                              | 0.868                                | 173.60  |        |
| 202   | 870-13313  | CHASSIS AP7821 ROHS                          | GI COIL                  | 0.9 mm           | 500                   | 0.760                | 0.600                        |                             | 0.160                         | 380.00                                        | 300.00                   | 80.00                            | 21.05          | 33                         | 0.264                           | 0.864                                 | 0.884                                | 16500                                             | 132                                               | 0.884                                | 442.00  |        |
| 203   | 870-13313  | CHASSIS AP7821 ROHS                          | GI COIL                  | 1.2 mm           | 150                   | 0.100                | 0.060                        |                             | 0.040                         | 15.00                                         | 9.00                     | 6.00                             | 40.00          | 4                          | 0.032                           | 0.092                                 | 0.112                                | 600                                               | 4.8                                               | 0.112                                | 16.80   |        |
| 204   | 870-13694  | BAR HEATSINK CLAMP BLADE RPDU ROHS           | GI COIL                  | 1.2 mm           | 150                   | 2.100                | 1.900                        |                             | 0.200                         | 315.00                                        | 265.00                   | 50.00                            | 30.00          | 9.52                       | 14                              | 0.112                                 | 2.012                                | 2.032                                             | 2100                                              | 16.8                                 | 2.032   | 304.80 |
| 205   | 870-14643B | CHASSIS FRONT AP7332                         | GI COIL                  | 1.2 mm           | 150                   | 0.400                | 0.300                        |                             | 0.100                         | 216.00                                        | 160.00                   | 56.00                            | 25.93          | 11                         | 0.088                           | 0.488                                 | 0.508                                | 4400                                              | 35.2                                              | 0.508                                | 303.20  |        |
| 206   | 870-14802B | ENCLOSURE RM SENSOR POD 130                  | GI COIL                  | 1.2 mm           | 400                   | 0.540                | 0.400                        |                             | 0.140                         | 216.00                                        | 160.00                   | 56.00                            | 25.93          | 11                         | 0.088                           | 0.488                                 | 0.508                                | 4400                                              | 35.2                                              | 0.508                                | 303.20  |        |
| 207   | 870-14941  | COVER TOP FOR MAINCONTROLLER                 | GI COIL                  | 1.0 mm           | 100                   | 0.900                | 0.700                        |                             | 0.200                         | 90.00                                         | 70.00                    | 20.00                            | 22.22          | 0                          | 0.000                           | 0.700                                 | 0.720                                | 0                                                 | 0                                                 | 0.720                                | 72.00   |        |
| 208   | 870-15181B | CHASSIS BASE MAINT BYPASS PDU SBPT500RMI     | GI COIL                  | 1.2 mm           | 150                   | 1.230                | 1.050                        |                             | 0.180                         | 184.50                                        | 157.50                   | 27.00                            | 14.63          | 8                          | 0.064                           | 1.114                                 | 1.134                                | 1200                                              | 9.6                                               | 1.134                                | 170.10  |        |
| 209   | 870-15181B | CHASSIS COVER MAINT BYPASS PDU               | GI COIL                  | 1.2 mm           | 100                   | 0.820                | 0.620                        |                             | 0.200                         | 82.00                                         | 62.00                    | 20.00                            | 24.39          | 3                          | 0.074                           | 0.644                                 | 0.664                                | 300                                               | 2.4                                               | 0.664                                | 66.40   |        |
| 210   | 870-15182A | CHASSIS COVER MAINT BYPASS PDU               | GI COIL                  | 1.2 mm           | 150                   | 1.230                | 1.050                        |                             | 0.180                         | 184.50                                        | 157.50                   | 27.00                            | 14.63          | 8                          | 0.064                           | 1.114                                 | 1.134                                | 1200                                              | 9.6                                               | 1.134                                | 170.10  |        |
| 211   | 870-15184B | CHASSIS BASE MAINT BYPASS PDU SBPT500RMI     | GI COIL                  | 1.2 mm           | 150                   | 1.230                | 1.050                        |                             | 0.180                         | 184.50                                        | 157.50                   | 27.00                            | 14.63          | 8                          | 0.064                           | 1.114                                 | 1.134                                | 1200                                              | 9.6                                               | 1.134                                | 170.10  |        |
| 212   | 870-15187D | CHASSIS BASE MAINT BYPASS PDU                | GI COIL                  | 1.2 mm           | 150                   | 1.230                | 1.050                        |                             | 0.180                         | 184.50                                        | 157.50                   | 27.00                            | 14.63          | 8                          | 0.064                           | 1.114                                 | 1.134                                | 1200                                              | 9.6                                               | 1.134                                | 170.10  |        |
| 213   | 870-15187D | CHASSIS BASE MAINT BYPASS PDU                | GI COIL                  | 1.2 mm           | 150                   | 1.230                | 1.050                        |                             | 0.180                         | 184.50                                        | 157.50                   | 27.00                            | 14.63          | 8                          | 0.064                           | 1.114                                 | 1.134                                | 1200                                              | 9.6                                               | 1.134                                | 170.10  |        |
| 214   | 870-15190A | MTG EAR MAINTENANCE BYPASS PDU               | GI COIL                  | 1.50 mm          | 100                   | 0.080                | 0.050                        |                             | 0.030                         | 8.00                                          | 5.00                     | 3.00                             | 37.50          | 0                          | 0.000                           | 0.050                                 | 0.070                                | 0                                                 | 0                                                 | 0.070                                | 67.00   |        |



| SL #  | Part Name     | Description of the Components to Be Exports | Grade of Sheets Required | Sheets Thickness | Total Quantity in Nos | Gross Wt/part in kgs | Net Wt After Shearing | Net Wt After Punching in KGS | Net Wt After Forming in KGS | Wastage/Components (in Kgs) (Col 7-9) | Total Gross Raw Material Wt Required (in Kgs) | Total Net Wt Used in Kgs | Total Wastage in Kgs (Col 13-14) | % age of Scrap | No of Rivets Used/Part in Nos | Total Rivets Weight/Part in KGS | Wt After Rivetting ( Col 10+18) in KGS | Wt After Powder Coating in KGS | Total Rivets Required (Col: 6*17) in Nos | Net Wt of Rivets in the export product(col 18*6) in KGS | Net Wt of Finished Goods/Part in KGS | Grand Total Net Weight of Export KGS |         |
|-------|---------------|---------------------------------------------|--------------------------|------------------|-----------------------|----------------------|-----------------------|------------------------------|-----------------------------|---------------------------------------|-----------------------------------------------|--------------------------|----------------------------------|----------------|-------------------------------|---------------------------------|----------------------------------------|--------------------------------|------------------------------------------|---------------------------------------------------------|--------------------------------------|--------------------------------------|---------|
| 215   | 870-15192D    | CHASSIS BASE MAINT BY PASS PDU              | GI COIL                  | 1.2 mm           | 100                   | 1.230                |                       | 1.040                        |                             | 0.190                                 | 123.00                                        | 104.00                   | 19.00                            | 15.45          | 7                             | 0.056                           | 1.096                                  | 1.116                          |                                          | 700                                                     | 5.6                                  | 1.116                                | 111.60  |
| 216   | 870-15226     | CHASSIS FRONT AP 8661                       | GI COIL                  | 1.2 mm           | 100                   | 2.420                |                       | 2.110                        |                             | 0.310                                 | 242.00                                        | 211.00                   | 31.00                            | 12.81          | 32                            | 0.256                           | 2.366                                  | 2.386                          |                                          | 3200                                                    | 25.6                                 | 2.386                                | 238.60  |
| 217   | 870-15226-001 | CHASSIS FRONT AP8659                        | GI COIL                  | 1.2 mm           | 225                   | 2.420                |                       | 2.110                        |                             | 0.310                                 | 544.50                                        | 474.75                   | 69.75                            | 12.81          | 32                            | 0.256                           | 2.366                                  | 2.386                          |                                          | 7200                                                    | 57.6                                 | 2.386                                | 536.85  |
| 218   | 870-15226-002 | CHASSIS FRONT AP8681                        | GI COIL                  | 1.2 mm           | 100                   | 2.420                |                       | 2.110                        |                             | 0.310                                 | 242.00                                        | 211.00                   | 31.00                            | 12.81          | 32                            | 0.256                           | 2.366                                  | 2.386                          |                                          | 3200                                                    | 25.6                                 | 2.386                                | 238.60  |
| 219   | 870-17120     | RAIL EXTENDER MAIN W/ FASTENERS NS SX       | GI COIL                  | 2.0 mm           | 5000                  | 0.090                |                       | 0.060                        |                             | 0.030                                 | 450.00                                        | 300.00                   | 150.00                           | 33.33          | 6                             | 0.048                           | 0.108                                  | 0.128                          |                                          | 30000                                                   | 240                                  | 0.128                                | 640.00  |
| 220   | 870-17121     | RAIL EXTENDER SPACER NS SX                  | GI COIL                  | 2.0 mm           | 5000                  | 0.070                |                       | 0.050                        |                             | 0.020                                 | 350.00                                        | 250.00                   | 100.00                           | 28.57          | 0                             | 0.000                           | 0.050                                  | 0.070                          |                                          | 0                                                       | 0                                    | 0.070                                | 350.00  |
| 221   | 870-22231     | CORD CAP C20 AP8659                         | GI COIL                  | 1.20 mm          | 345                   | 0.170                |                       | 0.100                        |                             | 0.070                                 | 58.65                                         | 34.50                    | 24.15                            | 41.18          | 0                             | 0.000                           | 0.100                                  | 0.120                          |                                          | 0                                                       | 0                                    | 0.120                                | 41.40   |
| 222   | 870-24442     | BRACKET CORD RETEN LONG WAVE3 PDU           | GI COIL                  | 1.50 mm          | 100                   | 0.520                |                       | 0.410                        |                             | 0.110                                 | 52.00                                         | 41.00                    | 11.00                            | 21.15          | 0                             | 0.000                           | 0.410                                  | 0.430                          |                                          | 0                                                       | 0                                    | 0.430                                | 43.00   |
| 223   | 870-24443     | BRACKET CORD RETEN SHORT WAVE3 PDU          | GI COIL                  | 1.50 mm          | 100                   | 0.260                |                       | 0.130                        |                             | 0.130                                 | 26.00                                         | 13.00                    | 13.00                            | 50.00          | 0                             | 0.000                           | 0.130                                  | 0.150                          |                                          | 0                                                       | 0                                    | 0.150                                | 15.00   |
| 224   | 870-24506     | CHASSIS FRONT AP8970                        | GI COIL                  | 1.20 mm          | 100                   | 2.520                |                       | 2.120                        |                             | 0.400                                 | 252.00                                        | 212.00                   | 40.00                            | 15.87          | 37                            | 0.296                           | 2.416                                  | 2.436                          |                                          | 3700                                                    | 29.6                                 | 2.436                                | 243.60  |
| 225   | 870-24509     | CHASSIS FRONT AP8931                        | GI COIL                  | 1.20 mm          | 500                   | 2.520                |                       | 2.120                        |                             | 0.400                                 | 1260.00                                       | 1060.00                  | 200.00                           | 15.87          | 21                            | 0.168                           | 2.288                                  | 2.308                          |                                          | 10500                                                   | 84                                   | 2.308                                | 1154.00 |
| 226   | 870-24511     | CHASSIS FRONT AP8930                        | GI COIL                  | 1.20 mm          | 110                   | 2.470                |                       | 2.080                        |                             | 0.390                                 | 271.70                                        | 228.80                   | 42.90                            | 15.79          | 41                            | 0.328                           | 2.408                                  | 2.428                          |                                          | 4510                                                    | 36.08                                | 2.428                                | 267.08  |
| 227   | 870-24529     | CORD CAP AP8632                             | GI COIL                  | 1.20 mm          | 100                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 11.00                                         | 7.00                     | 4.00                             | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 9.00    |
| 228   | 870-24532     | COVER AP8632                                | GI COIL                  | 1.20 mm          | 100                   | 2.300                |                       | 1.800                        |                             | 0.500                                 | 230.00                                        | 180.00                   | 50.00                            | 21.74          | 0                             | 0.000                           | 1.800                                  | 1.820                          |                                          | 0                                                       | 0                                    | 1.820                                | 182.00  |
| 229   | 870-24564     | COVER AP8930                                | GI COIL                  | 1.20 mm          | 350                   | 2.200                |                       | 1.840                        |                             | 0.360                                 | 770.00                                        | 644.00                   | 126.00                           | 16.36          | 3                             | 0.024                           | 1.864                                  | 1.884                          |                                          | 1050                                                    | 8.4                                  | 1.884                                | 659.40  |
| 230   | 870-24566     | COVER AP8932                                | GI COIL                  | 1.20 mm          | 400                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 44.00                                         | 28.00                    | 16.00                            | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 36.00   |
| 231   | 870-24572     | COVER AP8870                                | GI COIL                  | 1.20 mm          | 600                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 66.00                                         | 42.00                    | 24.00                            | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 54.00   |
| 232   | 870-24574     | CHASSIS FRONT AP8863                        | GI COIL                  | 1.20 mm          | 360                   | 2.500                |                       | 1.900                        |                             | 0.600                                 | 900.00                                        | 684.00                   | 216.00                           | 24.00          | 27                            | 0.216                           | 2.116                                  | 2.136                          |                                          | 9720                                                    | 77.76                                | 2.136                                | 768.96  |
| 233   | 870-24575     | COVER AP8833JX477-478                       | GI COIL                  | 1.20 mm          | 200                   | 2.470                |                       | 2.080                        |                             | 0.390                                 | 494.00                                        | 416.00                   | 78.00                            | 15.79          | 3                             | 0.024                           | 2.104                                  | 2.124                          |                                          | 600                                                     | 4.8                                  | 2.124                                | 424.80  |
| 234   | 870-24605     | CHASSIS FRONT AP8862                        | GI COIL                  | 1.20 mm          | 300                   | 2.470                |                       | 2.080                        |                             | 0.390                                 | 741.00                                        | 624.00                   | 117.00                           | 15.79          | 24                            | 0.192                           | 2.272                                  | 2.292                          |                                          | 7200                                                    | 57.6                                 | 2.292                                | 687.60  |
| 235   | 870-24606     | COVER AP8831                                | GI COIL                  | 1.20 mm          | 100                   | 1.270                |                       | 1.040                        |                             | 0.230                                 | 127.00                                        | 104.00                   | 23.00                            | 18.11          | 24                            | 0.192                           | 1.232                                  | 1.252                          |                                          | 2400                                                    | 19.2                                 | 1.252                                | 125.20  |
| 236   | 870-24607     | COVER AP8832                                | GI COIL                  | 1.20 mm          | 900                   | 2.170                |                       | 1.760                        |                             | 0.410                                 | 1953.00                                       | 1584.00                  | 369.00                           | 18.89          | 3                             | 0.024                           | 1.784                                  | 1.804                          |                                          | 2700                                                    | 21.6                                 | 1.804                                | 1623.60 |
| 237   | 870-24608     | CHASSIS FRONT AP8830                        | GI COIL                  | 1.20 mm          | 300                   | 2.470                |                       | 2.080                        |                             | 0.390                                 | 741.00                                        | 624.00                   | 117.00                           | 15.79          | 24                            | 0.192                           | 2.272                                  | 2.292                          |                                          | 7200                                                    | 57.6                                 | 2.292                                | 687.60  |
| 238   | 870-24609     | CHASSIS FRONT AP8831                        | GI COIL                  | 1.20 mm          | 175                   | 1.100                |                       | 0.880                        |                             | 0.220                                 | 192.50                                        | 154.00                   | 38.50                            | 20.00          | 3                             | 0.024                           | 0.904                                  | 0.924                          |                                          | 525                                                     | 4.2                                  | 0.924                                | 161.70  |
| 239   | 870-24917     | CHASSIS FRONT FOR AP8833J                   | GI COIL                  | 1.20 mm          | 100                   | 1.270                |                       | 1.040                        |                             | 0.230                                 | 127.00                                        | 104.00                   | 23.00                            | 18.11          | 12                            | 0.096                           | 1.136                                  | 1.156                          |                                          | 1200                                                    | 9.6                                  | 1.156                                | 115.60  |
| 240   | 870-25295     | END CAP 1.82IN FOR PDU WAVE3                | GI COIL                  | 1.20 mm          | 370                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 40.70                                         | 25.90                    | 14.80                            | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 33.30   |
| 241   | 870-25296     | CORD CAP 1.82IN 5-15/20P                    | GI COIL                  | 1.20 mm          | 100                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 11.00                                         | 7.00                     | 4.00                             | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 9.00    |
| 242   | 870-25311     | END CAP 1.72IN                              | GI COIL                  | 1.20 mm          | 1500                  | 0.110                |                       | 0.070                        |                             | 0.040                                 | 165.00                                        | 105.00                   | 60.00                            | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 135.00  |
| 243   | 870-25312     | CORD CAP 1.82IN M32                         | GI COIL                  | 1.20 mm          | 360                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 39.60                                         | 25.20                    | 14.40                            | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 32.40   |
| 244   | 870-25313     | CORD CAP 1.72IN 5-15/20P                    | GI COIL                  | 1.20 mm          | 300                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 33.00                                         | 21.00                    | 12.00                            | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 27.00   |
| 245   | 870-25317     | CAP END AP8632                              | GI COIL                  | 1.20 mm          | 100                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 11.00                                         | 7.00                     | 4.00                             | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 9.00    |
| 246   | 870-25365     | BREAKER HOUSING AP8970                      | GI COIL                  | 1.20 mm          | 100                   | 0.600                |                       | 0.450                        |                             | 0.150                                 | 60.00                                         | 45.00                    | 15.00                            | 25.00          | 0                             | 0.000                           | 0.450                                  | 0.470                          |                                          | 0                                                       | 0                                    | 0.470                                | 47.00   |
| 247   | 870-25970     | CORD CAP AP8830J                            | GI COIL                  | 1.20 mm          | 200                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 22.00                                         | 14.00                    | 8.00                             | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 18.00   |
| 248   | 870-25971     | CORD CAP AP8930J                            | GI COIL                  | 1.20 mm          | 100                   | 0.110                |                       | 0.070                        |                             | 0.040                                 | 11.00                                         | 7.00                     | 4.00                             | 36.36          | 0                             | 0.000                           | 0.070                                  | 0.090                          |                                          | 0                                                       | 0                                    | 0.090                                | 9.00    |
| 249   | 870-26204     | CHASSIS FRONT AP8441 & AP8453 MBO           | GI COIL                  | 1.20 mm          | 200                   | 1.920                |                       | 1.500                        |                             | 0.420                                 | 384.00                                        | 300.00                   | 84.00                            | 21.88          | 24                            | 0.192                           | 1.692                                  | 1.712                          |                                          | 4800                                                    | 38.4                                 | 1.712                                | 342.40  |
| 250   | 870-26205     | CHASSIS FRONT AP8461 MBO                    | GI COIL                  | 1.20 mm          | 100                   | 2.500                |                       | 2.000                        |                             | 0.500                                 | 250.00                                        | 200.00                   | 50.00                            | 20.00          | 32                            | 0.256                           | 2.256                                  | 2.276                          |                                          | 3200                                                    | 25.6                                 | 2.276                                | 227.60  |
| 251   | 870-26205-001 | CHASSIS FRONT AP8459 MBO                    | GI COIL                  | 1.20 mm          | 120                   | 2.500                |                       | 2.000                        |                             | 0.500                                 | 300.00                                        | 240.00                   | 60.00                            | 20.00          | 32                            | 0.256                           | 2.256                                  | 2.276                          |                                          | 3840                                                    | 30.72                                | 2.276                                | 273.12  |
| 252   | 870-26205-002 | CHASSIS FRONT AP8481 MBO                    | GI COIL                  | 1.20 mm          | 100                   | 2.500                |                       | 2.000                        |                             | 0.500                                 | 250.00                                        | 200.00                   | 50.00                            | 20.00          | 32                            | 0.256                           | 2.256                                  | 2.276                          |                                          | 3200                                                    | 25.6                                 | 2.276                                | 227.60  |
| 253   | 870-27891     | COVER AP8931                                | GI COIL                  | 1.20 mm          | 200                   | 1.270                |                       | 1.020                        |                             | 0.250                                 | 254.00                                        | 204.00                   | 50.00                            | 19.69          | 3                             | 0.024                           | 1.044                                  | 1.064                          |                                          | 600                                                     | 4.8                                  | 1.064                                | 212.80  |
| 254   | 870-27932     | COVER AP8970                                | GI COIL                  | 1.20 mm          | 100                   | 2.230                |                       | 1.800                        |                             | 0.430                                 | 223.00                                        | 180.00                   | 43.00                            | 19.28          | 3                             | 0.024                           | 1.824                                  | 1.844                          |                                          | 300                                                     | 2.4                                  | 1.844                                | 184.40  |
| 255   | 870-27933     | COVER AP8863                                | GI COIL                  | 1.20 mm          | 360                   | 2.230                |                       | 1.800                        |                             | 0.430                                 | 802.80                                        | 648.00                   | 154.80                           | 19.28          | 3                             | 0.024                           | 1.824                                  | 1.844                          |                                          | 1080                                                    | 8.64                                 | 1.844                                | 663.84  |
| Total |               |                                             |                          |                  | 498025.00             |                      |                       |                              |                             |                                       | 400613.17                                     | 285951.72                | 114661.45                        |                |                               |                                 | 289.39                                 |                                | 3405365.00                               | 27242.92                                                | 289.39                               | 323155.14                            |         |

Wastage of EGI Sheets/ Coils in %

(col 15/col 13)\*100

28.62

For VEER-O-METALS PVT. LTD.  
 Udyog Bhawan, New Delhi

For VEER-O-METALS PVT. LTD.

Manager-Commercial



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8.3.16

**Department of Industrial Policy & Promotion  
(TSW)**

**NC Meeting dated 08/03/2016 - Case No. 22/21/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310799730 dated 28.10.2015)**

Advance Authorisation may be ratified as under:

1. Net Weights of export products from Sl. No 1 to 27 may be specified as under:

| Sl. No. | Net weight (MT) | Export | Sl. No. | Net weight (MT) | Export | Sl. No. | Net weight (MT) | Export |
|---------|-----------------|--------|---------|-----------------|--------|---------|-----------------|--------|
| 1       | 1.424           |        | 10      | 2.016           |        | 19      | 7.363           |        |
| 2       | 1.88            |        | 11      | 6.247           |        | 20      | 6.693           |        |
| 3       | 2.378           |        | 12      | 1.001           |        | 21      | 6.257           |        |
| 4       | 0.43            |        | 13      | 2.002           |        | 22      | 12.874          |        |
| 5       | 5.811           |        | 14      | 26.344          |        | 23      | 10.481          |        |
| 6       | 0.172           |        | 15      | 8.739           |        | 24      | 4.123           |        |
| 7       | 1.79            |        | 16      | 23.697          |        | 25      | 1.381           |        |
| 8       | 19.382          |        | 17      | 8.426           |        | 26      | 11.475          |        |
| 9       | 46.369          |        | 18      | 16.08           |        | 27      | 8.075           |        |

2. Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as 71671 Kgs. for export products at Sl. No. 1 to 8, 14, 15 & 17 to 27, taking clue from Engineering Tables No. 4 & 5.
3. Quantity of import item at Sl. No 2 viz. Primary Unalloyed Aluminium may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 9 to 13, 16 & 27.
4. Quantities of import item at Sl. No.3 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 3, 7 to 13, 16 to 18 & 27, as claimed by the firm.
5. Quantities of import item at Sl. No.4 viz. PVC Resin may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 3, 5 to 8 & 17 to 27, as claimed by the firm.
6. Quantities of import item at Sl. No. 5 viz. Plasticiser (DOP) may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 3, 5 to 8 & 17 to 27, as claimed by the firm.
7. Quantities of import item at Sl. No.6 viz. G.I.Wire may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 3 & 17 to 27, as claimed by the firm.

Norms committee may take a view

(S. K. Jain)  
Development Officer

**Norms Committee II**

DIPP No. 12/6/2016-TSW/65 dated 08/03/2016

बलजीत सिंह/BALJIT SINGH  
उप-निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उदय भवन, नई दिल्ली  
Udaya Bhawan, New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
उदय भवन, नई दिल्ली  
Udaya Bhawan, New Delhi

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Department of Industrial Policy & Promotion  
(TSW)

66  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 23/21/81 (M/s A-1 Fence Products Company Pvt. Limited) (Advance Authorization No. 0310800027 dated 04.11.2015)

Advance Authorisation may be ratified as under on repeat basis as per firm's Advance Authorization No. 0310759039 dated 25.11.2013 ratified in Norms Committee Meeting dated 30/12/2014:

1. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No.1 & 2.
2. Quantity of import item at Sl. No. 1 may be allowed as 1.252 Kgs./Kg. content in the export item after taking 1/3<sup>rd</sup> recovery from scrap as claimed by the firm.
3. Quantity of import item at Sl. No. 2 may be allowed as 1.01 Kgs./Kg. content in the export item as claimed by the firm.

Norms committee may take a view



(S. K. Jain)  
Development Officer

Norms Committee II

DIPP No.12/19/2016-TSW/66 dated 08 /03/2016



बलजीत सिंह/BALJIT SINGH  
उप निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
भागिय विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
हयवात भवन, नई दिल्ली  
Hayat Bhawan, New Delhi



विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
भागिय विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
हयवात भवन, नई दिल्ली  
Hayat Bhawan, New Delhi

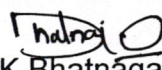
67  
8.3.2016

**Government of India**  
**Ministry of Steel**  
**Technical Wing**

**Subject: Modification in the description of item of export in Advance Authorizations No 0310 800028 dated 04.11.2015 and 0310799394 dated 13.10.2015 of M/s JSW Steel Coated Products Limited, Mumbai.**

DGFT may refer to their UO No 01/81/50/432/AM-16/DES-2/78 dated 14.01.2016 and 01/81/50/446/AM-16/DES-2/85 dated 05.02.2016 whereby the applications of **M/s JSW Steel Coated Products Limited, Mumbai** have been forwarded to Ministry of Steel for comments/views.

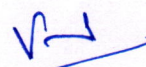
In the above connection, DGFT is requested to ask the applicant for furnishing the breakup of thicknesses to be exported and quantity thereof and calculation of quantity of import items strictly as per SION under the aforesaid AAs.

  
(S.K. Bhatnagar)  
Deputy Industrial Adviser

**Shri P Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.**

Ministry of Steel U.O.No. 2(26)/2015-TD dated 09.02.2016

  
बलजीत सिंह/BALJIT SINGH  
उप महानिदेशक विदेश व्यापार  
Deputy Director-General of Foreign Trade  
विदेश व्यापार महाविदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महाविदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



**Department of Industrial Policy & Promotion  
(TSW)**

68  
8.3.16

**NC Meeting dated 08/03/2016 - Case No. 21/21/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310800214 dated 10.11.2015)**

Advance Authorisation may be ratified as under:

1. Net Weights of export products from Sl. No 1 to 11 may be specified as under:

| Sl. No. | Net Export weight (MT) | Sl. No. | Net Export weight (MT) | Sl. No. | Net Export weight (MT) |
|---------|------------------------|---------|------------------------|---------|------------------------|
| 1       | 36.465                 | 5       | 2.667                  | 9       | 4.997                  |
| 2       | 339.955                | 6       | 0.213                  | 10      | 0.331                  |
| 3       | 41.847                 | 7       | 4.297                  | 11      | 2.361                  |
| 4       | 253.307                | 8       | 1.717                  |         |                        |

- Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as applied for i.e. 354171.62 Kgs. for export products at Sl. No. 1 to 11, taking clue from Engineering Tables No. 4 & 5.
- Quantities of import item at Sl. No.2 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 7, as claimed by the firm.
- Quantities of import item at Sl. No.3 viz. PVC Resin may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 5 & 8 to 11, as claimed by the firm.
- Quantities of import item at Sl. No. 4 viz. Plasticiser (DOP) may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 5 & 8 to 11, as claimed by the firm.
- Quantities of import item at Sl. No.5 viz. G.I.Wire may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 1 to 4, as claimed by the firm.

Norms committee may take a view

  
8/3/16

(S. K. Jain)

Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/68 dated 08/03/2016

  
**बलजीत सिंह/BALJIT SINGH**  
उप महासंचालक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महासंचालकालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
**विनोद कुमार कश्यप**  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महासंचालकालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

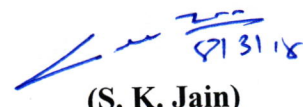
69  
8.3.16

NC Meeting dated 08/03/2016- Case No. 4/21/81(M/s Diamond Engineering (Chennai) Pvt. Limited) (Advance Authorization No. 0410161301 dated 12.11.2015)

Advance Authorisation may be ratified as under:

1. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No. 1 & 2.
2. Quantity of import item at Sl. No. 1 may be allowed as 1.05 Kgs./Kg. content in export items.
3. Quantities of import item at Sl. No. 2 may be allowed as 1.02 Kgs./Kg. content in export items.

Norms committee may take a view

  
(S. K. Jain)

Development Officer

**Norms Committee II**

DIPP No.12/19/2016-TSW/69 dated 08 /03/2016

  
बलजीत सिंह / BALJIT SINGH  
उप महा/विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महा/विदेश व्यापार  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Dept. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महा/विदेश व्यापार  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Dept. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi



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8.3.2016  
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GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE  
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE,  
NEW C.G.O.BLDG., NEW MARINE LINES, CHURCHGATE, MUMBAI.400 020.

File No. 03/ 95/ 040/444/AM16

Dated 20.11 2015

To,

Norms Committee,  
O/o. The Director General of Foreign Trade,  
Udyog Bhavan, Maulana Azad Road,  
New Delhi 110 011.

Kindly Attn: Shri K.C.RAJU Dy DGFT NC-V

Sub: Grant of Advance Authorization of **Net-to-Net basis** in  
terms of Para 4.7 of HBP & 4.7.2 of HBP (Vol.I) 2015 -20.

Sir,

M/s. Larson AND Toubro LTD., Mumbai have been granted Advance  
Authorization No. 0310800344, dated 20.11.2015. The copies of application are not  
being forwarded to Headquarters due to the following reasons

The Advance Authorization has been issued on **Net to Net basis** in terms of  
General Note No.4 of Engineering Product inserted by Public Notice No.46 dated  
6.11.2002.

Yours faithfully,

(D.T.PARATE)

FOREIGN TRADE DEVELOPMENT OFFICER  
FOR ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE

बलजीत सिंह/BALJIT SINGH  
उप महाविदेशीय विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
विदेश व्यापार/Deptt. of Commerce  
मार्ग संकेत/Deptt. of India  
उद्योग भवन, नई दिल्ली  
MHOON BHUBAN, New Delhi

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विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
विदेश व्यापार/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhavan, New Delhi



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8-3-2016

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY  
O/O. THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE  
NEW CGO BUILDING, NEW MARINE LINES, CHURCHGATE, MUMBAI-20

File No. 039504000542AM16

DATE: 27.11.2015

To,

The Director General of Foreign Trade,  
New Delhi - 110011.

Kind Attn.: Shri Parveen Sharma, Dy.DGFT (NC I)

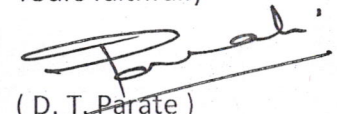
Sub.: Grant of Advance authorization on Repeat Basis  
as per Para 4.7 & 4.7.2 of HBP (Vol.I) 2009-14

Sir,

M/s. PRESTRESS WIRE INDUSTRIES, Mumbai have been granted Advance authorization No. 0310800442 dated 27.11.2015. The copies of the application are not forwarded to the Headquarters due to following reason:

The Advance authorization has been issued on Repeat basis in terms of para 4.7 read with para 4.7.1 & 4.7.2 of HBP (Vol.IV) on basis of decision of Norms Committee in Meeting No. 18/81-ALC2/2014 dated 24.03.2015 (HQ F.No. 01/81/050/00673/AM15). The copy of decision is enclosed herewith.

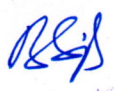
Yours faithfully



( D. T. Parate )

Foreign Trade Development Officer,  
for Additional Director General of Foreign Trade.

Encl.: Copy of decision.

  
बलजीत सिंह / BALJIIT SINGH  
उप-सहायक निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udayag Bhawan, New Delhi

For NC-2  
Hras  
9/14/16

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विनोद कुमार काश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udayag Bhawan, New Delhi



**Department of Industrial Policy & Promotion  
(TSW)**

86  
8.3.16

**NC Meeting dated 08/03/2016 - Case No. 7/21/81 (M/s KEI Industries Ltd.) (Advance Authorization No. 0510396648 dated 17.12.2015)**

Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

| Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) |
|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|
| 1       | 124.3                       | 20      | 369.1                       | 39      | 358.8                       | 58      | 1138.9                      |
| 2       | 151.6                       | 21      | 1002                        | 40      | 767                         | 59      | 1518.3                      |
| 3       | 153.7                       | 22      | 732.8                       | 41      | 1232.4                      | 60      | 2002.9                      |
| 4       | 191.9                       | 23      | 112.5                       | 42      | 11263.6                     | 61      | 2499.9                      |
| 5       | 891.5                       | 24      | 411.8                       | 43      | 3234                        | 62      | 3476.1                      |
| 6       | 1004.1                      | 25      | 2579                        | 44      | 11119.7                     | 63      | 4465.8                      |
| 7       | 1498.7                      | 26      | 2915.5                      | 45      | 18247.1                     | 64      | 6057.2                      |
| 8       | 2060.7                      | 27      | 3395.2                      | 46      | 149.3                       | 65      | 10727.3                     |
| 9       | 1780.2                      | 28      | 388.1                       | 47      | 233.2                       | 66      | 6754                        |
| 10      | 2450.5                      | 29      | 1401.8                      | 48      | 326.5                       | 67      | 4679                        |
| 11      | 249.8                       | 30      | 1962.7                      | 49      | 466.5                       | 68      | 12135.1                     |
| 12      | 262.3                       | 31      | 2491.3                      | 50      | 653                         | 69      | 297.3                       |
| 13      | 298.5                       | 32      | 2409.2                      | 51      | 868.5                       | 70      | 363.3                       |
| 14      | 765.9                       | 33      | 2828.4                      | 52      | 214.2                       | 71      | 850.9                       |
| 15      | 1456.1                      | 34      | 4210.8                      | 53      | 328.9                       | 72      | 1059.6                      |
| 16      | 1113.1                      | 35      | 1228.3                      | 54      | 435.7                       | 73      | 577.6                       |
| 17      | 1899.9                      | 36      | 1283.4                      | 55      | 616.9                       | 74      | 174.3                       |
| 18      | 282.6                       | 37      | 366                         | 56      | 826.8                       |         |                             |
| 19      | 227.2                       | 38      | 846.1                       | 57      | 827.5                       |         |                             |

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade )may be allowed as under:
- For Export products mentioned at Sl. No. 1 to 4, 18, 25, 27, 28, 69 to 74, as per Engineering Table 4.
  - For Export products mentioned at Sl. No. 5 to 10 & 26 as 462.3 Kgs./Km, 437.9 Kgs./Km, 682.5 Kgs./Km, 1157 Kgs./Km, 819 Kgs./Km, 1388.4 Kgs./Km & 462.3 Kgs./Km respectively, taking clue from Engineering Table 4.
  - For Export products mentioned at Sl. No. 11, 23, 29 to 34, 45 to 62, 65 & 66, as per Engineering Table 5.
  - For Export products mentioned at Sl. No. 12 to 17, 19 to 22, 24, 35 to 41, 67, 68, as 1.01 Kgs./kg content in the Export products.
  - For Export products mentioned at Sl. No. 42, 43, 44, 63 & 64, as 3281.1 Kgs./Km, 1912.6 Kgs./Km, 8223.9 Kgs./Km, 2588.5 Kgs./Km, & 3513.3 Kgs./Km, respectively, taking clue from Engineering Table 5.

*BJS*

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**बलजीत सिंह/BALJIT SINGH**  
उप महासंचालक निदेश व्यापार  
Deputy Director General of Foreign Trade  
निदेश व्यापार महासंचालक  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/ Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

*KJ*

**विनोद कुमार कश्यप**  
VINOD KUMAR KASHYAP  
निदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
निदेश व्यापार महासंचालक  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

3. Word "Relevant" may be prefixed with the description of import item at Sl. No. 2 and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 45 & 65 to 68.

4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 24 to 41, 45, 52 to 66, 68 to 74.
5. Quantities of import item at Sl. No 4 viz. Relevant Plasticizer Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 24 to 41, 45, 52 to 66, 68 to 74.
6. Quantities of import item at Sl. No 5 viz. Glass Mica Tape may be allowed as 1.02 kgs./kg content in the Export products at Sl. No. 1 to 18, 24 & 28.
7. Quantities of import item at Sl. No 6 viz. Semi Conducting Water blocking Tape may be allowed as 1.02 kgs./kg content in the Export products at Sl. No. 42 to 44, 67 & 68.
8. Quantities of import item at Sl. No 7 viz. Copper Tape ( E.C. Grade) may be allowed as 1.01 kgs./kg content in the Export product at Sl. No. 45.
9. Quantities of import item at Sl. No 8 viz. Aluminum Wore Rod ( E.C. Grade) may be allowed as 2543.7 Kgs./km for export item at Sl. No 67 and as per Engineering Table 5 for export item at Sl. No. 68.
10. Quantities of import item at Sl. No 9 viz. Nylon Compound or relevant grade may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 42 to 44.
11. Quantity of import item at Sl. No. 10 i.e. Wooden Drum may be allowed as per packing policy.

Norms committee may take a view

(S. K. Jain)

Development Officer

### Norms Committee II

DIPP No. 12/19/2016-TSW/86 dated 08 /03/2016

  
बलजीत सिंह/BALJIT SINGH  
उप निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Ministry of Commerce, New Delhi  
Mayod Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Mayod Bhawan, New Delhi



**Department of Industrial Policy & Promotion  
(TSW)**

90  
8.3.16

**NC Meeting dated 08/03/2016 - Case No. 13/21/81 (M/s KEI Industries Ltd.) (Advance Authorization No. 0510396662 dated 18.12.2015)**

Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

| Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) |
|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|
| 1       | 368.8                       | 12      | 520.9                       | 23      | 1052.6                      | 34      | 1102.6                      |
| 2       | 931.8                       | 13      | 1280.1                      | 24      | 1603                        | 35      | 307.3                       |
| 3       | 1521.1                      | 14      | 225.3                       | 25      | 556.9                       | 36      | 321.5                       |
| 4       | 2422.5                      | 15      | 391.6                       | 26      | 1385.7                      | 37      | 493.7                       |
| 5       | 1166.9                      | 16      | 446                         | 27      | 299.6                       | 38      | 244.7                       |
| 6       | 1950.1                      | 17      | 217.3                       | 28      | 445.7                       | 39      | 388.1                       |
| 7       | 325                         | 18      | 768                         | 29      | 944.1                       | 40      | 265.4                       |
| 8       | 945.1                       | 19      | 866.7                       | 30      | 1429.9                      | 41      | 1036.4                      |
| 9       | 257.3                       | 20      | 1301.4                      | 31      | 331.4                       |         |                             |
| 10      | 347                         | 21      | 251.4                       | 32      | 271.5                       |         |                             |
| 11      | 464.2                       | 22      | 933.4                       | 33      | 454.8                       |         |                             |

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade )may be allowed as under:

- For Export products mentioned at Sl. No. 1, 2, 7 to 10, as per Engineering Table 4.
- For Export products mentioned at Sl. No. 3 & 4 as 462.3 Kgs./Km & 924.6 Kgs./Km, respectively, taking clue from Engineering Table 4.
- For Export products mentioned at Sl. No. 5 & 6 as 369.8 Kgs./Km & 739.6 Kgs./Km, respectively, taking clue from Engineering Table 5.
- For Export products mentioned at Sl. No. 11 to 41, as 1.01 Kgs./kg content in the Export products.

3. Word "Relevant" may be prefixed with the description of import item at Sl. No. 2 and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 41.

4. Quantity of import item at Sl. No. 3 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 41 as claimed by the firm.

5. Quantities of import item at Sl. No 4 viz. Glass Mica Tape may be allowed as 1.02 kgs./kg content in the Export products at Sl. No. 7, 8, 21, 22 & 32 to 37.

6. Quantity of import item at Sl. No. 5 i.e. HDPE may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 1 to 41 .

7. Quantity of import item at Sl. No. 6 i.e. Wooden Drum may be allowed as per packing policy.

Norms committee may take a view

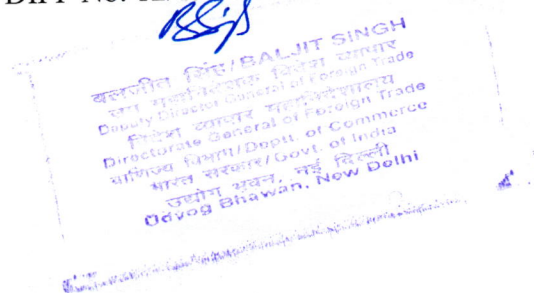
(S. K. Jain)

Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/90 dated 08 /03/2016

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विदेश व्यापार कक्ष  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Director General of Foreign Trade  
वाणिज्य विभाग, भारत सरकार  
Udyog Bhawan, New Delhi

**Department of Industrial Policy & Promotion  
(TSW)**

95  
8.3.16

**NC Meeting dated 08/03/2016 - Case No. 17/21/81 (M/s KEI Industries Ltd.) (Advance Authorization No. 0510397160 dated 31.12.2015)**

Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

| Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) | Sl. No. | Net Export Weight (Kgs./Km) |
|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|---------|-----------------------------|
| 1       | 3197.1                      | 5       | 971.5                       | 9       | 1457.9                      | 13      | 3018.9                      |
| 2       | 1735.6                      | 6       | 1412.1                      | 10      | 6731.7                      | 14      | 4917.6                      |
| 3       | 2385.1                      | 7       | 2094.8                      | 11      | 3172.2                      |         |                             |
| 4       | 2385.1                      | 8       | 881.7                       | 12      | 4123.5                      |         |                             |

2. Quantities of import item at Sl. No 1 viz. Copper Tape/ Copper Foil (Electrolytic High Conductivity grade ) may be allowed as 1.01 Kgs./kg content in the export products at Sl. No. 6 to 14.

3. Word "Relevant" may be prefixed with the description of import item at Sl. No. 2 and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 14.

4. Quantities of import item at Sl. No 3 viz. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 14.

5. Quantities of import item at Sl. No 4 viz. Aluminium Wire Rod (Electrolytic grade ) may be allowed as under:

(a) For Export products mentioned at Sl. No. 1 to 5 as 1523.6 Kgs./Km, 904.7 Kgs./Km, 1293 Kgs./Km, 1293 Kgs./Km. & 607.7 Kgs./Km respectively taking clue from Engineering Table 5.

(b) For Export products mentioned at Sl. No. 6 to 14 as per Engineering Table 5.

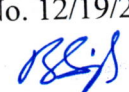
Norms committee may take a view



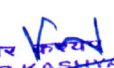
(S. K. Jain)  
Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/95 dated 08/03/2016

  
बलजीत सिंह / BALJIT SINGH  
उप निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
मंत्रालय विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

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विनोद कुमार काश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
मंत्रालय विभाग / Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

104  
8.3.16

NC Meeting dated 08/03/2016- Case No. 10/24/81 (M/s Arfin India Limited) (Advance Authorization No. 0810137243 dated 19.02.2016)

Advance Authorisation may be ratified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as applied for i.e. 330 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view

255  
813116

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/104 dated 08/03/2016

बलजीत सिंह/BALJIT SINGH  
उप निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/ Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

AR-623  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 623-A/R ( M/s Mayfair International )  
(Advance Authorization No. 0310675713 dated 10.01.2012)

Advance authorization may be modified as under:

1. Description of export product may be modified as " Stainless Steel Plates/ Covers Tech Grade AISI410"
2. Quantity of export product may be modified as 291 MT .
3. Words " of relevant thickness" " may be suffixed with the description of import item.
4. Quantity of import item may be allowed as 293.91 MT as 1.01 Kgs./Kg. content in export items as claimed by the firm..

Norms committee may take a view

8/3/16

(S. K. Jain)  
Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/623-A/R dated 08 /03/2016

बलजीत सिंह / BALJIT SINGH  
उप सहायक निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Dept. of Commerce  
भारत सरकार / Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

नमोद कुमार कश्यप  
NOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Dept. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



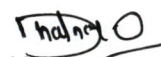
AR-634  
8.3.16

Government of India  
Ministry of Steel  
Technical Division

**Subject: Ratification of the description of item of import under Advance Licence No. 0210205598 dated 24.02.2015 of M/s Manaksia Limited, Kolkata.**

DGFT may refer to their UO No. 01/81/44/0044/AM16/DES-2/80 dated 21.01.2016 on the subject mentioned above. In this connection, the description of item of import may be ratified as under:

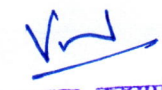
| Sl No | Description of Item of import allowed                                     | Qty       | Description of Item of import to be ratified                                       | Qty in Kg |
|-------|---------------------------------------------------------------------------|-----------|------------------------------------------------------------------------------------|-----------|
| 1     | Cold Rolled Galvanized Non Alloy Steel Sheets/Coils Thickness of 0.48 mm  | 397.44 MT | Hot Dipped galvanized steel sheets in coils of relevant grade of thickness 0.48 mm | 397.44 MT |
| 2     | Cold Rolled Galvanized Non Alloy Steel Sheets/Coils Thickness of 0.43 mm. | 178.37 MT | Hot Dipped galvanized steel sheets in coils of relevant grade of thickness 0.43 mm | 178.37 MT |

  
(S.K. Bhatnagar)  
Deputy Industrial Adviser

**Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.**

Ministry of Steel U.O.No. 2(11)/2015-TW dated 16.02.2016

  
बलजीत सिंह/BALJIT SINGH  
उप महानिदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
आणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
आणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

AR-635  
8.3.16

NC Meeting dated 08/03/2016- Case No. 635-A/R (M/s DR Associates ) (Advance Authorization No. 0410160774 dated 08.07.2015)

Advance authorization may be ratified as under:

1. Net weight of export items may be modified as 373.49 MT. .
2. Word "Relevant" may be prefixed with the descriptions of import items at Sl. No. 1 to 28.
3. Quantities of import items at Sl. No. 1 to 20 may be allowed as 1.02 Kgs./Kg. content in export items.
4. Quantities of import items at Sl. No. 21 to 28 may be allowed as 1.03 Kgs./Kg. content in export items as claimed by the firm.

Norms committee may take a view

  
(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/635-A/R dated 08 /03/2016

  
बलजीत सिंह/BALJIT SINGH  
उप महाविदेशीय विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
मंत्रालय/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Ministry of Commerce, New Delhi

  
उदय कुमार कश्यप  
विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
मंत्रालय/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Uday Kumar Kashyap, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

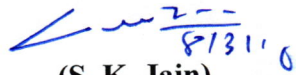
AR-636  
8.3.16

NC Meeting dated 08/03/2016- Case No. 636-A/R (M/s Dynamic Cables Pvt. Limited)  
(Advance Authorization No. 1310046635 dated 03.04.2014)

Advance authorization may be ratified as under:

1. Net weight of 247.17 MT, 14.904 MT & 2.712 MT may be specified with quantities of export items at Sl. No. 1, 2 & 3 respectively.
2. Quantity of import item at Sl. No 1 viz. Alumimium Ingots may be allowed as applied for i.e. 210000 Kgs. on net to net basis in export item at Sl. No. 1 as claimed by the firm.
3. Quantity of import item at Sl. No. 2 viz. XLPE Compound may be allowed as applied for i.e. 37170 Kgs. on net to net basis in export item at Sl. No. 1 as claimed by the firm.
4. Quantity of import item at Sl. No 3 viz. Alumimium Ingots may be allowed as applied for i.e. 7912 Kgs. on net to net basis in export item at Sl. No. 2 as claimed by the firm.
5. Quantity of import item at Sl. No. 4 viz. XLPE Compound may be allowed as 2024 Kgs. on net to net basis in export item at Sl. No. 2 as claimed by the firm.
6. Quantity of import item at Sl. No 5 viz. Alumimium Ingots may be allowed as applied for i.e. 1608 Kgs. on net to net basis in export item at Sl. No. 3 as claimed by the firm.
7. Quantity of import item at Sl. No. 6 viz. XLPE Compound may be allowed as 432 Kgs. on net to net basis in export item at Sl. No. 3 as claimed by the firm.

Norms committee may take a view

  
(S. K. Jain)  
Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/636-A/R dated 08/03/2016

  
बलजीत सिंह/BALJIT SINGH  
उप निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi



AR-638  
8.3.16

Govt of India  
Ministry of Micro Small & Medium Enterprises  
Office of the Development Commissioner  
Mechanical division

**Subject:** Fixation of norms in respect of 100% EOU- of M/s Nikki India Fuel Systems Pvt. Ltd.

MSME-DI Chennai has offered comments on wastage by calculating the weight of raw materials against the weight of finished product after thorough inspection of the manufacturing process.

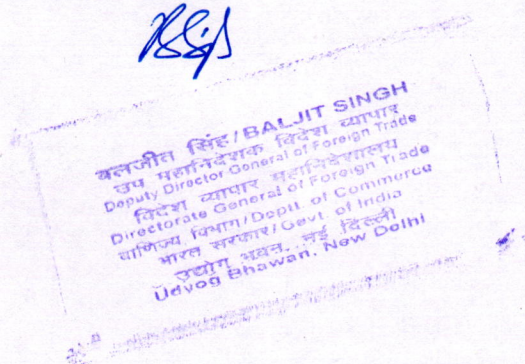
MSME-DI Chennai has provided a duly signed report for the same.

Wastage norms may be fixed as per the wastage recommended by MSME DI Chennai.

This issues with the approval of Director (ME) for taking view by NC.

*(Signature)*  
11/3/16  
(K.S.Sodhi)  
AD (ME)

Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi  
UO note no TL-13024/52/2016-MMM&A-DCMSME dated 01.03.16



*V.L.*

विनाय कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
आणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

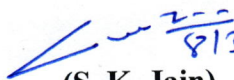
AR-640  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 640 -A/R (M/s Arfin India Limited )  
(Advance Authorization No. 0810134859 dated 20.03.2015)

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view

  
(S. K. Jain)

Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/640-A/R dated 08 /03/2016

  
बलजीत सिंह / RAJIT SINGH  
उप. महासचिव, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महासंचालनालय  
Directorate General of Foreign Trade  
आर्थिक विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi

  
रमेश कुमार कश्यप  
R. K. KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महासंचालनालय  
Directorate General of Foreign Trade  
आर्थिक विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

AR-641  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 641 -A/R (M/s Arfin India Limited )  
(Advance Authorization No. 0810133985 dated 01.12.2014)

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 660 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view

  
(S. K. Jain)  
Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/641-A/R dated 08 /03/2016

  
बलजीत सिंह / BALJIT SINGH  
उप महासचिव, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महासचिवालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महासचिवालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

AR-642  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 642 -A/R (M/s Arfin India Limited )  
(Advance Authorization No. 0810132475 dated 26.06.2014)

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 440 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view

8/3/16

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/642-A/R dated 08 /03/2016

RSJ

बलजीत सिंह / BALJIT SINGH  
उप महासचिव, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Dept. of Commerce  
भारत सरकार, नई दिल्ली  
HARSH KUMAR BSA Delhi

Vm

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Dept. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

AR-643  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 643 -A/R (M/s Arfin India Limited )  
(Advance Authorization No. 0810134637 dated 19.02.2015)

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view

8.3.16

(S. K. Jain)  
Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/643-A/R dated

08 /03/2016

बलजीत सिंह / BALJIT SINGH  
उप-सहसचिव विदेश व्यापार  
Deputy Divisional General of Foreign Trade  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
मंत्रालय विदेश व्यापार  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
मंत्रालय विदेश व्यापार  
भारत सरकार, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

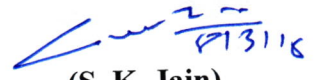
AR-644  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 644-A/R (M/s Arfin India Limited )  
(Advance Authorization No. 0810135238 dated 11.05.2015)

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view

  
(S. K. Jain)

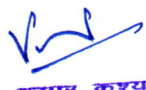
Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/644-A/R dated

08 /03/2016

  
बलजीत सिंह / DALJIT SINGH  
उप महासंचालक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महासंचालकालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महासंचालकालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग / Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

AR-645  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 645-A/R (M/s Arfin India Limited )  
(Advance Authorization No. 0810135502 dated 18.06.2015)

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 330 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view

  
8/3/16

(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/19/2016-TSW/645-A/R dated

08 /03/2016

  
रजनीश सिंह / RALJI SINGH  
उप-निदेशक, विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग / Dept. of Commerce  
मानव सचिव, नई दिल्ली  
Udyog Bhawan, New Delhi

  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग / Dept. of Commerce  
मानव सचिव, नई दिल्ली  
Udyog Bhawan, New Delhi



Department of Industrial Policy & Promotion  
(TSW)

AR-646  
8.3.16

NC Meeting dated 08/03/2016 - Case No. 646-A/R (M/s Arfin India Limited )  
(Advance Authorization No. 0810133658 dated 21.10.2014)

Norms may be modified as under on repeat basis:

1. Taking clue from SION C-27, quantity of import item namely, Aluminium Scrap may be allowed as 660 MT as 1.10 Kgs./Kg. content in the export products.

Norms committee may take a view

8/3/16

(S. K. Jain)

Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/646-A/R dated 08/03/2016

बलजीत सिंह/BALJIT SINGH  
उप मन्त्री/उप-मन्त्री  
Deputy Minister/Deputy Minister  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
विदेश व्यापार विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महाविभाग  
Directorate General of Foreign Trade  
विदेश व्यापार विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi

Department of Industrial Policy & Promotion  
(TSW)

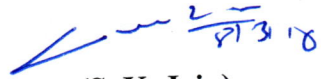
AR-651  
8.3.16

NC Meeting dated 08 /03/2016- Case No. 651-A/R (M/s High Energy Batteries (I) Limited)  
(Advance Authorization No. 0410160494 dated 11.05.2015)

Norms may be modified as under:

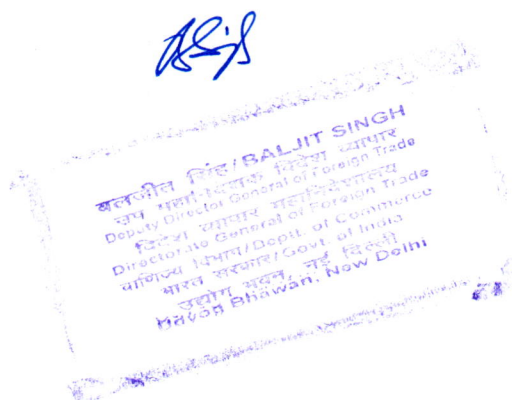
- (i) Total net weight of export products at Sl. Nos. 1 & 2 put together may be specified as 2060 Kgs.
- (ii) Total net weight of export products at Sl. Nos. 3 & 4 put together may be specified as 5650 Kgs.

Norms committee may take a view

  
(S. K. Jain)  
Development Officer

**Norms Committee II**

DIPP No. 12/19/2016-TSW/651-A/R dated 08 /03/2016



  
विनोद कुमार कश्यप  
VINOD KUMAR KASHYAP  
विदेश व्यापार विकास अधिकारी  
Foreign Trade Development Officer  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वाणिज्य विभाग/Deptt. of Commerce  
उद्योग भवन, नई दिल्ली  
Udyog Bhawan, New Delhi



AR-661  
8.3.16

Government of India  
Ministry of Micro Small & Medium Enterprises  
Office of the Development Commissioner  
Mechanical Division

30(162)/15-ME

Subject: AA no 0410160382 dated 06.04.15 in respect of M/s Jain Metal Rolling Mills.

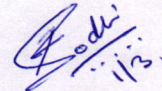
24/81  
The norms for the subject AA were recommended by taking cue from SION C-1195 and were recommended as 1.06 kg/kg content of export product. SION C-1195 deals with export of lead ingots 99.97% purity/ Antimonial lead / Calcium lead alloy and the import item is lead scrap namely ISRI Radio, Racks, Relay, Ropes & Roses.

The import item of subject AA is Lead dross: ISRI code Rents. Rents is a mixture of lead and lead oxides and is different from ISRI Radio, Racks etc. The firm has submitted that the percentage of lead in lead dross is approx 75% and the wastage claimed by them on net content of lead is approx 1%.

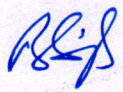
Hence, the norms may be amended as follows:-

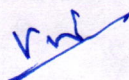
- Percentage of lead in the import product may be mentioned as 75%.
- Import may be allowed for 3020 MT.

This issues with the approval of Director (ME).

  
(K.S. Sodhi)  
AD (ME)

Shri Pradyuman Sahu, FTDO, DGFT Udyog Bhawan New Delhi  
O/o The DC (MSME) ID note no 30(162)/15-ME dated 01.03.16

  
बलजीत सिंह/BALJIT SINGH  
उप-सहायक निदेशक विदेश व्यापार  
Deputy Director General of Foreign Trade  
विदेश व्यापार महानिदेशालय  
Directorate General of Foreign Trade  
वणिज्य विभाग/Deptt. of Commerce  
भारत सरकार/Govt. of India  
- उद्योग भवन, नई दिल्ली  
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